

**COMMITTEE ON
GOVERNMENT ASSURANCES
(2021-2022)**

(SEVENTEENTH LOK SABHA)

SEVENTY-SECOND REPORT

**REVIEW OF PENDING ASSURANCES PERTAINING TO THE
MINISTRY OF TOURISM**

Presented to Lok Sabha on

05/08/2022



**LOK SABHA SECRETARIAT
NEW DELHI**

August, 2022/Sharavana , 1944 (Saka)

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(1)

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**COMPOSITION OF THE COMMITTEE
ON GOVERNMENT ASSURANCES*
(2021 - 2022)**

SHRI RAJENDRA AGRAWAL

- Chairperson

MEMBERS

2. Prof. Sougata Ray **
3. Shri Nihal Chand
4. Shri Gaurav Gogoi
5. Shri Nalin Kumar Kateel
6. Shri Ramesh Chander Kaushik
7. Shri Kaushlendra Kumar
8. Shri Ashok Mahadeorao Nete
9. Shri Santosh Pandey
10. Shri M.K. Raghavan
11. Shri Chandra Sekhar Sahu
12. Dr. Bharatiben D. Shiyal
13. Shri Indra Hang Subba
14. Smt. Supriya Sule
15. Vacant

SECRETARIAT

- | | | |
|---------------------------|---|------------------|
| 1. Shri J.M. Baisakh | - | Joint Secretary |
| 2. Dr. Sagarika Dash | - | Director |
| 3. Shri Krishna C. Pandey | - | Deputy Secretary |
| 4. Smt. Vineeta Sachdeva | - | Under Secretary |

* The Committee have been constituted w.e.f. 09 October, 2021 *vide* Para No. 3202 of Lok Sabha Bulletin Part-II dated 18 October, 2021

** Nominated to the Committee *vide* Para No 4711 of Lok Sabha Bulletin Part-II dated 06 June, 2022 *vice* Shri Sudip Bandyopadhyay resigned on 01 June, 2022

INTRODUCTION

I, the Chairperson of the Committee on Government Assurances (2021-2022), having been authorized by the Committee to submit the Report on their behalf, present this Seventy-Second Report (17th Lok Sabha) of the Committee on Government Assurances.

2. The Committee on Government Assurances (2021-2022) at their sitting held on 08th March, 2022 took oral evidence of the representatives of the Ministry of Tourism regarding pending Assurances.

3. At their sitting held on 28th July 2022, the Committee on Government Assurances (2021-2022) considered and adopted this Report.

4. The Minutes of the aforesaid sittings of the Committee form part of the Report.

5. For facility of reference and convenience, the Observations and Recommendations of the Committee have been printed in bold letters in the Report.

NEW DELHI;

04 August, 2022

13 Shravana , 1944 (Saka)

**RAJENDRA AGRAWAL,
CHAIRPERSON,
COMMITTEE ON GOVERNMENT ASSURANCES**

REPORT

I. Introductory

The Committee on Government Assurances scrutinize the Assurances, promises, undertakings, etc., given by the Ministers from time to time on the floor of the House and report the extent to which such Assurances, promises and undertakings have been implemented. Once an Assurance has been given on the floor of the House, the same is required to be implemented within a period of three months. The Ministries/Departments of the Government of India are under obligation to seek extension of time required beyond the prescribed period for fulfilment of the Assurance. Where a Ministry/Department is unable to implement an Assurance, that Ministry/Department is bound to request the Committee for dropping it. The Committee consider such requests and approve dropping, in case, they are convinced that grounds cited are justified. The Committee also examine whether the implementation of Assurances has taken place within the minimum time necessary for the purpose and the extent to which the Assurances have been implemented.

2. The Committee on Government Assurances (2009-2010) took a policy decision to call the representatives of various Ministries/Departments of the Government of India, in a phased manner, to review the pending Assurances, examine the reasons for pendency and analyze operation of the system prescribed in the Ministries/Departments for dealing with Assurances. The Committee also decided to consider the quality of Assurances implemented by the Government.

3. The Committee on Government Assurances (2014-2015) decided to follow the well established and time tested procedure of calling the representatives of the Ministries/Departments of the Government of India, in a phased manner and review the pending Assurances. The Committee took a step further and decided to call the representatives of the Ministry of Parliamentary Affairs also as all the Assurances are implemented through it.

4. In pursuance of the *ibid* decision, the Committee on Government Assurances (2021-2022) called the representatives of the Ministry of Tourism and the Ministry of Parliamentary Affairs to render clarifications with regard to delay in implementation of the pending Assurances pertaining to the Ministry of Tourism at their sitting held on 08th March, 2022. The Committee examined in detail the following 23 Assurances (Appendices – I to XXIII):

Table 1

| Sl.No. | SQ/USQ No. dated | Subject |
|---------------|--|--|
| 1. | USQ No. 2356 dated 23.08.2013 | Allocation of Land (Appendix-I) |
| 2. | USQ No. 1076 dated 27.07.2015 | Formulation of New Tourism Policy (Appendix-II) |
| 3. | USQ No. 1287 dated 07.12.2015 | Inflow of Tourists (Appendix-III) |
| 4. | USQ No. 2084 dated 01.01.2018 | Development of Tourism in Islands (Appendix-IV) |
| 5. | USQ No. 2255 dated 24.12.2018 | Development of Tourist Sites as Iconic Tourism Destinations (Appendix-V) |
| 6. | USQ No. 3218 dated 31.12.2018 | Tourism Circuits in Rajasthan under Swadesh Darshan Scheme (Appendix-VI) |
| 7. | USQ No. 250 dated 24.06.2019 | Sanctioning of Gandhi Circuit (Appendix-VII) |
| 8. | USQ No. 271 dated 24.06.2019 | Tourism Projects for Lakshadweep (Appendix-VIII) |
| 9. | USQ No. 276 dated 24.06.2019 | Development of Island Tourism (Appendix-IX) |
| 10. | SQ No. 121 dated 01.07.2019 (Supplementary by Shri Ganesh Singh, M.P.) | Development of Tourist Places (Appendix-X) |
| 11. | SQ No. 121 dated 01.07.2019 (Supplementary by Shri Rajiv Pratap Rudy, M.P.) | Development of Tourist Places (Appendix-XI) |
| 12. | SQ No. 130 dated 01.07.2019 (Supplementary by Shri Jagdambika Pal, M.P.) | Status of Buddhist Circuit Plan (Appendix-XII) |

| | | |
|-----|---|--|
| 13. | USQ No. 1477 dated 01.07.2019 | Formation of Five Special Tourism Zones (Appendix-XIII) |
| 14. | USQ No. 4780 dated 22.07.2019 | Setting up of Tourism Hubs (Appendix-XIV) |
| 15. | SQ No. 204 * dated 08.07.2019 (Supplementary by Shri Rebati Tripura, M.P.) | Religious Tourist Circuits (Appendix-XV) |
| 16. | SQ No. 204 * dated 08.07.2019 (Supplementary by Smt. Hema Malini, M.P.) | Religious Tourist Circuits (Appendix-XVI) |
| 17. | USQ No. 2269 dated 08.07.2019 | Agreement to Promote Tourism (Appendix-XVII) |
| 18. | SQ No. 306 dated 15.07.2019 (Supplementary by Smt. Riti Pathak, M.P.) | Centrally Sponsored Tourism Projects (Appendix-XVIII) |
| 19. | SQ No. 306 * dated 15.07.2019 (Supplementary by Dr. Farooq Abdullah, M.P.) | Centrally Sponsored Tourism Projects (Appendix-XIX) |
| 20. | USQ No. 4643 dated 22.07.2019 | Development of Amravati Town (Appendix-XX) |
| 21. | SQ No. 4 dated 18.11.2019 (Supplementary by Shri Vishnu Dayal Ram, M.P.) | Development of New Tourism Circuit (Appendix-XXI) |
| 22. | SQ No. 4 dated 18.11.2019 (Supplementary by Shri Rajendra Agrawal, M.P.) | Development of New Tourism Circuit (Appendix-XXII) |
| 23. | USQ No. 1328 dated 25.11.2019 | Promotion of Tourism in Khajuraho (Appendix-XXIII) |

*Implementation Report laid on the Table of the House on 27.07.2022

5. The Extracts from the Manual of Parliamentary Procedures in the Government of India, Ministry of Parliamentary Affairs laying guidelines on the definition of an Assurance, the time limit for its fulfilment, dropping/deletion and extension, the procedure for fulfilment, etc., besides maintenance of Register of Assurances and periodical reviews to minimize delays in implementation of the Assurances are reproduced at Appendix-XXIV.

6. During the oral evidence, the Committee emphasized that the Ministries/Departments are required to implement an Assurance within a period of three months and if the Ministries/Departments are unable to fulfil the Assurance within that time period, then it is imperative for them to seek extension of time. The Committee also observed that the Ministry of Tourism had a long pending list of 43 Assurances (upto the 6th Session of the 17th Lok Sabha). Out of these, 01 Assurance pertained to the 15th Lok Sabha, 05 Assurances to the 16th Lok Sabha and 37 Assurances to the 17th Lok Sabha. As the Assurances belonging to the 15th Lok Sabha and 16th Lok Sabha were very old and pending for more than 03 to more than 08 years and there were inordinate delays in fulfilment of these Assurances, the Committee enquired about the system of monitoring and periodical review of the pending Assurances in the Ministry to minimize delays in their fulfilment and the mechanism available for implementation of Parliamentary Assurances. In this regard, the Secretary, Ministry of Tourism briefed the Committee as under:

"..... review meeting is held at the level of the Minister. Review meeting is also held at Secretary level. But today as we were preparing for it, we came to know that there are some subjects outside our Ministry, related to other Ministries or subjects in which we have called for reports from State Governments. It is taking some time. That's why when we reviewed it today, we realized that we have to follow such a system that the officials of our Ministry must review at least once a month the reports that we have to get especially from other Ministries or State Governments so that we can fulfill the Assurances quickly."

7. Subsequently, one Assurance mentioned at Sl.No. 22 has since been implemented on 09.02.2022 while 02 Assurances mentioned at Sl.Nos. 17 and 20 have since been implemented on 16.03.2022. The Committee at their sitting held on 08 March, 2022 acceded to the request of the Ministry of Tourism to drop the Assurance mentioned at Sl. No. 01 in the above list.

Observations/Recommendations

8. The Committee note that as many as 43 Assurances pertaining to the Ministry of Tourism concerning various important matters were pending for implementation. The Committee further note that out of 23 Assurances taken up by them during the oral evidence, 03 Assurances mentioned at Sl.Nos. 17, 20 and 22 have since been implemented on 09.02.2022 and 16.03.2022 after a delay of more than 02 years. However, 5 Assurances pertaining to 16th Lok Sabha mentioned at Sl. No. 2 to 6 could not be fulfilled even after more than 3 to 6 years. Likewise, 17 Assurances mentioned at Sl Nos. 7 to 16, 18, 19, 21 and 23 have been pending for more than two years. Such inordinate delays in fulfilment of the Assurances is indicative of the fact that monitoring and follow up action taken for implementation of the Assurances by the Ministry has been far from satisfactory. The Committee are fully aware that implementation of some of the Assurances especially those pertaining to policy matters, contentious issues and involving other Ministries/Departments/agencies, State Government etc. require more time and may be difficult to be executed within the prescribed time period. However, sustained and proactive efforts need to be made to implement Assurances which are solemn Parliamentary obligations. The Committee need not emphasize that the utility and relevance of Assurances are lost due to inordinate delay in its fulfillment. The Committee, therefore, recommend that the present mechanism of review of Assurances by the Ministry should be streamlined with mandatory result oriented regular reviews so as to avoid undue delays in fulfilment of Assurances particularly the pending Assurances.

The Committee observe that lack of coordination between the Ministry of Tourism with other Ministries especially the Ministry of Parliamentary Affairs and State Governments is one of the main reasons behind delays in the implementation of certain Assurances. The Committee, are of the view that the Ministry of Tourism need to adopt a proactive approach and increase the level of coordination with all the stakeholders especially the State Governments concerned for expeditious implementation of the Assurances. The Committee desire that action on all pending Assurances be subjected to close scrutiny and the outcome thereof furnished to the Committee for their consideration. The Committee desire that the Minutes of the review meetings to monitor/review implementation of the Assurances be invariably furnished to them as it will help the Committee in measuring the progress of the Ministry of Tourism with regard to implementation of Assurances. The Committee would also like the Ministry of Tourism to follow the instructions contained in the Manual on Practice and Procedure issued by the Ministry of Parliamentary Affairs in letter and spirit for expeditious implementation of pending Assurances.

II. Review of Pending Assurances of the Ministry of Tourism.

9. In the succeeding paragraphs, the Committee deal with some of the important pending Assurances pertaining to the Ministry of Tourism which have been critically examined / reviewed by them at their sitting held on 08.03.2022.

A. New Tourism Policy

- (i). USQ No. 1076 dated 27.07.2015 regarding 'Formulation of New Tourism Policy' (Sl. No. 02).
- (ii). USQ No. 1287 dated 07.12.2015 regarding 'Inflow of Tourists' (Sl. No. 03).

10. In reply to USQ No. 1076 dated 27.07.2015 regarding 'Formulation of New Tourism Policy' (Appendix - II), it was stated that the Ministry of Tourism is currently in the process of formulating a National Tourism Policy, 2015 with the aim of positioning

India as a 'Must Experience' and 'Must Revisit' destination for Global Travelers, encouraging Indians to explore their own country and realizing the potential of tourism as a major engine of economic growth, employment generation and poverty alleviation in a responsible framework. In reply to USQ No. 1287 dated 07.12.2015 regarding 'Inflow of Tourists' (Appendix - III), it was stated that the draft Policy was also hosted on the official websites of the Ministry of Tourism for seeking public comments. In addition, as part of the inter-ministerial consultations, the draft Policy has been circulated among 33 Central Ministries/Departments inviting their comments.

11. Giving an update on the efforts made by them to implement the Assurances, the Ministry stated in their Status Note in March, 2022 that The Ministry of Tourism is in the process of finalizing the Draft National Tourism Policy after taking feedback from the concern stakeholders.

12. During oral evidence, the Secretary, Ministry of Tourism explained the reasons for the delay in implementing the Assurances as under:-

"An Assurance was given that the Ministry of Tourism is working on formulating National Tourism Policy, 2015. It is certain that work on the same was done for some years and in the middle it was not given much attention because the Tourism Policy was being reviewed at various levels to see as to what needs to be done. But, after the corona pandemic, the Government and industry felt that all the policies of Tourism required to be considered again. Work on the same resumed again after April 2020. Discussions are on with the stakeholders, people associated with the tourism industry, all the Ministries of the Central and the State Governments. We have also placed a draft National Policy on the website of our Ministry. Just yesterday I have discussed the final draft with all the officials of the Central Ministry through video conferencing and about 10 Ministries have sent their opinion. The rest of the Ministries have said that they will send their views this week. After that I will have discussions with the State Governments. So, I think we are at the last stage now."

13. When the Committee enquired about the present monitoring mechanism available in the Ministry of Tourism for implementation of various projects and Parliamentary Assurances, the Secretary, Ministry of Tourism replied as under:

"Sir, the monitoring mechanism is that we have a project management team at the Central level which is a private consulting organization. They go and interact with the State Governments. They do field visits and conduct study there. At my level, in the Ministry, we have a Joint Secretary or Additional Secretary who is the main project in-charge. He reviews it with the State Government and at my level constantly in the last six months, we have been reviewing with the State Governments. That is why, we set these deadlines and, now, we are seeing results. Initially, in the month of September, we had completed 16 projects. Now, at the end of December, about 34 projects have been completed nationwide. So, from 16, we have gone up to 34. By the month of March, I expect more to be completed."

Observations/Recommendations

14. The Committee find that the Assurances given in reply to USQ No. 1076 dated 27.07.2015 regarding Formulation of New Tourism Policy and USQ No. 1287 dated 07.12.2015 regarding inflow of tourists have been pending for more than 07 years without much progress. The Committee have been informed that the Ministry of Tourism are in the process of finalization of the draft National Tourism Policy after taking feedback from the concerned stakeholders. The Ministry have also informed that after the corona pandemic, a need has been felt for a fresh look at all the policies of tourism which has since been taken up after April 2020. The Committee understand that there are practical difficulties involved in implementation of the Assurances related to policy matters with a definite time frame. However, at the same time this does not give the Ministry any ground to prolong the fulfilment of the Assurance. Being the nodal Ministry, the immediate responsibility of fulfilling

the Assurances by taking these to their logical conclusion lies with the Ministry of Tourism and they need to make sincere efforts to find ways and means to tackle the problems and implement the Assurances.

The review of the pending Assurances also reveals that the existing mechanism put in place by the Ministry for fulfilment of the Assurances especially those involving other Departments has been far from adequate and effective. There is lack of coordination which also points to the fact that due attention has not been given by the Ministry to fulfilment of Assurances on time. The Committee feel that the tourism industry has been the worst sufferer over the last two years of pandemic and co-ordinated efforts are a must to reinvigorate this sector. A vibrant and a well developed tourism infrastructure has immense potential to transform the economy of the country in terms of employment generation, foreign exchange earnings besides placing the image of the country all over the world as a fine tourism destination. Keeping in view that the efforts of the Ministry in boosting the sector has not been up to the desired level, the Committee urge the Ministry of Tourism to take timely action for fulfillment of all the Assurances in letter and spirit. The Committee recommend the Ministry to enhance their coordination with the industry and make concerted efforts to finalize and put in place the National Tourism Policy. If there are any specific hurdle in implementation of any of the Assurances, the same may be conveyed to the Committee.

B. Tourism Circuits in Rajasthan under Swadesh Darshan Scheme/Formation of Five Special Tourism Zones/Setting up of Tourism Hubs

- (i). USQ No. 3218 dated 31.12.2018 regarding 'Tourism Circuits in Rajasthan under Swadesh Darshan Scheme' (Sl. No. 06).
- (ii). USQ No. 1477 dated 01.07.2019 regarding 'Formation of Five Special Tourism Zones' (Sl. No. 13).

(ii). USQ No. 4780 dated 22.07.2019 regarding 'Setting up of Tourism Hubs' (Sl. No. 14).

15. In reply to the abovesaid Questions, it was stated that in the Budget announcements of 2017-18, the Government had proposed creation of Five Special Tourism Zones, anchored on the Special Purpose vehicle. The Ministry has prepared the draft guidelines and held the stakeholder consultations meetings with Govt/Public and Private Stakeholders. The process for obtaining Expenditure Finance Committee's approval for the scheme is under process. It was further stated that the Ministry envisages to implement the scheme on challenge modal. The Scheme is not approved yet and no locations has been identified for development.

16. In their Status Note furnished in March, 2022, the Ministry stated that the Scheme for 'Development of Special Tourism Zone' is in the process of formulation.

17. Giving an update on the implementation of the Assurances during oral evidence, the Secretary, Ministry of Tourism submitted as under:-

"In this matter we have to go to the Finance Ministry now. The Finance Minister had announced in the Budget that there will be Five Tourism Zones. The final draft of the scheme is ready at our level and we are now going before the Expenditure Finance Committee"

Observations/Recommendations

18. The Committee note that three more Assurances pertaining to Development of Tourist Circuits have been kept pending by the Ministry for more than three years. As per Budget announcements of 2017-18 the Government had proposed creation of Five Special Tourism Zones, anchored on Special Purpose Vehicle. The Ministry have informed that the final draft of the Scheme is ready at their level and now they are going before the Expenditure Finance Committee. Notwithstanding the explanation given by

the Ministry, the fact remains that the Assurance on an important issue such as Development of Tourism Zones with wider ramifications still remains unfulfilled which is not acceptable to the Committee. The Committee note that more than three years have elapsed and the Ministry are still at the concept approval stage of the scheme. The Committee firmly believe that destination reputation, tourist friendly environment and tourist circuits are some of the valuable factors for the success of Tourism Industry. Further, tourist circuits and destinations are the two most essential parameters that attract tourists from all over the globe in turn adding to the national income of the country alongwith potential to create jobs and employment opportunities. The Committee feel that the development of tourist circuits in the country will go a long way in the country in securing the tourism eco-system as a whole. As there has already been a long delay in implementation of the Assurances, the Committee urge the Ministry to fulfill the Assurances in a time bound manner without any further loss of time and lay the requisite Implementation Report expeditiously.

III. Implementation Reports

19. As per the Statements of the Ministry of Parliamentary Affairs, Implementation Reports in respect of the following three Assurances have since been laid on the Table of the House on the dates as mentioned against each.

Table 2

| Sl.No | Sl.No. in the Table 1 (Para No. 4) | SQ/USQ No. and date | Date of Implementation |
|-------|------------------------------------|--|------------------------|
| 1. | Sl.No.17 | USQ No. 2269 dated 08.07.2019 regarding 'Agreement to Promote Tourism' | 16.03.2022 |
| 2. | Sl. No.20 | USQ No. 4643 dated 22.07.2019 regarding 'Development of Amravati Town' | 16.03.2022 |

| | | | |
|----|------------|--|------------|
| 3. | Sl. No. 22 | SQ No.4 dated 18.11.2019 Supplementary by Shri Rajendra Agrawal, M.P. regarding 'Development of New Tourism Circuit' | 09.02.2022 |
|----|------------|--|------------|

NEW DELHI;

04 August, 2022

13 Shravana , 1944 (Saka)

**RAJENDRA AGRAWAL,
CHAIRPERSON,
COMMITTEE ON GOVERNMENT ASSURANCES**

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

LOK SABHA
UNSTARRED QUESTION NO.†2356
ANSWERED ON 23.08.2013

ALLOCATION OF LAND

†2356. DR. BALIRAM:

Will the Minister of TOURISM be pleased to state:

- (a) whether a large tract of land between Udyan Marg New Delhi and Mandir Marg, in front of Birla Mandir was allotted to the Ministry of Tourism;
- (b) if so, the details and purpose thereof;
- (c) the funds provided by the Government for accomplishing the purpose for which the said land was allotted;
- (d) whether the said land is currently under some illegal/unauthorized possession;
- (e) if so, the details thereof; and
- (f) the steps being taken by the Government for removal of illegal possession and develop shopping complex, parking and other facilities for tourists on the said tract of land along with the present status thereof?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENCE CHARGE)

(DR. K. CHIRANJEEVI)

(a) & (b): A plot of land measuring 3.5749 hectares was allotted to the then Ministry of Tourism and Culture by the Land & Development Office (L&DO), Ministry of Urban Development on 7-10-2003 for developing complex for Lok Nayak Jai Prakash Narain Library, opposite Birla Mandir.

(c): An amount of Rs.1.94 crores was paid to the Ministry of Urban Development in 2003 towards the cost of land. An amount of Rs.91,543.00 was paid to NDMC for approval of lay out plan for Lok Nayak Jai Prakash Narain Library Complex. In 2004, an amount of Rs.2.47 crores was paid to CPWD for execution/development of Tourist Complex at the allotted land. In addition, the Ministry of Culture has also paid Rs.2.23 Crores to the CPWD for construction of Lok Nayak Jai Prakash Narain Memorial Library.

(d) & (e): No, Madam.

(f): The Ministry of Tourism is currently in the process of drawing up the road map for the development of the green area and construction of the parking lot, LNJP Memorial Library and office accommodation for the Ministry in consultation with other agencies.

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.†1076
ANSWERED ON 27.07.2015**

FORMULATION OF NEW TOURISM POLICY

†1076. SHRI JAI PRAKASH NARAYAN YADAV:

SHRI PREM DAS RAI:

SHRI VENKATESH BABU T.G.:

SHRI MANSHANKAR NINAMA:

SHRI PARBHUBHAI NAGARBHAI VASAVA:

SHRI PRATHAP SIMHA:

SHRI ASHOK MAHADEORAO NETE:

SHRI BHAGAT SINGH KOSHYARI:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has formulated a new tourism policy along with infrastructure development to promote tourism industry in the country and improve India's share in global tourism;**
- (b) if so, the details and the salient features of the said policy;**
- (c) the funds allocated by the Government in this regard during the last three years;**
- (d) whether the Government has received any proposals from the various State Governments to promote tourism industry in ancient/historical/religious cities in their respective States; and**
- (e) if so, the details thereof and the present status of the said proposals, State-wise including Bihar, Rajasthan, Maharashtra and North-East Region?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(DR. MAHESH SHARMA)

(a) to (c): The Ministry of Tourism is currently in the process of formulating a National Tourism Policy 2015 with the aim of positioning India as a "Must Experience" and "Must Revisit"

destination for Global Travellers, encouraging Indians to explore their own country and realising the potential of tourism as a major engine for economic growth, employment generation and poverty alleviation in a responsible framework.

(d) and (e): The Ministry of Tourism has launched the following new schemes pursuant to the Budget 2014-15 announcements:

- 1) Swadesh Darshan for integrated Development of Tourist Circuits around specific Themes.**
- 2) National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) to beautify and improve the amenities and infrastructure at pilgrimage centres of all faiths.**

Details of projects sanctioned under the above Schemes are at annexure.

ANNEXURE

**STATEMENT IN REPLY TO PARTS (d) AND (e) OF LOK SABHA
UNSTARRED QUESTION NO.†1076 ANSWERED ON 27.07.2015
REGARDING FORMULATION OF NEW TOURISM POLICY.**

(Rs. in Crore)

| Projects sanctioned under Swadesh Darshan | | | | |
|--|----------------------------|-------------------|---|------------------------|
| 2014-15 | | | | |
| Sr. No | Name of the Circuit | State | Name of Project | Amt. Sanctioned |
| 1 | Coastal | Andhra Pradesh | Development of Kakinada Hope Island Konaseema as World class coastal & Eco Tourism Circuit in Andhra Pradesh | 69.83 |
| 2. | North East | Arunachal Pradesh | Bhaulpong - Bomdila - Twang in Arunachal Pradesh | 50.00 |
| 3. | Buddhist Circuit | Bihar | Cultural Centre, Bodhgaya | 33.17 |
| 2015-16 | | | | |
| 1 | North East | Manipur | Development of Tourist Circuit in Manipur: Imphal-Moirang-Khongjom-Moreh | 71.82 |
| 2 | North East | Sikkim | Development of Tourist Circuit linking - Rangpo (entry) - Rorathang - Aritar - Phadamchen - Nathang - Sherathang - Tsongmo - Gangtok - Phodong - Mangan - Lachung - Yumthang - Lachen - Thangu - Gurudongmer - Mangan - Gangtok - Tumln Lingee - Singtam (exit) in Sikkim | 98.05 |
| | | | Total | 322.87 |

(Rs. in Crore)

| Projects sanctioned under PRASAD (2014-15) | | | |
|---|-------------------------|--|------------------------|
| Sl. No. | Name of the City | Name of the Project | Amt. Sanctioned |
| 1. | Gaya | Dev. of Basic Facilities at Vishnupad Temple, Gaya, Bihar | 4.29 |
| 2. | Puri | Infrastructure Development at Puri, Shree Jagannath Dham – Ramachandi-Prachi River front at Deuli – Dhauri under Mega Circuit | 50.00 |
| 3. | Mathura | Mathura – Vrindavan as a Mega Tourist Circuit (Phase-I) | 14.93 |
| 4. | Mathura | Mathura Tourist Facilitation Center | 9.35 |

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO. †1287
ANSWERED ON 07.12.2015**

INFLOW OF TOURISTS

**†1287. SHRI ARJUN MEGHWAL:
SHRI CHANDRA PRAKASH JOSHI:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Ministry is aware that the number of domestic/foreign tourists visiting tourist spots has decreased in the country during the last five years;**
- (b) If so, the details thereof and the reasons therefor;**
- (c) whether the Ministry has formulated any new policy to promote and boost the tourism sector; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)**

(a) and (b): The number of Domestic Tourist Visits (DTV) and the Foreign Tourist Visits (FTV) to various States/ Union Territories (UTs) during each of the last five years are as below:

(DTV/FTV in lakhs)

| Year | DTV | FTV |
|-------------|--------------|------------|
| 2010 | 7477 | 179 |
| 2011 | 8645 | 195 |
| 2012 | 10450 | 183 |
| 2013 | 11425 | 200 |
| 2014 | 12901 | 226 |

The DTVs and FTVs reveal an increasing trend during the last five years except a decline in FTVs during 2012.

(c) and (d): The Ministry of Tourism has formulated a draft National Tourism Policy 2015 with the aim of positioning India as a "Must Experience" and "Must Revisit" destination for global travellers, whilst encouraging Indians to explore their own country and realise the potential of tourism as a major engine for economic growth, employment generation and poverty alleviation in a sustainable, responsible and inclusive framework, to the betterment of the community.

The Ministry of Tourism held rounds of consultations to obtain inputs for the Policy from overseas tour operators, stakeholders in the tourism and hospitality industries, State Governments and UT Administrations, experts, veterans and eminent personalities in the field of tourism. The draft Policy was also hosted on the official websites of the Ministry of Tourism for seeking public comments. In addition, as part of the inter-ministerial consultations, the draft Policy has been circulated among 33 Central Ministries/Departments inviting their comments.

Appendix - IV

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2084
ANSWERED ON 01.01.2018**

DEVELOPMENT OF TOURISM IN ISLANDS

2084. SHRI MAHEISH GIRRI:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has already expressed interest in developing about ten islands in India into global destinations;
- (b) if so, the details thereof;
- (c) whether these islands have been identified in Lakshadweep and Andaman and Nicobar and if so, the details thereof;
- (d) whether the Government has prepared action plan for undertaking development works on these islands; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K. J. ALPHONS)**

(a) to (c): Yes, Niti Aayog has informed that they have taken up an initiative for preparation of Concept Development Plans and Detailed Master Plans for holistic development of 10 islands viz. Smith Island, Ross Island, Long Island (Mai-I-tang), Avis Island and Little Andaman in Andaman & Nicobar and Minicoy Island, Bangaram Island, Thinnakara Island, Cheriyam Island and Suheli Island in Lakshadweep.

(d) & (e): Niti Aayog has engaged Consultants for preparation of Concept Development Plans and Detailed Master Plans for Package-I islands (Smith, Ross, Long and Avis Islands) in Andaman & Nicobar and for Package-III Islands (Minicoy, Bangaram, Thinnakara, Cheriyam and Suheli Islands) in Lakshadweep.

The process of awarding of work to consultant selected through competitive bidding for preparation of Concept Development Plans and Detailed Master Plans for Package II Island i.e. Little Andaman in Andaman and Nicobar is under progress.

Appendix - V

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2255
ANSWERED ON 24.12.2018**

**DEVELOPMENT OF TOURIST SITES AS ICONIC TOURISM
DESTINATIONS**

2255. SHRI MALYADRI SRIRAM:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government plans to develop 10 prominent sites as iconic tourist destinations in the country;**
- (b) if so, the details thereof along with the stage of identification and development of the 10 tourism sites as iconic tourism destinations;**
- (c) the criteria adopted for inclusion of locations in iconic list; and**
- (d) the fund allocated and expenditure incurred in this regard during the budget 2018-19?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)**

(a) and (b): Pursuant to Budget Announcements of 2018-19, Ministry of Tourism has identified following 17 sites in 12 clusters in the country for development under Iconic Tourist Sites Development Project: Uttar Pradesh- Taj Mahal & Fatehpur Sikri; Maharashtra- Ajanta & Ellora; Delhi- Humayun's Tomb, Red Fort & Qutub Minar; Goa- Colva beach; Rajasthan- Amer Fort; Gujarat- Somnath & Dholavira; Madhya Pradesh- Khajuraho; Karnataka- Hampi; Tamil Nadu- Mahabalipuram; Assam- Kaziranga; Kerala- Kumarakom; Bihar- Mahabodhi.

The Ministry shall be developing the above sites in a holistic manner with focus on issues concerning connectivity to the destination, better facilities/experience for the tourists at the site,

skill development, involvement of local community, promotion & branding and by bringing private investment.

The Ministry has appointed consultants for developing the Master plan and shelf of projects for the above sites except Dholavira. The consultants are in the process of submitting final reports for the sites.

(c): The sites for development were selected on the basis of Tourist Footfall, Geographical Distribution, Potential for Development and Ease of Implementation.

(d): The development of Iconic Tourist Destinations is being implemented under the ongoing Swadesh Darshan Scheme of Ministry of Tourism. There is no separate allocation of funds for this project. Till date, an expenditure of Rs.1.28 crore has been incurred by the Ministry on Development of Master Plan and shelf of projects by the consultants under the project.

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

Appendix-VI

LOK SABHA
UNSTARRED QUESTION NO.†3218
ANSWERED ON 31.12.2018

**TOURISM CIRCUITS IN RAJASTHAN UNDER SWADESH DARSHAN
SCHEME**

†3218. SHRI ARJUN LAL MEENA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes to provide administrative and financial approvals to develop eco-adventure circuit, tribal circuit, desert circuit and eco-tourism circuit in Rajasthan under Swadesh Darshan Scheme and if so, the details thereof;
- (b) whether the Government proposes to issue guidelines regarding special tourism zone for the above projects; and
- (c) if so, the details thereof along with the time by which these guidelines are likely to be issued and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI K.J. ALPHONS)

(a) to (c): The projects for development under the Swadesh Darshan Scheme of Ministry of Tourism are identified in consultation with the State Governments/Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier. The list of projects sanctioned to the State of Rajasthan under the above scheme is given at the Annexure.

In the Budget announcements of 2017-18, the Government had proposed creation of Five Special Tourism Zones, anchored on Special Purpose Vehicle. The Ministry has prepared the draft guidelines and held the stakeholder consultations meetings with Govt/Public and Private Stakeholders. The process for obtaining Expenditure Finance Committee's approval for the scheme is under process.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.†3218 ANSWERED ON 31.12.2018 REGARDING TOURISM CIRCUITS IN RAJASTHAN UNDER SWADESH DARSHAN SCHEME**

The list of projects sanctioned to the State of Rajasthan under the Swadesh Darshan scheme is given below:

(Rs. in crore)

| Sl. No. | Name of the Circuit and Year | Name of the Project | Amount Sanctioned |
|----------------|-------------------------------------|---|--------------------------|
| 1. | Desert Circuit (2015-16) | Development of Sambhar Lake Town and Other Destinations in Rajasthan | 63.96 |
| 2. | Krishna Circuit (2016-17) | Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan. | 91.45 |
| 3. | Spiritual Circuit (2016-17) | Development of Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - MehandipurBalaji- Chittorgarh (Sanwaliyaji) in Rajasthan | 93.90 |
| 4. | Heritage Circuit (2017-18) | Development of Rajsamand (Kumbhalgarh Fort)- Jaipur (Nahargarh Fort)- Alwar (BalaQuila)- Sawai Madhopur (Ranthambore Fort and Khandar Fort)- Jhalawar (Gagron Fort)- Chittorgarh (Chittorgarh Fort) Jaisalmer (JaisalmerFort) Hanumangarh (Kalibangan, Bhatner Fort and Gogamedi)- Jalore (Jalore Fort)- Udaipur (Pratap Gaurav Kendra)- Dholpur (Bagh-I-Nilofar and Purani Chawni)- Nagaur (Meera Bai Temple) in Rajasthan | 99.60 |
| | | Total | 348.91 |

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.250
ANSWERED ON 24.06.2019**

SANCTIONING OF GANDHI CIRCUIT

250. DR. SANJAY JAISWAL:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has sanctioned a Gandhi circuit to commemorate centenary of Champaran Satyagraha;**
- (b) if so, the details along with the progress achieved so far; and**
- (c) the details of the funds sanctioned so far and the timeline by which the circuit is likely to be completed?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c): The Ministry of Tourism has sanctioned the project 'Development of Bhitiharwa - Chandrahia - Turkaulia under Rural Circuit theme of Swadesh Darshan Scheme' for development of East Champaran and West Champaran districts in Bihar in the year 2017-18 for Rs.44.65 crore and has released Rs.21.24 crore under the project, till date. The sites taken under the project are associated with Mahatma Gandhi and Champaran Satyagraha Movement. The work on the project is under progress.

Appendix - VIII

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.271
ANSWERED ON 24.06.2019**

TOURISM PROJECTS FOR LAKSHADWEEP

271. MOHAMMED FAIZAL P.P.:

Will the Minister of TOURISM be pleased to state:

- (a) whether any new project or ongoing project is pending under the Ministry in "Lakshadweep";
- (b) if so, the details thereof;
- (c) whether any special schemes are available for the tourism development in the Islands; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (d): The Ministry of Tourism under its scheme of Swadesh Darshan and Assistance to Central Agency provides Financial Assistance to State Governments/Union Territories/Central Agencies for development of tourism infrastructure in the country including Islands.

The projects under the scheme are identified for development in consultation with the State Governments/ UT Administrations and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier.

The Ministry has no ongoing project in Lakshadweep under the above schemes. The UT Administration has submitted a proposal for Development of Agatti, Kavaratti, Bangaram, Thinnakara Islands under Coastal Circuit theme of Swadesh Darshan Scheme.

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.276
ANSWERED ON 24.06.2019**

DEVELOPMENT OF ISLAND TOURISM

276. SHRI D.K.SURESH:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any proposal for development of island tourism in the country;**
- (b) if so, the details thereof;**
- (c) whether the Government has identified any potential island tourism destinations in the country and if so, the details thereof;**
- (d) whether the Government has constituted any Committee to study the feasibility of development of island tourism in the country; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c): The Holistic Development of identified islands in the country has been taken by NITI Aayog. Under this initiative, Master plans for sustainable development of four islands namely Long, Aves, Smith and Ross of Andaman & Nicobar and five islands of Lakshadweep namely Bangaram, Cheriyam, Minicoy, Suheli and Thinnakara have been prepared.

Four tourism-based projects in Andaman & Nicobar Islands (one each in Smith Island, Aves Island, Long Island and Shaheed Dweep) and three tourism-based projects in Lakshadweep (one each in Kadmat, Minicoy and Suheli Island) have been identified for implementation through Public Private Partnership (PPP) mode.

The Ministry of Tourism has also sanctioned a project for Rs.42.19 Crore during 2016-17 for Development of Coastal Circuit (Long Island-Ross Smith Island- Neil Island- Havelock Island- Baratang Island-Port Blair) in Andaman & Nicobar under the Coastal thematic circuit of Swadesh Darshan Scheme for development of island tourism in the country.

(d) & (e): Islands Development Agency (IDA) has been constituted on 1st June 2017 to oversee the comprehensive development of Islands. Further, a committee has been constituted in NITI Aayog to recommend a roadmap for harnessing the development potential of Little Andaman and Great Nicobar Islands in Andaman & Nicobar Islands.

Appendix - X

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.†*121
ANSWERED ON 01.07.2019**

DEVELOPMENT OF TOURIST PLACES

†*121. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is contemplating to formulate any special action plan for undertaking development of tourism in Nalanda and Bodhgaya of Bihar and if so, the details thereof and if not, the reasons therefor;**
- (b) whether the Government proposes to formulate any action plan to develop all the tourist places in the Nalanda district of Bihar in view of its historical importance;**
- (c) if so, the details thereof including the amount of funds spent for development of historical places in the State of Bihar during the last five years;**
- (d) whether the Government is contemplating to formulate any action plan to promote tourism in the country and if so, the State-wise details of expenditure incurred in the country during the last five years for promotion of tourism; and**
- (e) the benefits accrued to the said States as a result thereof and the revenue received by the Union and State Governments therefrom?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO.†*121 ANSWERED ON 01.07.2019
REGARDING DEVELOPMENT OF TOURIST PLACES.**

(a) to (c): Development and promotion of tourism is primarily the responsibility of the concerned State Governments/Union Territory (UT) Administrations. The Ministry of Tourism, under its scheme of Swadesh Darshan, PRASHAD and Assistance to Central Agencies provides financial assistance to State Governments/UT Administrations/Central Agencies for development of tourism infrastructure in the country.

The projects for development under the schemes are identified in consultation with the State Governments/UT Administrations/Central Agencies and are sanctioned subject to submission of project proposals, their adherence to relevant scheme guidelines, submission of suitable detailed project reports, availability of funds and utilization of funds released earlier.

Nalanda and Bodhgaya are covered under the Buddhist circuit theme of Swadesh Darshan Scheme. Ministry has identified Mahabodhi Temple, Bodhgaya in Bihar as one of the site for development under the development of Iconic Tourists Sites in the country. Gaya has also been identified as one of the cities for development under the PRASHAD scheme. The details of projects sanctioned by the Ministry to the State of Bihar for development of tourism during the last five years are given at the Annexure.

(d): The Ministry of Tourism promotes India as a holistic destination covering its various tourism destinations and products across different States/Union Territories in the country. As part of its on-going activities, the Ministry annually releases print, electronic, online and outdoor media campaigns in the international and domestic markets, under the Incredible India brand-line. Promotions are also undertaken through the Social Media accounts

and website of the Ministry. In addition, the Indiatourism Offices in India and overseas disseminate information and undertake various promotional activities with the objective of showcasing the varied tourist destinations and products of the country. The above activities are carried out under two schemes: (i) Domestic Promotion and Publicity including Hospitality for promotion of Domestic Tourism and (ii) Restructured Scheme of Overseas Promotion and Publicity including Marketing Development Assistance to promote Indian tourism in Overseas Markets. The budget allocated and expenditure incurred under these two schemes during the last five financial years is as follows: -

| Domestic Promotion and Publicity including Hospitality | | |
|---|---------------|--------------------|
| (Rs. in crore) | | |
| Year | Budget | Expenditure |
| 2014-15 | 135 | 117.79 |
| 2015-16 | 126.95 | 128.74* |
| 2016-17 | 75 | 78.84* |
| 2017-18 | 90 | 89.84 |
| 2018-19 | 127.40 | 127.34 # |
| Restructured Scheme of Overseas Promotion and Publicity including Marketing Development Assistance | | |
| (Rs. in crore) | | |
| Year | Budget | Expenditure |
| 2014-15 | 164 | 166.36 |
| 2015-16 | 190.05 | 170.83 |
| 2016-17 | 223 | 192.24 |
| 2017-18 | 273.37 | 271.46 |
| 2018-19 | 414.65 | 413.63# |

* Re-appropriated

Provisional

(e): The benefits of the above efforts are measured in terms of Foreign Tourist Arrivals (FTAs), Foreign Exchange Earnings (FEEs)

and Domestic Tourist Visits (DTVs). The details of same during the last three years are as follows:

| Year | FTAs (in Million) | Growth Rate (%) | FEEs (Rs. in crores) | Growth Rate (%) | DTVs (in Million) | Growth Rate (%) |
|--------------|----------------------------------|----------------------------|-------------------------------------|--------------------------------|----------------------------------|--------------------------------|
| 2015 | 8.03 | 4.5 | 1,34,844 | 12.0 | 1431.97 | 11.60 |
| 2016 | 8.80 | 9.7 | 1,54,146 | 14.3 | 1615.39 | 12.8 |
| 2017 | 10.04 | 14.0 | 1,77,874 | 15.4 | 1652.49 | 2.3 |
| 2018* | 10.56 | 5.2 | 1,94,882 | 9.6 | Not Available | -- |

***Provisional Estimates**

#The growth has been calculated in terms of absolute total

ANNEXURE

**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO.†*121 ANSWERED ON 01.07.2019
REGARDING DEVELOPMENT OF TOURIST PLACES.**

**THE DETAILS OF PROJECTS SANCTIONED UNDER SWADESH
DARSHAN AND PRASHAD SCHEMES IN BIHAR**

(Rs. in crores)

| S. No. | Circuit/ Sanction Year | Project Name | Amt. Sanctioned |
|------------------------|---------------------------------------|--|----------------------------|
| SWADESH DARSHAN | | | |
| 1. | Tirthankar Circuit 2016-17 | Development of Tirthankar Circuit in Bihar: Vaishali - Arrah - Masad - Patna - Rajgir -Pawapuri - Champapuri | 52.39 |
| 2. | Spiritual Circuit 2016-17 | Integrated Development of Kanwaria route: Sultanganj to Deoghar | 52.35 |
| 3. | Buddhist circuit 2016-17 | Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya, Bihar | 98.73 |
| 4. | Rural circuit 2017-18 | Development of Rural (Gandhi) Circuit: Bhitiharwa - Chandrahia - Turkaulia | 44.65 |
| 5. | Spiritual Circuit 2017-18 | Development of Spiritual Circuit- Mandar Hill and Ang Pradesh | 53.49 |
| PRASHAD | | | |
| 6. | 2014-15 | Development of basic facilities at Vishnupad temple, Gaya, Bihar | 4.27 |
| 7. | 2015-16 | Development at Patna Sahib | 41.54 |

11.01hrs

ORAL ANSWERS TO QUESTIONS

HON. SPEAKER : Q.No.121, Shri Kaushlendra Kumar.

(Q. 121)

श्री कौशलेन्द्र कुमार: माननीय अध्यक्ष महोदय, माननीय मंत्री जी ने विस्तार से जवाब दिया है...(व्यवधान) मैं मंत्री जी को बधाई देता हूँ कि उन्होंने हमारे संसदीय क्षेत्र में भी विकास के लिए कई बार प्रयास किया है।...(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, मैं आपको जीरो अवर में एलाऊ करूँगा।

...(व्यवधान)

श्री कौशलेन्द्र कुमार : अध्यक्ष महोदय, मेरा सीधा प्रश्न है कि भारत सरकार की 'प्रसाद योजना' पार्ट-टू के तहत नालंदा एवं बोधगया के पर्यटक स्थलों के विकास के लिए केन्द्र के आदेशानुसार बिहार सरकार ने पत्रांक संख्या-225, दिनांक 21 मार्च, 2018 को विकास के लिए जो प्रस्ताव भेजा है, क्या सरकार उसको मंजूरी देने जा रही है?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, मैं माननीय सदस्य का धन्यवाद करना चाहता हूँ कि वास्तव में बिहार सरकार की तरफ से दिनांक 13.02.2018 को एक संशोधित नोट आया है। 'प्रसाद योजना' में जो भी निर्णय होता है, वह राज्य सरकार के प्रस्ताव के बाद विचार-विमर्श करके होता है। चूंकि, नालंदा 'बौद्ध सर्किट' में शामिल कर लिया गया है और हमारे पास राज्य सरकार से प्रस्ताव आया है। निश्चित रूप से, उस पर कोई सकारात्मक कार्रवाई होगी।

श्री कौशलेन्द्र कुमार : माननीय अध्यक्ष महोदय, मैं माननीय मंत्री जी से दूसरा सप्लिमैट्री प्रश्न पूछना चाहता हूँ कि मेरे संसदीय क्षेत्र में राजगीर और पावापुरी एवं कई पर्यटक स्थल हैं। वहां पर विश्व भर से पर्यटक आते हैं। इतना ही नहीं, वहां पर अंतर्राष्ट्रीय विश्वविद्यालय है, जहां देश-विदेश से बच्चे पढ़ने आते हैं। वहां आर्मी की ट्रेनिंग सेंटर है, बिहार पुलिस अकादमी है, आयुध कारखाना है, बगल में कोच कारखाना, हसनौत है, वहां देश-विदेश से लोग आते हैं, लेकिन वहां पर सरकार की कोई पांच सितारा होटल नहीं है। कई छोटे-छोटे होटल्स हैं, लेकिन मैं माननीय मंत्री जी से जानना चाहता हूँ कि क्या नालंदा में आप पर्यटकों की सुविधा के लिए पांच सितारा होटल खोलना चाहते हैं।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, यह काम मंत्रालय नहीं करता है। हमारे पास आईटीडीसी था। सरकार की नीति के तहत हम कोई नया होटल नहीं बना रहे हैं, लेकिन जनसुविधाएं बढ़ें, राज्य सरकार उस पर विचार करे।... (व्यवधान) अगर राज्य सरकार अपने स्तर पर या किसी प्राइवेट पार्टनर के साथ इनिशिएशन करते हैं, भारत सरकार ने जो नीति तय की है, वह नीति पूर्व से है। पिछले पांच वर्षों में वह नीति लगातार सतत् जारी रही है। इसलिए इस पर मेरा कहना ठीक नहीं होगा। वहां जनसुविधाएं बढ़ें, वह स्थान अच्छा है, यह बात सही है।

SHRIMATI APARUPA PODDAR : Sir, in my constituency at Daspur-1 Block, in Paschim Medinipur, there is a place known as Narajole Raj Bari which has a historical importance and many leaders like Mahatma Gandhi, Pandit Jawaharlal Nehru, Netaji Subhas Chandra Bose, Pandit Ishwar Chandra Vidyasagar and Khudiram Bose have visited this area many times. So, as our commitment and respect to the patriots of this country, will the hon. Minister answer whether the Government would sanction fund for developing Narajole Raj Bari and make it a heritage tourist spot?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, भारत सरकार की जो पर्यटन नीति रही है, उसमें हम दो योजनाएं 'प्रसाद योजना' एवं 'स्वदेश दर्शन' चलाते हैं। इन दोनों योजनाओं में राज्य सरकार की तरफ से प्रस्ताव आते हैं। माननीय सदस्या ने जो प्रश्न पूछा है, मेरी जानकारी में राज्य सरकार से ऐसा कोई प्रस्ताव हमें प्राप्त नहीं हुआ है। पश्चिम बंगाल में जो योजनाएं हैं, चाहे 'प्रसाद योजना' हो या 'स्वदेश दर्शन' हो, उनकी गति बहुत धीमी है। यदि राज्य सरकार कोई प्रस्ताव देगी, तो मंत्रालय उस पर जरूर विचार करेगा।

श्री गणेश सिंह : अध्यक्ष जी मूल प्रश्न 'घ' से मेरा प्रश्न संबंधित है, जिसमें देश के पर्यटन को बढ़ावा देने के लिए भारत सरकार ने जो योजना बनाई है, उसमें घरेलू पर्यटन के संवर्द्धन का है। दूसरा विदेशी पर्यटकों के लिए बाजारों में उसके विपणन का है। मैं मध्य प्रदेश से आता हूँ। मध्य प्रदेश में कई ऐसे पर्यटन स्थल हैं, जहां कनेक्टिविटी न होने के कारण पर्यटकों की कमी होती है, जैसे खजुराहो पर्यटन स्थल है। यह अंतर्राष्ट्रीय पर्यटन स्थल है, लेकिन एयर कनेक्टिविटी कम होने के कारण यहां बहुत कम यात्री आ पाते हैं। इसी तरह से हमारे प्रदेश में ओरछा, चित्रकूट, पन्ना, वाइट टाइगर सफारी सतना, कान्हा, अमरकंटक, बाणसागर आदि पर्यटक स्थल हैं। ये ऐसे स्थान हैं, जहां लाखों की संख्या में पर्यटक आते तो हैं, लेकिन इन जगहों को आज तक टूरिस्ट सर्किट में जोड़ा नहीं गया है।

महोदय, मैं मंत्री जी से जानना चाहता हूँ कि क्या इन स्थानों को राष्ट्रीय टूरिस्ट सर्किट में शामिल कर इन स्थानों पर ज्यादा सुविधाएं उपलब्ध कराने का काम करेंगे, ताकि वहां अधिक से अधिक पर्यटक आ सकें?

श्री प्रह्लाद सिंह पटेल : महोदय, जहां तक खजुराहो का सवाल है, हमारे मंत्रालय के अलावा भी यह सड़क परिवहन और राजमार्ग मंत्रालय से संबंधित है। पिछले पांच वर्षों में मोदी सरकार के समय जो सर्किट बने हैं, उनमें खजुराहो सर्किट में है और यह हेरिटेज सर्किट में भी है। पुरातत्व दृष्टि से भी जो

महत्वपूर्ण स्थान हैं, उनमें भी है और वैसे भी यूनेस्को की लिस्ट में भी वह है। यह बात सही है कि वहां हवाई जहाज की समस्या है। वाणिज्य मंत्रालय भी चैम्पियन सेवा क्षेत्र में काम करता है। ऐसे अनेक मंत्रालयों से जुड़ी हुई चीजें पर्यटन मंत्रालय नहीं करता, लेकिन पर्यटन मंत्रालय उन रिक्तताओं को भरने की कोशिश करता है, जहां कोई गैप रहा है। माननीय सदस्य जो समस्या हमारे ध्यान में लाए हैं, उस बारे में हमारा मंत्रालय संबंधित मंत्रालय से जरूर सम्पर्क करेगा।

श्री राजीव प्रताप रूडी: महोदय, बिहार से संबंधित सवाल है, इसलिए मैं प्रश्न पूछ रहा हूँ। बिहार भगवानों की धरती रही है और सिख धर्म गुरु गोबिन्द सिंह जी का जन्म वहां हुआ। भगवान बुद्ध को गया में मोक्ष मिला। भगवान महावीर को पावापुरी में मोक्ष मिला। वहां विक्रमशीला प्रसिद्ध स्थान है। बिहार एक प्रकार से पावन धरती है। मेरा मंत्री जी से प्रश्न है कि बिहार सरकार की तरफ से वर्षों से एक प्रस्ताव लम्बित है, जो गज ग्राह युद्ध, सोनपुर है, जो दुनिया के सबसे प्रसिद्ध मेले के लिए जाना जाता था। वहां का प्रस्ताव भारत सरकार के पास लम्बित है। इस जगह को वैशाली से जोड़ना, आमी से जोड़ना, चिरांद से जोड़ना है। 'स्वदेश दर्शन' योजना में यह प्रस्ताव बिहार सरकार से आया हुआ है। क्या माननीय मंत्री जी इस प्रस्ताव पर, जो बिहार और विशेष कर मेरे संसदीय क्षेत्र का प्रस्ताव भारत सरकार के पास लम्बित है, क्या क्रम उठाने जा रहे हैं? जितने भी महत्वपूर्ण सर्किट्स जैसे बौद्ध सर्किट है, वे समाप्त हो गए हैं। क्या सरकार का नए सर्किट लेने का प्रस्ताव है, जो सरकार के पास लम्बित है?

श्री प्रह्लाद सिंह पटेल : महोदय, जहां तक बुद्धिस्ट सर्किट का सवाल है।

श्री राजीव प्रताप रूडी : सिर्फ बुद्धिस्ट सर्किट का सवाल नहीं है।

श्री प्रह्लाद सिंह पटेल : मैं बताना चाहता हूँ कि माननीय सदस्य ने मार्गों की बात कही है, वाराणसी-गया, गोरखपुर-कुशीनगर, कुशीनगर-गया, गया-कुशीनगर। जितने भी हमारे अंतर्राष्ट्रीय बौद्ध कन्वलेव

हुए हैं, उनमें वाराणसी-बोद्धगया, 2012 और दो साल बाद बोद्धगया और सारनाथ और वर्ष 2016 में सारनाथ और बोद्धगया और अब वर्ष 2018 में दिल्ली-अजंता- बोद्धगया और सारनाथ, मैं माननीय सदस्य से निवेदन कर रहा हूँ कि बौद्ध सर्किट के अलावा जितने भी बिहार में स्थान हैं, वहां पर्याप्त मात्रा में काम हुआ है। माननीय सदस्य ने कहा है कि राज्य सरकार से प्रस्ताव भेजा गया है, मैं इसे जरूर देख लूंगा।

Appendix - XI

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.†*121
ANSWERED ON 01.07.2019**

DEVELOPMENT OF TOURIST PLACES

†*121. SHRI KAUSHALENDRA KUMAR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is contemplating to formulate any special action plan for undertaking development of tourism in Nalanda and Bodhgaya of Bihar and if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government proposes to formulate any action plan to develop all the tourist places in the Nalanda district of Bihar in view of its historical importance;
- (c) if so, the details thereof including the amount of funds spent for development of historical places in the State of Bihar during the last five years;
- (d) whether the Government is contemplating to formulate any action plan to promote tourism in the country and if so, the State-wise details of expenditure incurred in the country during the last five years for promotion of tourism; and
- (e) the benefits accrued to the said States as a result thereof and the revenue received by the Union and State Governments therefrom?

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO.†*121 ANSWERED ON 01.07.2019
REGARDING DEVELOPMENT OF TOURIST PLACES.**

(a) to (c): Development and promotion of tourism is primarily the responsibility of the concerned State Governments/Union Territory (UT) Administrations. The Ministry of Tourism, under its scheme of Swadesh Darshan, PRASHAD and Assistance to Central Agencies provides financial assistance to State Governments/UT Administrations/Central Agencies for development of tourism infrastructure in the country.

The projects for development under the schemes are identified in consultation with the State Governments/UT Administrations/Central Agencies and are sanctioned subject to submission of project proposals, their adherence to relevant scheme guidelines, submission of suitable detailed project reports, availability of funds and utilization of funds released earlier.

Nalanda and Bodhgaya are covered under the Buddhist circuit theme of Swadesh Darshan Scheme. Ministry has identified Mahabodhi Temple, Bodhgaya in Bihar as one of the site for development under the development of Iconic Tourists Sites in the country. Gaya has also been identified as one of the cities for development under the PRASHAD scheme. The details of projects sanctioned by the Ministry to the State of Bihar for development of tourism during the last five years are given at the Annexure.

(d): The Ministry of Tourism promotes India as a holistic destination covering its various tourism destinations and products across different States/Union Territories in the country. As part of its on-going activities, the Ministry annually releases print, electronic, online and outdoor media campaigns in the international and domestic markets, under the Incredible India brand-line. Promotions are also undertaken through the Social Media accounts

and website of the Ministry. In addition, the Indiatourism Offices in India and overseas disseminate information and undertake various promotional activities with the objective of showcasing the varied tourist destinations and products of the country. The above activities are carried out under two schemes: (i) Domestic Promotion and Publicity including Hospitality for promotion of Domestic Tourism and (ii) Restructured Scheme of Overseas Promotion and Publicity including Marketing Development Assistance to promote Indian tourism in Overseas Markets. The budget allocated and expenditure incurred under these two schemes during the last five financial years is as follows: -

| Domestic Promotion and Publicity including Hospitality | | |
|---|---------------|--------------------|
| (Rs. in crore) | | |
| Year | Budget | Expenditure |
| 2014-15 | 135 | 117.79 |
| 2015-16 | 126.95 | 128.74* |
| 2016-17 | 75 | 78.84* |
| 2017-18 | 90 | 89.84 |
| 2018-19 | 127.40 | 127.34 # |
| Restructured Scheme of Overseas Promotion and Publicity including Marketing Development Assistance | | |
| (Rs. in crore) | | |
| Year | Budget | Expenditure |
| 2014-15 | 164 | 166.36 |
| 2015-16 | 190.05 | 170.83 |
| 2016-17 | 223 | 192.24 |
| 2017-18 | 273.37 | 271.46 |
| 2018-19 | 414.65 | 413.63# |

* Re-appropriated

Provisional

(e): The benefits of the above efforts are measured in terms of Foreign Tourist Arrivals (FTAs), Foreign Exchange Earnings (FEEs)

and Domestic Tourist Visits (DTVs). The details of same during the last three years are as follows:

| Year | FTAs (in Million) | Growth Rate (%) | FEEs (Rs. in crores) | Growth Rate (%) | DTVs (in Million) | Growth Rate (%) |
|--------------|----------------------------------|----------------------------|-------------------------------------|--------------------------------|----------------------------------|--------------------------------|
| 2015 | 8.03 | 4.5 | 1,34,844 | 12.0 | 1431.97 | 11.60 |
| 2016 | 8.80 | 9.7 | 1,54,146 | 14.3 | 1615.39 | 12.8 |
| 2017 | 10.04 | 14.0 | 1,77,874 | 15.4 | 1652.49 | 2.3 |
| 2018* | 10.56 | 5.2 | 1,94,882 | 9.6 | Not Available | - |

***Provisional Estimates**

#The growth has been calculated in terms of absolute total

ANNEXURE

**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO.†*121 ANSWERED ON 01.07.2019
REGARDING DEVELOPMENT OF TOURIST PLACES.**

**THE DETAILS OF PROJECTS SANCTIONED UNDER SWADESH
DARSHAN AND PRASHAD SCHEMES IN BIHAR**

(Rs. in crores)

| S. No. | Circuit/ Sanction Year | Project Name | Amt. Sanctioned |
|------------------------|---------------------------------------|---|----------------------------|
| SWADESH DARSHAN | | | |
| 1. | Tirthankar Circuit 2016-17 | Development of Tirthankar Circuit in Bihar: Vaishali - Arrah - Masad - Patna - Rajgir -Pawapuri - Champapuri | 52.39 |
| 2. | Spiritual Circuit 2016-17 | Integrated Development of Kanwaria route: Sultanganj to Deoghar | 52.35 |
| 3. | Buddhist circuit 2016-17 | Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya, Bihar | 98.73 |
| 4. | Rural circuit 2017-18 | Development of Rural (Gandhi) Circuit: Bhitiharwa - Chandrahia - Turkaulia | 44.65 |
| 5. | Spiritual Circuit 2017-18 | Development of Spiritual Circuit- Mandar Hill and Ang Pradesh | 53.49 |
| PRASHAD | | | |
| 6. | 2014-15 | Development of basic facilities at Vishnupad temple, Gaya, Bihar | 4.27 |
| 7. | 2015-16 | Development at Patna Sahib | 41.54 |

11.01hrs

ORAL ANSWERS TO QUESTIONS

HON. SPEAKER : Q.No.121, Shri Kaushlendra Kumar.

(Q. 121)

श्री कौशलेन्द्र कुमार: माननीय अध्यक्ष महोदय, माननीय मंत्री जी ने विस्तार से जवाब दिया है...(व्यवधान) मैं मंत्री जी को बधाई देता हूँ कि उन्होंने हमारे संसदीय क्षेत्र में भी विकास के लिए कई बार प्रयास किया है।...(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, मैं आपको जीरो अवर में एलाऊ करूंगा।

...(व्यवधान)

श्री कौशलेन्द्र कुमार : अध्यक्ष महोदय, मेरा सीधा प्रश्न है कि भारत सरकार की 'प्रसाद योजना' पार्ट-टू के तहत नालंदा एवं बोधगया के पर्यटक स्थलों के विकास के लिए केन्द्र के आदेशानुसार बिहार सरकार ने पत्रांक संख्या-225, दिनांक 21 मार्च, 2018 को विकास के लिए जो प्रस्ताव भेजा है, क्या सरकार उसको मंजूरी देने जा रही है?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, मैं माननीय सदस्य का धन्यवाद करना चाहता हूँ कि वास्तव में बिहार सरकार की तरफ से दिनांक 13.02.2018 को एक संशोधित नोट आया है। 'प्रसाद योजना' में जो भी निर्णय होता है, वह राज्य सरकार के प्रस्ताव के बाद विचार-विमर्श करके होता है। चूंकि, नालंदा 'बौद्ध सर्किट' में शामिल कर लिया गया है और हमारे पास राज्य सरकार से प्रस्ताव आया है। निश्चित रूप से, उस पर कोई सकारात्मक कार्रवाई होगी।

श्री कौशलेन्द्र कुमार : माननीय अध्यक्ष महोदय, मैं माननीय मंत्री जी से दूसरा सप्लिमेंट्री प्रश्न पूछना चाहता हूँ कि मेरे संसदीय क्षेत्र में राजगीर और पावापुरी एवं कई पर्यटक स्थल हैं। वहाँ पर विश्व भर से पर्यटक आते हैं। इतना ही नहीं, वहाँ पर अंतर्राष्ट्रीय विश्वविद्यालय है, जहाँ देश-विदेश से बच्चे पढ़ने आते हैं। वहाँ आर्मी की ट्रेनिंग सेंटर है, बिहार पुलिस अकादमी है, आयुध कारखाना है, बगल में कोच कारखाना, हरनौत है, वहाँ देश-विदेश से लोग आते हैं, लेकिन वहाँ पर सरकार की कोई पांच सितारा होटल नहीं है। कई छोटे-छोटे होटल्स हैं, लेकिन मैं माननीय मंत्री जी से जानना चाहता हूँ कि क्या नालंदा में आप पर्यटकों की सुविधा के लिए पांच सितारा होटल खोलना चाहते हैं।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, यह काम मंत्रालय नहीं करता है। हमारे पास आईटीडीसी था। सरकार की नीति के तहत हम कोई नया होटल नहीं बना रहे हैं, लेकिन जनसुविधाएं बढ़ें, राज्य सरकार उस पर विचार करे।... (व्यवधान) अगर राज्य सरकार अपने स्तर पर या किसी प्राइवेट पार्टनर के साथ इनिशिएशन करते हैं, भारत सरकार ने जो नीति तय की है, वह नीति पूर्व से है। पिछले पांच वर्षों में वह नीति लगातार सतत जारी रही है। इसलिए इस पर मेरा कहना ठीक नहीं होगा। वहाँ जनसुविधाएं बढ़ें, वह स्थान अच्छा है, यह बात सही है।

SHRIMATI APARUPA PODDAR : Sir, in my constituency at Daspur-1 Block, in Paschim Medinipur, there is a place known as Narajole Raj Bari which has a historical importance and many leaders like Mahatma Gandhi, Pandit Jawaharlal Nehru, Netaji Subhas Chandra Bose, Pandit Ishwar Chandra Vidyasagar and Khudiram Bose have visited this area many times. So, as our commitment and respect to the patriots of this country, will the hon. Minister answer whether the Government would sanction fund for developing Narajole Raj Bari and make it a heritage tourist spot?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, भारत सरकार की जो पर्यटन नीति रही है, उसमें हम दो योजनाएं 'प्रसाद योजना' एवं 'स्वदेश दर्शन' चलाते हैं। इन दोनों योजनाओं में राज्य सरकार की तरफ से प्रस्ताव आते हैं। माननीय सदस्या ने जो प्रश्न पूछा है, मेरी जानकारी में राज्य सरकार से ऐसा कोई प्रस्ताव हमें प्राप्त नहीं हुआ है। पश्चिम बंगाल में जो योजनाएं हैं, चाहे 'प्रसाद योजना' हो या 'स्वदेश दर्शन' हो, उनकी गति बहुत धीमी है। यदि राज्य सरकार कोई प्रस्ताव देगी, तो मंत्रालय उस पर जरूर विचार करेगा।

श्री गणेश सिंह : अध्यक्ष जी मूल प्रश्न 'घ' से मेरा प्रश्न संबंधित है, जिसमें देश के पर्यटन को बढ़ावा देने के लिए भारत सरकार ने जो योजना बनाई है, उसमें घरेलू पर्यटन के संवर्द्धन का है। दूसरा विदेशी पर्यटकों के लिए बाजारों में उसके विपणन का है। मैं मध्य प्रदेश से आता हूं। मध्य प्रदेश में कई ऐसे पर्यटन स्थल हैं, जहां कनेक्टिविटी न होने के कारण पर्यटकों की कमी होती है, जैसे खजुराहो पर्यटन स्थल है। यह अंतर्राष्ट्रीय पर्यटन स्थल है, लेकिन एयर कनेक्टिविटी कम होने के कारण यहां बहुत कम यात्री आ पाते हैं। इसी तरह से हमारे प्रदेश में ओरछा, चित्रकूट, पन्ना, वाइट टाइगर सफारी सतना, कान्हा, अमरकंटक, बाणसागर आदि पर्यटक स्थल हैं। ये ऐसे स्थान हैं, जहां लाखों की संख्या में पर्यटक आते तो हैं, लेकिन इन जगहों को आज तक टूरिस्ट सर्किट में जोड़ा नहीं गया है।

महोदय, मैं मंत्री जी से जानना चाहता हूं कि क्या इन स्थानों को राष्ट्रीय टूरिस्ट सर्किट में शामिल कर इन स्थानों पर ज्यादा सुविधाएं उपलब्ध कराने का काम करेंगे, ताकि वहां अधिक से अधिक पर्यटक आ सकें?

श्री प्रह्लाद सिंह पटेल : महोदय, जहां तक खजुराहो का सवाल है, हमारे मंत्रालय के अलावा भी यह सड़क परिवहन और राजमार्ग मंत्रालय से संबंधित है। पिछले पांच वर्षों में मोदी सरकार के समय जो सर्किट बने हैं, उनमें खुजुराहो सर्किट में है और यह हेरिटेज सर्किट में भी है। पुरातत्व दृष्टि से भी जो

महत्वपूर्ण स्थान हैं, उनमें भी हैं और वैसे भी यूनेस्को की लिस्ट में भी वह है। यह बात सही है कि वहां हवाई जहाज की समस्या है। वाणिज्य मंत्रालय भी चैम्पियन सेवा क्षेत्र में काम करता है। ऐसे अनेक मंत्रालयों से जुड़ी हुई चीजें पर्यटन मंत्रालय नहीं करता, लेकिन पर्यटन मंत्रालय उन रिक्तताओं को भरने की कोशिश करता है, जहां कोई गैप रहा है। माननीय सदस्य जो समस्या हमारे ध्यान में लाए हैं, उस बारे में हमारा मंत्रालय संबंधित मंत्रालय से जरूर सम्पर्क करेगा।

✓ श्री राजीव प्रताप रूडी: महोदय, बिहार से संबंधित सवाल है, इसलिए मैं प्रश्न पूछ रहा हूँ। बिहार भगवानों की धरती रही है और सिख धर्म गुरु गोबिन्द सिंह जी का जन्म वहां हुआ। भगवान बुद्ध को गया में मोक्ष मिला। भगवान महावीर को पावापुरी में मोक्ष मिला। वहां विक्रमशीला प्रसिद्ध स्थान है। बिहार एक प्रकार से पावन धरती है। मेरा मंत्री जी से प्रश्न है कि बिहार सरकार की तरफ से वर्षों से एक प्रस्ताव लम्बित है, जो गज ग्राह युद्ध, सोनपुर है, जो दुनिया के सबसे प्रसिद्ध मेले के लिए जाना जाता था। वहां का प्रस्ताव भारत सरकार के पास लम्बित है। इस जगह को वैशाली से जोड़ना, आमी से जोड़ना, चिरांद से जोड़ना है। 'स्वदेश दर्शन' योजना में यह प्रस्ताव बिहार सरकार से आया हुआ है। क्या माननीय मंत्री जी इस प्रस्ताव पर, जो बिहार और विशेष कर मेरे संसदीय क्षेत्र का प्रस्ताव भारत सरकार के पास लम्बित है, क्या कदम उठाने जा रहे हैं? जितने भी महत्वपूर्ण सर्किट्स जैसे बौद्ध सर्किट है, वे समाप्त हो गए हैं। क्या सरकार का नए सर्किट लेने का प्रस्ताव है, जो सरकार के पास लम्बित है?

श्री प्रह्लाद सिंह पटेल : महोदय, जहां तक बुद्धिस्ट सर्किट का सवाल है।

श्री राजीव प्रताप रूडी : सिर्फ बुद्धिस्ट सर्किट का सवाल नहीं है।

श्री प्रह्लाद सिंह पटेल : मैं बताना चाहता हूँ कि माननीय सदस्य ने मार्गों की बात कही है, वाराणसी-गया, गोरखपुर-कुशीनगर, कुशीनगर-गया, गया-कुशीनगर। जितने भी हमारे अंतर्राष्ट्रीय बौद्ध कन्वलेव

हुए हैं, उनमें वाराणसी-बोद्धगया, 2012 और दो साल बाद बोद्धगया और सारनाथ और वर्ष 2016 में सारनाथ और बोद्धगया और अब वर्ष 2018 में दिल्ली-अजंता- बोद्धगया और सारनाथ, मैं माननीय सदस्य से निवेदन कर रहा हूं कि बौद्ध सर्किट के अलावा जितने भी बिहार में स्थान हैं, वहां पर्याप्त मात्रा में काम हुआ है। माननीय सदस्य ने कहा है कि राज्य सरकार से प्रस्ताव भेजा गया है, मैं इसे जरूर देख लूंगा।

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

Appendix - XII

**LOK SABHA
STARRED QUESTION NO.*130
ANSWERED ON 01.07.2019**

STATUS OF BUDDHIST CIRCUIT PLAN

***130. SHRI JAGDAMBIKA PAL:
SHRI G.M. SIDDESHWAR:**

Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that the Government is set to expand Buddhist tourism circuit in 21 more States and if so, the details thereof along with the current status of the Buddhist Circuit Plan;**
- (b) whether it is also a fact that the Government has identified Stupas and Viharas in these States, around which small intra-State Buddhist zones will be developed and if so, the details thereof; and**
- (c) whether the Government has taken any decision to include Kapilvastu in the Buddhist Circuit plans and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.*130 ANSWERED ON 01.07.2019 REGARDING STATUS OF BUDDHIST CIRCUIT PLAN.

(a) to (c): Buddhist Circuit is one of the fifteen thematic circuits identified for development under the Swadesh Darshan- Integrated Development of Theme-Based Tourism Circuits Scheme of Ministry of Tourism. All sites in the country related to Buddhism including Kapilvastu are covered under the Buddhist Circuit for development.

The projects for development under the above scheme are identified in consultation with the State Governments/Union Territory (UT) Administrations and are sanctioned subject to submission of detailed project reports, their adherence to scheme guidelines, availability of funds and submission of utilization certificates for the funds released earlier.

The list of projects sanctioned by the Ministry to various States/UTs for development of tourism destinations including Kapilvastu under the Buddhist circuit theme are as below:

(Amt. in crore)

| S. No. | State/ Year of sanction | Project Name | Amt. Sanctioned |
|---------------|---------------------------------|--|------------------------|
| 1. | Madhya Pradesh (2016-17) | Development of Buddhist Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh. | 74.94 |
| 2. | Uttar Pradesh (2016-17) | Development of Sravasti, Kushinagar, & Kapilvastu in Uttar Pradesh. | 99.97 |
| 3. | Bihar (2016-17) | Construction of Convention Centre adjacent to Maya Sarovar on the western side at Bodhgaya, Bihar | 98.73 |
| 4. | Gujarat (2017-18) | Development of Junagadh- Gir-Somnath- Bharuch-Kutch- | 35.99 |

| | | | |
|-----------|--|--|---------------|
| | | Bhavnagar- Rajkot- Mehsana in Gujarat | |
| 5. | Andhra Pradesh (2017-18) | Development of Buddhist Circuit: Shalihundam-Thotlakonda-Bavikonda- Bojjanakonda-Amravati- Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme | 52.34 |
| 6. | Development of Wayside Amenities (Sub-Scheme) (2018-19) | Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Gorakhpur-Kushinagar; Kushinagar-Gaya-Kushinagar; Lucknow-Ayodhya-Lucknow in collahoration with MoRTH | 19.75 |
| | | Total | 361.97 |

(Q. 130)

श्री जगदम्बिका पाल : अध्यक्ष महोदय, सबसे पहले मैं आपका आभारी हूँ कि बहुत दिनों बाद आज हम सदन में दसवाँ क्वेश्चन पूछ रहे हैं। निश्चित तौर से इस सदन में हम आपके प्रति आभार व्यक्त करेंगे। समय बहुत कम है, यह बहुत महत्वपूर्ण क्वेश्चन है।

देश के तमाम राज्यों में, जो बौद्ध परिपथ है या बौद्ध सर्किट है, जो हमारी सरकार की प्राथमिकता भी है और प्रधान मंत्री जी दुनिया के अंतर्राष्ट्रीय मंचों पर जिस तरह से बौद्ध दर्शन को, आज पूरी दुनिया उसको स्वीकार कर रही है, अंगीकार कर रही है, उसी से जुड़ा हुआ एक महत्वपूर्ण प्रश्न है कि बौद्ध परिपथ का विस्तार क्या देश के अन्य राज्यों में किया जाएगा? मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि जो बौद्ध परिपथ, बौद्ध धम्म या बौद्ध दर्शन से जुड़े हुए 4 महत्वपूर्ण स्थान हैं, वाराणसी में सारनाथ, कुशीनगर, कपिलवस्तु उनका जन्म स्थान, सिद्धार्थ नगर और श्रावस्ती, जहाँ पर वे बसंत ऋतु मास में रहा करते थे।... (व्यवधान) बोधगया तो महत्वपूर्ण है ही, इन पांचों को मिला कर हम लोगों की मांग इसके पहले भी थी कि जब एक तरफ बौद्ध परिपथ का विकास कर रहे हैं, तो दुनिया के तमाम मुल्क जो बौद्ध धर्म को मानते हैं, चाहे वह श्रीलंका हो, थाईलैंड हो, सिंगापुर हो, बैंकाक हो, इंडोनेशिया हो, मलेशिया हो, जापान हो, कोरिया हो, इनके पर्यटक यहाँ आते हैं। इनके आने के लिए एक कनेक्टिविटी, बौद्ध परिपथ के निर्माण की बात है। क्या बोधगया, कुशीनगर, सारनाथ, कपिलवस्तु और श्रावस्ती को लखनऊ से फोर लेन से जोड़ने का कोई प्रस्ताव है? इनकी शुरू से मांग रही है कि बौद्ध धर्म के जो आने वाले लोग हैं, उनको एयर कनेक्टिविटी हो या पवन हंस की सुविधा हो। कुशीनगर में एक एयरपोर्ट का निर्माण हो रहा है। सारनाथ में है, श्रावस्ती में छोटा है, बोधगया में बड़ा है, तो क्या आप एयर कनेक्टिविटी प्रोवाइड करेंगे? प्रश्न के उत्तर में आया है कि हमारी सरकार ने 33-33 करोड़ रुपये उन स्थलों के विकास के लिए दिए हैं।

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष जी, माननीय सदस्य ने मोदी सरकार का धन्यवाद किया है और करना भी चाहिए। मैं उनकी जानकारी के लिए यह कहना चाहता हूँ कि कपिलवस्तु उसमें शामिल है। जो उन्होंने दूसरा प्रश्न पूछा है, उसमें मैं उनके ध्यान में लाना चाहता हूँ कि मध्य प्रदेश में बौद्ध परिपथ है – सांची, सतना, रीवा, मंदसौर और धार का विकास। उत्तर प्रदेश में बौद्ध परिपथ है, इसमें श्रावस्ती, कुशीनगर और कपिलवस्तु हैं। बिहार में बोधगया, बिहार मायासरोवर का पश्चिमी तट, गुजरात में स्वदेश दर्शन स्कीम है। ... (व्यवधान) मुझे लगता है कि गुजरात में है, आंध्र में है। बौद्ध सर्किट इन 5 राज्यों में है।

विकास की जो बात आपने पूछी है, जहां कनेक्टिविटी का सवाल है, मैंने पहले भी उत्तर में कहा था कि वाराणसी-गया, वाराणसी-गोरखपुर-कुशीनगर, कुशीनगर-गया और गया-कुशीनगर राष्ट्रीय राजमार्ग, सड़क परिवहन और राजमार्ग मंत्रालय इसको अपडेट कर रहा है। आपने इसे लखनऊ से जोड़ने की जो बात कही है, उसे मैं एनएचएआई के मंत्रालय को पहुंचाऊंगा।

दूसरी बात, आपने हवाई सेवाओं की बात कही है। उड़ान योजना के तहत एक योजना बनी हुई है, जिस पर क्रियान्वयन चल रहा है। जैसे ही वह होगा, मैं आपको जानकारी दूंगा।

श्री जगदम्बिका पाल : कपिलवस्तु में एक राष्ट्रीय संग्रहालय बना हुआ है। यहां बहुत से पर्यटक आते हैं। जो बुद्ध का अस्थि कलश है, कास्केड है, वह दिल्ली में रखा हुआ है और ये 2 हैं। इसका बहुत दिनों से प्रस्ताव है कि कपिलवस्तु जो गौतम बुद्ध का जन्म स्थान है, उस राष्ट्रीय संग्रहालय में, जो भारत सरकार का है, उसमें अगर रखा जाए, तो निश्चित तौर से उस परिपथ पर आने वाले लोगों को वहीं पर दर्शन की सुविधा उपलब्ध हो जाएगी? क्या माननीय मंत्री जी इस पर आश्वासन देंगे?

01.11.11

श्री प्रह्लाद सिंह पटेल: अध्यक्ष जी, इसमें आवासन की आवश्यकता नहीं है, लेकिन अगर कोई ऐसी योजना के लिए राज्य सरकार की भी मंशा होगी, तो उस पर मंत्रालय विचार करेगा।

माननीय अध्यक्ष : माननीय सदस्य प्रश्न काल में एक क्वेश्चन और पूछ सकते हैं। आप संक्षिप्त में पूछें।

श्री जी. एम. सिद्धेश्वरा - उपस्थित नहीं।

माननीय सदस्यगण, प्रश्न काल समाप्त।

Appendix - XIII

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.1477
ANSWERED ON 01.07.2019**

FORMATION OF FIVE SPECIAL TOURISM ZONES

1477. DR. SHASHI THAROOR:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes to set up Special Tourism Zones in partnership with State Governments;
- (b) if so, the details thereof and the locations identified for this purpose, State/UT-wise;
- (c) whether these special zones will be anchored as Special Purpose Vehicles (SPVs) that will be set up in partnership with the States as announced in Union Budget for 2017-18 and if so, the details thereof;
- (d) the funds allocated and expenditure incurred in this regard; and
- (e) the percentage of utilization of the funds released for the creation of the Five Special Tourism Zones?

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e): Pursuant to Budget announcements of 2017-18, the Ministry of Tourism has initiated action on formulation of scheme guidelines for development of five Special Tourism Zones in the country anchored on SPV (Special Purpose Vehicle) in partnership with the states. The Ministry envisages to implement the scheme on challenge model.

The scheme is not approved yet and no locations has been identified for development.

Appendix - XIV

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.4780
ANSWERED ON 22.07.2019**

SETTING UP OF TOURISM HUBS

4780. SHRI ANIL FIROJIYA:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government proposes to set up tourism hubs in various States of the country and if so, the details thereof, State/UT-wise including Madhya Pradesh;**
- (b) whether the Government has received proposals from the State Governments in this regard; and**
- (c) if so, the details along with the present status thereof and the action taken by the Government on such proposals?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c): Ministry of Tourism under Swadesh Darshan Scheme-Integrated Development of Theme Based Tourist Circuits provides financial assistance to State Governments/UT Administrations/Central Agencies for development of tourism infrastructure and facilities in the country including Madhya Pradesh. Under the scheme fifteen thematic circuits have been identified for development namely; North-East Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit, Ramayana Circuit, Heritage Circuit, Eco Circuit, Tirthankar Circuit.

The projects under the above scheme are identified for development in consultation with the State Governments/Union Territory Administrations and are sanctioned subject to availability

of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. Submission of project proposal by the State Governments/ Union Territory Administrations and Its sanctioning is a continuous process. The State-wise list of 77 projects sanctioned under the above scheme is given at Annexure. All the projects are at various stages of implementation/completion.

In addition to above, Pursuant to Budget announcements of 2017-18 the Ministry of Tourism has initiated action on formulation of scheme guidelines for development of five Special Tourism Zones in the country. Entire country is covered under this scheme and in the draft scheme guidelines it is proposed that the scheme will work on challenge mode.

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.4780 ANSWERED ON 22.07.2019 REGARDING SETTING UP OF TOURISM HUBS

THE STATE-WISE DETAILS OF PROJECTS SANCTIONED UNDER SWADESH DARSHAN SCHEME

(Rs. in crores)

| Sl. No. | State/UT | Name of the Circuit | Name of the Project | Amount Sanctioned | Amount released |
|-------------------------|-------------------|---------------------|---|-------------------|-----------------|
| Year 2014-15 | | | | | |
| 1. | Arunachal Pradesh | North-East Circuit | Development of Mega Circuit at Bhalukpong-Bomdila and Tawang in Arunachal Pradesh. | 49.77 | 39.81 |
| 2. | Andhra Pradesh | Coastal Circuit | Development of Kakinada Hope Island Konaseema as World Class Coastal & Eco Tourism Circuit in Andhra Pradesh | 67.84 | 64.44 |
| Total of 2014-15 | | | | 117.61 | 104.25 |
| Year 2015-16 | | | | | |
| 3. | Manipur | North-East Circuit | Development of Tourist Circuit in Manipur: Imphal-Khongjom | 72.23 | 61.32 |
| 4. | Sikkim | North-East Circuit | Development of Tourist Circuit linking Rangpo (entry) - Rorathang- Aritar- Phadamchen- Nathang- Sherathang- Tsongmo- Gangtok-Phodong- | 98.05 | 78.44 |

| | | | | | |
|----|-------------------|---------------------|--|-------|-------|
| | | | Mangan- Lachung- Yumthang- Lachen- Thangu- Gurudongmer- Mangan- Gangtok- TuminLingee- Singtam (exit) in Sikkim. | | |
| 5. | Uttarakhand | Eco Circuit | Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination- District Tehri, Uttarakhand. | 70.92 | 64.30 |
| 6. | Rajasthan | Desert Circuit | Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit. | 63.96 | 51.17 |
| 7. | Nagaland | Tribal Circuit | Development of Tribal Circuit Peren- Kohima- Wokha, Nagaland | 97.36 | 77.89 |
| 8. | Madhya Pradesh | Wildlife Circuit | Development of Wildlife Circuit at Panna- Mukundpur- Sanjay- Dubri- Bandhavgarh- Kanha- Mukki- Pench in Madhya Pradesh. | 92.22 | 73.78 |
| 9. | Andhra Pradesh | Coastal Circuit | Development of Coastal Tourism Circuit in Sri Potti | 59.70 | 47.76 |

| | | | | | |
|------------|-------------------|---------------------------|---|--------------|--------------|
| | | | Sriramalu Nellore under Swadesh Darshan Scheme in Andhra Pradesh. | | |
| 10. | Telangana | Eco Circuit | Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana. | 91.62 | 73.30 |
| 11. | Kerala | Eco Circuit | Development of Pathanamthitta-Gavi-Vagamon-Thekkady as Eco Tourism Circuit in Idduki and Pathanamthitta Districts in Kerala. | 76.55 | 61.24 |
| 12. | Mizoram | North East Circuit | Integrated Development of New Eco Tourism under Swadesh Darshan-North East Circuit at Thenzawl & South Zote, District Serchhip and Reiek, Mizoram. | 94.91 | 75.92 |
| 13. | Assam | Wildlife Circuit | Development of Manas- Probitora-Nameri-Kaziranga- Dibru-Saikhowa as Wildlife Circuit in Assam. | 95.67 | 76.54 |
| 14. | Puducherry | Coastal Circuit | Development of Union Territory of Puducherry as Tourist Circuit under Swadesh Darshan Scheme | 85.28 | 61.82 |

| | | | | | |
|------------|--------------------------|---------------------------|---|--------------|--------------|
| | | | (Coastal Circuit) | | |
| 15. | Arunachal Pradesh | North East Circuit | Integrated Development of New Adventure Tourism in Arunachal Pradesh | 97.14 | 77.71 |
| 16. | Tripura | North East Circuit | Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur- Tirthamukh- Mandirghat- Dumboor- Narikel Kunja- Gandachara- Ambassa in Tripura | 99.59 | 74.15 |
| 17. | West Bengal | Coastal Circuit | Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj- Bakkhilai- Henry Island in West Bengal | 85.39 | 61.96 |
| 18. | Chhattisgarh | Tribal Circuit | Development of Tribal Tourism Circuit in Jashpur- Kunkuri- Mainpat- Ambikapur- Maheshpur - Ratanpur- Kurdar- Sarodadadar- Gangrel- Kondagaon- Nathiya Nawagaon- Jagdalpur- | 99.21 | 73.29 |

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|-------------------------|----------------------------|---------------------------|--|----------------|----------------|
| | | | Chitrakoot-Tirthgarh in Chhattisgarh. | | |
| 19. | Maharashtra | Coastal Circuit | Development of Sindhudurg Coastal Circuit in Maharashtra under Swadesh Darshan Scheme. | 82.17 | 12.79 |
| Total of 2015-16 | | | | 1461.97 | 1103.38 |
| Year 2016-17 | | | | | |
| 20. | Goa | Coastal Circuit | Development of Coastal Circuit (Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail) in Goa. | 99.99 | 79.99 |
| 21. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourism Infrastructure Projects in the State of Jammu and Kashmir. | 82.97 | 41.48 |
| 22. | Telangana | Tribal Circuit | Integrated Development of Mulugu-Laknavaram-Medavaram-Tadvai- Damaravi-Mallur- Bogatha Waterfalls as Tribal Circuit in Telangana. | 83.88 | 65.27 |
| 23. | Meghalaya | North East Circuit | Development of Umium (Lake View), U Lum Sohpetbneng-Mawdiangdiang - Orchid Lake | 99.13 | 79.31 |

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|------------|-----------------------|--------------------------|--|--------------|--------------|
| | | | Resort, Meghalaya. | | |
| 24. | Madhya Pradesh | Buddhist Circuit | Development of Buddhist Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh. | 74.94 | 54.51 |
| 25. | Kerala | Spiritual Circuit | Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala. | 99.99 | 20.00 |
| 26. | Manipur | Spiritual Circuit | Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple, Manipur. | 53.80 | 40.14 |
| 27. | Gujarat | Heritage Circuit | Development of Heritage Circuit in Ahmedabad-Rajkot- Porbandar -Bardoli- Dandi in Gujarat. | 85.01 | 42.13 |
| 28. | Haryana | Krishna Circuit | Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra, Haryana. | 97.35 | 70.60 |
| 29. | Rajasthan | Krishna Circuit | Integrated Development of Govind Dev ji | 91.45 | 45.72 |

| | | | | | |
|-----|-------------------|-----------------------|---|-------|-------|
| | | | temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan. | | |
| 30. | Sikkim | North East circuit | Development of Tourist Circuit Linking Singtam- Maka- Temi- Bermoik Tokel- Phongia- Namchi - Jorthang- Okharey- Sombaria- Daramdin- Jorethang- Melli (Exit) in Sikkim. | 95.32 | 73.22 |
| 31. | Madhya Pradesh | Heritage circuit | Development of Heritage Circuit (Gwalior - Orchha - Khajuraho - Chanderi - Bhimbetka - Mandu) Madhya Pradesh | 92.97 | 57.06 |
| 32. | Kerala | Spiritual Circuit | Development of Sree Padmanabha Arnamula- Sabrimala-as a Spiritual Circuit in Kerala | 92.22 | 72.42 |
| 33. | Bihar | Tirthankar circuit | Development of Tirthankar Circuit: Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri in Bihar. | 52.39 | 26.19 |
| 34. | Bihar | Spiritual circuit | Integrated Development of Kanwaria Route: | 52.35 | 26.17 |

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|------------|----------------------------|--------------------------|---|--------------|--------------|
| | | | Sultanganj - Dharmshala-Deoghar under Spiritual circuit in Bihar. | | |
| 35. | Odisha | Coastal circuit | Development of Gopalpur, Barkul, Satapada and Tampara as Coastal circuit in Odisha. | 76.49 | 37.61 |
| 36. | Nagaland | Tribal circuit | Development of Tribal circuit (Mokokchung -Tuensang-Mon) in Nagaland | 99.67 | 78.09 |
| 37. | Uttarakhand | Heritage circuit | Integrated Development of Heritage Circuit in Kumaon Region - Katarmal - Jogeshwar-Bairnath-Devidhura in Uttarakhand. | 79.13 | 40.97 |
| 38. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian-Pulwama under Himalayan Circuit theme in J&K. | 96.38 | 48.19 |
| 39. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed in Floods in 2014 | 90.96 | 74.70 |

| | | | under PM Development Package for J&K | | |
|------------|--------------------------------|------------------------------|---|--------------|--------------|
| 40. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist facilities at Mantalai- Sudhmahadev- Patnitop under Himalayan Circuit Theme in J&K. | 97.82 | 44.52 |
| 41. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Anantnag- Kishtwar- Pahalgam - Daksum - Ranjit Sagar Dam under Himalayan Circuit Theme in J&K. | 96.39 | 48.19 |
| 42. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Gulmarg- Baramulla- Kupwara-Leh Circuit under Himalayan Circuit Theme in J&K. | 96.93 | 45.51 |
| 43. | Uttar Pradesh | Buddhist Circuit | Development of Buddhist Circuit - Srawasti, Kushinagar, & Kapiivastu in Uttar Pradesh. | 99.97 | 45.03 |
| 44. | Uttar Pradesh | Ramayana Circuit | Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh | 69.45 | 52.17 |
| 45. | Andaman & | Coastal | Development of | 42.19 | 8.44 |

| | | | | | |
|------------|------------------------|--------------------------|---|--------------|--------------|
| | Nicobar Islands | Circuit | Coastal Circuit (Long Island-Ross Smith Island- Neil Island- Havelock Island- Baratang Island-Port Blair) in Andaman & Nicobar under Coastal thematic circuit of Swadesh Darshan Scheme. | | |
| 46. | Tamil Nadu | Coastal Circuit | Development of Coastal Circuit (Chennai- Mamamallapuram - Rameshwaram - Manpadu - Kanyakumari) in Tamil Nadu under Swadesh Darshan Scheme | 99.92 | 49.96 |
| 47. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit (Shahjahanpur- Basti- Ahar- Aligarh-Kasgunj- Sarosi-Pratapgarh- Unnao-Kaushambi- Mirzapur-Gorakpur- Kairana- Doamriyagunj- Bagpat-Barabanki- Azamgarh) | 68.39 | 54.71 |
| 48. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit - II(Bijnor- Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- | 63.77 | 50.33 |

| | | | | | |
|------------|-------------------------|--------------------------|---|--------------|--------------|
| | | | Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi) in Uttar Pradesh under Swadesh Darshan Scheme | | |
| 49. | Uttar Pradesh | Heritage Circuit | Development of Heritage Circuit(Kalinjar Fort (Banda)-MarharDham (SantKabir Nagar)-ChauriChaura, Shaheed Sthal (Fatehpur)-Mavahar Sthal (Ghosi)- Shaheed Smarak (Meerut) in Uttar Pradesh under Swadesh Darshan Scheme | 34.82 | 18.76 |
| 50. | Bihar | Buddhist Circuit | Development of Buddhist circuit-Construction of Convention Centre at Bodhgaya, Bihar | 98.73 | 19.75 |
| 51. | Assam | Heritage Circuit | Development of Tezpur - Majuli - Sibsagar as Heritage Circuit in Assam under Swadesh Darshan scheme | 98.35 | 19.67 |
| 52. | Himachal Pradesh | Himalayan Circuit | Integrated Development of Himalayan Circuit: Kiarighat, Shimla, Hatkoti, Manali, Kangra, | 86.85 | 19.95 |

| | | | | | |
|------------|------------------|--------------------------|---|--------------|--------------|
| | | | Dharamshala, Bir, Palampur, Chamba | | |
| 53. | Mizoram | Eco Circuit | Development of Eco-Adventure Circuit Aizawl - Rawpuichhip - Khawhphawp - Lengpui - Durtlang - Chatlang-Sakawrhmultuaitlang - Muthee - Beratlawng - Tuirial Airfield - Hmuifang under Eco circuit theme of Swadesh Darshan Scheme | 99.07 | 49.53 |
| 54. | Rajasthan | Spiritual Circuit | Development of Spiritual Circuit- Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehandipur Balaji- Chittorgarh (Sanwaliyaji) in Rajasthan under Swadesh Darshan scheme | 93.90 | 46.95 |
| 55. | Gujarat | Heritage Circuit | Development of Heritage circuit: | 98.61 | 79.85 |

| | | | | | |
|-------------------------|-------------------|------------------------------|---|----------------|----------------|
| | | | Vadnagar- Modhera and Patan in Gujarat under Swadesh Darshan Scheme | | |
| Total of 2016-17 | | | | 3041.55 | 1727.09 |
| Year 2017-18 | | | | | |
| 56. | Bihar | Rural Circuit | Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia in Bihar under Rural Circuit theme of Swadesh Darshan Scheme | 44.65 | 21.24 |
| 57. | Goa | Coastal Circuit | Development of Coastal Circuit II: Rua De Orum Creek - Don Paula - Colva - Benaulim in Goa under Swadesh Darshan Scheme | 99.35 | 19.87 |
| 58. | Gujarat | Buddhist circuit | Development of Buddhist circuit: Junagadh- Gir Somnath- Bharuch- Kutch- Bhavnagar- Rajkot- Mehsana in Gujarat under Swadesh Darshan scheme | 35.99 | 7.20 |
| 59. | Puducherry | Heritage Circuit | Development of Heritage Circuit in Puducherry under Swadesh Darshan Scheme. | 66.35 | 13.27 |
| 60. | Puducherry | Spiritual Circuit | Development of Spiritual Circuit in Puducherry under Swadesh Darshan Scheme | 40.68 | 19.26 |

| | | | | | |
|-----|-----------|------------------|---|-------|-------|
| 61. | Rajasthan | Heritage Circuit | Development of Heritage Circuit (Rajsamand (Kumbhalgarh Fort)- Jaipur (Nahargarh Fort)- Alwar (BalaQuila)- Sawai Madhopur (Ranthambore Fort and Khandar Fort)- Jhalawar (Gagron Fort)- Chittorgarh (Chittorgarh Fort) Jaisalmer (JaisalmerFort) Hanumangarh (Kalibangan, Bhatner Fort and Gogamedi)- Jalore (Jalore Fort)- Udaipur (Pratap Gaurav Kendra)- Dholpur (Bagh-i- Nilofar and Purani Chawni)- Nagaur(Meera Bai Smarak) in Rajasthan under Swadesh Darshan Scheme. | 99.60 | 49.80 |
| 62. | Telangana | Heritage Circuit | Development of Heritage Circuit: Qutub Shahi Heritage Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb in Telangana under Swadesh Darshan Scheme | 99.42 | 44.83 |

| | | | | | |
|-------------------------|----------------|-------------------|---|--------------|---------------|
| 63. | Bihar | Spiritual Circuit | Development of Mandar Hill & Ang Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme. | 53.49 | 10.70 |
| 64. | Madhya Pradesh | Eco Circuit | Development of Gandhisagar Dam-Mandleshwar Dam-Omkareshwar Dam- Indira Sagar Dam- Tawa Dam-Bargi Dam- Bheda Ghat- Bansagar Dam- Ken River under Eco circuit theme of Swadesh Darshan Scheme | 99.62 | 73.56 |
| 65. | Uttar Pradesh | Ramayana Circuit | Development of Ayodhya under Ramayana Circuit theme of Swadesh Darshan Scheme | 133.31 | 66.65 |
| 66. | Andhra Pradesh | Buddhist Circuit | Development of Buddhist Circuit: Shalihundam-Thotlakonda-Bavikonda-Bojjanakonda-Amravati- Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme | 52.34 | 10.47 |
| Total of 2017-18 | | | | 824.8 | 336.85 |
| Year 2018-19 | | | | | |
| 67. | Maharashtra | Spiritual Circuit | Development of Waki- Adasa-Dhapewada-Paradsingha-Chota Taj Bagh- | 54.01 | 0.00 |

| | | | | | |
|------------|----------------------|--|---|--------------|-------------|
| | | | Telankhandi- Girad in Maharashtra | | |
| 68. | - | Development of Wayside Amenities (Sub-Scheme) | Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-Ayodhya-Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya-Kushinaga in collaboration with MoRTH | 19.75 | 0.00 |
| 69. | Uttar Pradesh | Spiritual Circuit | Development of Jewar-Dadri-Sikandrabad-Noida-Khurja-Banda in Uttar Pradesh | 14.52 | 0.00 |
| 70. | Jharkhand | Eco Circuit | Development of Eco Circuit: Dalma-Chandil- Getalsud-Betla national park- Mirchaiya-Netarhat in Jharkhand | 52.72 | 0.00 |
| 71. | Tripura | North East circuit | Development of North East circuit: Surma Cherra-Unakoti- Jampui Hills- Gunabati-Bhunaneshwari-Matabari-Neermahal-Boxanagar- Chotta khola- Pilak-Avangchaarra in Tripura | 65.00 | 0.00 |
| 72. | Punjab | Heritage Circuit | Development of Heritage Circuit: | 99.95 | 0.00 |

| | | | | | |
|-----|-----------|-----------------------|---|-------|------|
| | | | Anandpur Sahib - Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Amritsar - Khatkar Kalan - Kalanour - Patiala in Punjab | | |
| 73. | Kerala | Rural Circuit | Development of Rural Circuits: Malanad Malabar Cruise Tourism Project in Kerala | 80.37 | 0.00 |
| 74. | Kerala | Spiritual Circuit | Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam | 69.47 | 0.00 |
| 75. | Kerala | Spiritual Circuit | Deveiopment of Kasaragod, Wayanad, Kannur, Kozhikode, Paiakkad, Mallapuram, Thrichur, Ernakulam, Idukki, Kottayam, Allaphuza, Pathananamithitta, Kollam, Trivandrum | 85.23 | 0.00 |
| 76. | Meghalaya | North East Circuit | Development of West Khasi Hills (Nongkhlaw- Krem Tirof - Khudoi & Kohmang Falls - Khri River- Mawthadraishan, | 84.97 | 0.00 |

| | | | | | |
|------------------------------|----------------------|--------------------------|---|----------------|----------------|
| | | | Shillong), Jaintia Hills (Krang Suri Falls- Shyrmanglooksi), Garo Hills (Nokrek Reserve, Katta Beel, Siju Caves) | | |
| 77. | Uttar Pradesh | Spiritual Circuit | Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Bairampur) and Vatvashni Temple (Domariyagunj) | 21.16 | 0.00 |
| | | | Total of 2018-19 | 647.15 | 0.00 |
| GRAND TOTAL TILL DATE | | | | 6093.08 | 3271.57 |

Appendix-IV

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*204
ANSWERED ON 08.07.2019**

RELIGIOUS TOURIST CIRCUITS

***204. SHRI REBATI TRIPURA:
SHRI VIJAY KUMAR DUBEY:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any proposal to establish more religious tourist circuits besides Ramayana and Buddhist Circuits;**
- (b) if so, the details thereof, State/UT-wise, specially in the North-Eastern States and Uttar Pradesh;**
- (c) if not, the reasons therefor;**
- (d) whether there has been any progress so far in this regard; and**
- (e) if so, the details thereof?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI PRAHLAD SINGH PATEL)

(a) to (e): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO.*204 ANSWERED ON 08.07.2019
REGARDING RELIGIOUS TOURIST CIRCUITS.**

(a) to (e): Ministry of Tourism under its Swadesh Darshan Scheme-Integrated Development of Theme Based Tourist Circuits is developing tourism infrastructure in the identified circuits, across the country, having tourist potential in a planned and prioritized manner. Under the scheme fifteen thematic circuits have been identified for development including themes covering all the religious/spiritual sites in the country, namely: Spiritual Circuit, Ramayana Circuit, Krishna Circuit, Buddhist Circuit, Tirthankar Circuit and Sufi Circuit.

In addition to above, Ministry is developing tourism infrastructure at identified pilgrimage and heritage destinations under its PRASHAD Scheme. Ministry has identified 41 sites in 25 states for development under the scheme namely Amaravati and Srisaillam (Andhra Pradesh), Kamakhya (Assam), Parasuram Kund (Lohit District, Arunachal Pradesh), Patna and Gaya (Bihar), Balmeshwari Devi Temple (Rajnandgaon, Chhattisgarh), Dwarka and Somnath (Gujarat), Gurudwara Nada Saheb, Panchkula (Haryana), Maa Chintpurni (Una, Himachal Pradesh), Hazratbal and Katra (Jammu & Kashmir), Deogarh and Parasnath (Jharkhand), Chamundeshwari Devi, Mysuru (Karnataka), Guruvayoor, St. Thomas International Shrine, (Malayattoor), Cheraman Juma Mosque (Thrissur, Kerala), Omkareshwar and Amarkantak (Madhya Pradesh), Bahedpara, West Jaintia Hills and Schra (Meghalaya), Aizwal (Mizoram), Kohima and Mokokchung Districts (Nagaland), Trimbakeshwar (Maharashtra), Puri (Odisha), Amritsar (Punjab), Ajmer (Rajasthan), Kanchipuram and Vellankani (Tamil Nadu), Tripura Sundari (Tripura), Varanasi and Mathura (Uttar Pradesh), Badrinath, Kedarnath, Gangotri and Yamunotri (Uttarakhand) and Belur (West Bengal).

The projects under the above schemes are identified for development in consultation with the State Governments/ Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. The details of the projects sanctioned under the above schemes in various states including North Eastern States and Uttar Pradesh are annexed. The projects are at various stages of implementation/completion.

| Sl. No. | State | Project Name | Estimated Cost (Rs. Crores) | Year of Completion |
|---------|----------------|------------------------------|-----------------------------|--------------------|
| ***** | | | | |
| 1 | Assam | Assam State Project | 100.00 | 1980 |
| 2 | West Bengal | West Bengal State Project | 150.00 | 1980 |
| 3 | Uttar Pradesh | Uttar Pradesh State Project | 200.00 | 1980 |
| 4 | Madhya Pradesh | Madhya Pradesh State Project | 180.00 | 1980 |
| 5 | Andhra Pradesh | Andhra Pradesh State Project | 120.00 | 1980 |
| 6 | Karnataka | Karnataka State Project | 90.00 | 1980 |
| 7 | Tamil Nadu | Tamil Nadu State Project | 110.00 | 1980 |
| 8 | Madhya Pradesh | Madhya Pradesh State Project | 180.00 | 1980 |
| 9 | Uttar Pradesh | Uttar Pradesh State Project | 200.00 | 1980 |
| 10 | West Bengal | West Bengal State Project | 150.00 | 1980 |
| 11 | Assam | Assam State Project | 100.00 | 1980 |
| 12 | Uttar Pradesh | Uttar Pradesh State Project | 200.00 | 1980 |
| 13 | West Bengal | West Bengal State Project | 150.00 | 1980 |
| 14 | Assam | Assam State Project | 100.00 | 1980 |
| 15 | Uttar Pradesh | Uttar Pradesh State Project | 200.00 | 1980 |
| 16 | West Bengal | West Bengal State Project | 150.00 | 1980 |
| 17 | Assam | Assam State Project | 100.00 | 1980 |
| 18 | Uttar Pradesh | Uttar Pradesh State Project | 200.00 | 1980 |
| 19 | West Bengal | West Bengal State Project | 150.00 | 1980 |
| 20 | Assam | Assam State Project | 100.00 | 1980 |

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*204 ANSWERED ON 08.07.2019 REGARDING RELIGIOUS TOURIST CIRCUITS.

THE DETAILS OF PROJECTS SANCTIONED UNDER SWADESH DARSHAN SCHEME

(Rs. in crores)

| S. No. | State/ Sanction Year | Project Name | Amt. Sanctioned | Amt. Released |
|--------------------------|--------------------------------|---|------------------------|----------------------|
| SPIRITUAL CIRCUIT | | | | |
| 1. | Kerala (2016-17) | Development of Sabarimala - Erumeli-Pampa-Sannidhanam In District Pathanamthitta | 99.99 | 20.00 |
| 2. | Manipur (2016-17) | Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple | 53.80 | 40.14 |
| 3. | Kerala (2016-17) | Development of Sree Padmanabha Arnamula-Sabrimala | 92.22 | 72.42 |
| 4. | Bihar (2016-17) | Integrated Development of Kanwaria Route: Sultanganj - Dharmshala- Deoghar | 52.35 | 26.17 |
| 5. | Uttar Pradesh (2016-17) | Development of Shahjahanpur-Allahabad-Basti- Ahar- Aligarh-Kasgunj-Sarosi-Pratapgarh-Unnao-Kaushambi-Mirzapur-Gorakpur- Kairana-Doamriyagunj- Bagpat-Barabanki- Azamgarh | 68.39 | 54.71 |
| 6. | Uttar Pradesh (2016-17) | Development of Bijnor-Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur-Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh-Fatehpur- Deoria- Mahoba-Sonbhadra- Chandauli- | 63.77 | 50.33 |

| | | Mishrikh- Bhadohi | | |
|------------|--|---|--------------|--------------|
| 7. | Rajasthan (2016-17) | Development of Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghatke Balaji, Bandheke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehandipur Balaji- Chittorgarh (Sanwailiyaji) | 93.90 | 46.95 |
| 8. | Puducherry (2017-18) | Development of Spiritual Circuit in Puducherry | 40.68 | 19.26 |
| 9. | Bihar (2017-18) | Dvelopment of Mandar Development Hill & Ang Pradesh | 53.49 | 10.70 |
| 10. | Maharashtra (2018-19) | Development of Waki- Adasa- Dhapewada- Paradsingha- Chota Taj Bagh- Telankhandi- Girad | 54.01 | 0.00 |
| 11. | Uttar Pradesh (2018-19) | Development of Jewar-Dadri- Sikandrabad-Noida-Khurja- Banda | 14.52 | 0.00 |
| 12. | Kerala (2018-19) | Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam | 69.47 | 0.00 |
| 13. | Kerala (2018-19) | Development of Kasaragod, Wayanad, Kannur, Kozhikode, Palakkad, Mallapuram, Thrichur, Ernakulam, Idukki, Kottayam, Allaphuza, Pathananamithitta, Kollam, Trivandrum | 85.23 | 0.00 |
| 14. | Uttar Pradesh (2018-19) | Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj) | 21.16 | 0.00 |

| RAMAYANA CIRCUIT | | | | |
|---------------------------|-----------------------------|---|--------|-------|
| 15. | Uttar Pradesh (2016-17) | Development of Chitrakoot and Shringverpur | 69.45 | 52.17 |
| 16. | Uttar Pradesh (2017-18) | Development of Ayodhya | 133.31 | 66.65 |
| KRISHNA CIRCUIT | | | | |
| 17. | Haryana (2016-17) | Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra | 97.35 | 70.60 |
| 18. | Rajasthan (2016-17) | Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) | 91.45 | 45.72 |
| BUDDHIST CIRCUIT | | | | |
| 19. | Madhya Pradesh (2016-17) | Development of Sanchi-Satna-Rewa-Mandsaur-Dhar | 74.94 | 54.51 |
| 20. | Uttar Pradesh (2016-17) | Development of Srawasti, Kushinagar & Kapilvastu | 99.97 | 45.03 |
| 21. | Bihar (2016-17) | Construction of Convention Centre adjacent to Maya Sarovar on the western side at Bodhgaya | 98.73 | 19.75 |
| 22. | Gujarat (2017-18) | Development of Junagadh- Gir-Somnath- Bharuch-Kutch-Bhavnagar- Rajkot- Mehsana | 35.99 | 7.20 |
| 23. | Andhra Pradesh (2017-18) | Development of Shalihundam-Thotlakonda- Bavikonda-Bojjanakonda- Amravati-Anupu in Andhra Pradesh | 52.34 | 10.47 |
| TIRTHANKAR CIRCUIT | | | | |
| 24. | Bihar (2016-17) | Development of Jain Circuit: Vaishali-Arrah-Masad-Patna-Rajgir-Pawapuri-Champapuri | 52.39 | 26.19 |

THE DETAILS OF PROJECTS SANCTIONED UNDER PRASHAD SCHEME

(Rs. in crores)

| Sl. No. | State | Name of the Project | Amount Sanctioned | Amount Released |
|---------------------|-----------------|--|-------------------|-----------------|
| Year 2014-15 | | | | |
| 1 | Bihar | Development of basic facilities at Vishnupad temple, Gaya, Bihar | 4.27 | 2.91 |
| 2 | Odisha | Infrastructure Development at Puri, Shree Jagannath Dham-Ramachandi-Prachi River front at Deuli under Mega Circuit | 50.00 | 10.00 |
| 3 | Uttar Pradesh | Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II) | 14.93 | 10.38 |
| 4 | Uttar Pradesh | Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura | 9.36 | 7.36 |
| Year 2015-16 | | | | |
| 5 | Andhra Pradesh | Development of Amaravati Town, Guntur District as a Tourist Destination | 28.36 | 22.69 |
| 6 | Assam | Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati | 30.71 | 22.03 |
| 7 | Bihar | Development at Patna Sahib | 41.54 | 33.23 |
| 8 | Punjab | Development of Karuna Sagar Valmiki Sthal at Amritsar | 6.40 | 6.40 |
| 9 | Rajasthan | Integrated Development of Pushkar/Ajmer | 40.44 | 19.41 |
| 10 | Uttarakhand | Integrated Development of Kedarnath | 34.78 | 27.83 |
| 11 | Uttar Pradesh | Development of Varanasi | 20.40 | 16.32 |
| Year 2016-17 | | | | |
| 12 | Gujarat | Development of Dwarka | 26.23 | 6.85 |
| 13 | Gujarat | Pilgrimage amenities at Somnath | 37.44 | 26.51 |
| 14 | Jammu & Kashmir | Development at Hazratbal, | 42.02 | 25.45 |

| | | | | |
|---------------------|----------------|--|---------------|---------------|
| 15 | Kerala | Development at Guruvayur Temple | 46.14 | 36.91 |
| 16 | Tamilnadu | Development of Kanchipuram | 16.48 | 8.24 |
| 17 | Tamilnadu | Development of Vellankani | 5.60 | 2.59 |
| 18 | West Bengal | Development of Belur | 30.03 | 23.39 |
| Year 2017-18 | | | | |
| 19 | Madhya Pradesh | Development of Omkareshwar | 40.67 | 18.76 |
| 20 | Uttar Pradesh | Cruise Tourism in River Ganga, Varanasi | 10.72 | 5.14 |
| 21. | Maharashtra | Development of Trimbakeshwar | 37.81 | 8.49 |
| 22 | Uttar Pradesh | Development of Varanasi Under Prashad Scheme - II | 44.60 | 10.21 |
| 23 | Andhra Pradesh | Development of Srisaillam Temple in Andhra Pradesh under PRASHAD scheme | 47.45 | 37.96 |
| Year 2018-19 | | | | |
| 24 | Uttarakhand | Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand) | 39.24 | 11.77 |
| 25 | Gujarat | Development of Promenade at Somnath, | 44.59 | 13.77 |
| 26 | Uttar Pradesh | Development of Govardhan, Mathura | 39.74 | 0.0 |
| 27 | Jharkhand | Development of Baldyanathji Dham, Deoghar | 39.13 | 0.0 |
| 28 | Nagaland | Development of Pilgrimage Facilities in Nagaland | 25.26 | 0.0 |
| Total | | | 854.34 | 414.60 |

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*207
ANSWERED ON 08.07.2019**

ECO-TOURISM PROJECTS

***207. SHRI RAJIV PRATAP RUDY:**

Will the Minister of TOURISM be pleased to state:

- (a) the measures taken by the Government to promote Eco-tourism in the country, particularly in Bihar;**
- (b) whether the State Government of Bihar has requested for additional sanction of Central funds to carry out various tourism projects in the State;**
- (c) if so, the details thereof and the measures taken by the Union Government in this regard;**
- (d) the details of the projects/ proposals received and sanctioned including eco-tourism projects along with the financial assistance provided to various States including Bihar; and**
- (e) the details of the measures taken by the Government to promote Tourism along with the revenue generated during the last four years, year-wise?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI PRAHLAD SINGH PATEL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*207 ANSWERED ON 08.07.2019 REGARDING ECO-TOURISM PROJECTS

(a) to (d): The Ministry of Tourism has identified Eco Tourism as one of the Niche Tourism Products for promotion and development in the country including Bihar with an objective to promote India as a year round destination and to attract tourists with specific interest for ensuring repeat visits for the unique products in which India has a comparative advantage vis-à-vis competing destinations.

Ministry is promoting eco-tourism as part of Incredible India 2.0 Campaign in domestic and overseas markets. Ministry of Tourism is also releasing specific media campaigns for promoting tourism destinations including Bihar. The tourist attractions are also being showcased on the Incredible India website. These destinations and niche tourism products are also being promoted on regular basis by India tourism offices in exhibitions and fairs held in India and abroad.

Ministry of Tourism under its schemes of Swadesh Darshan and PRASHAD provides financial assistance to State Governments/UT Administrations/ Central Agencies for development of tourism infrastructure and facilities in the country. Submission of project proposals by the State Governments and its sanctioning is a continuous process. The projects for development under the schemes are identified in consultation with the State Governments /UT Administrations /Central Agencies and are sanctioned subject to submission of project proposals, their adherence to relevant scheme guidelines, submission of suitable detailed project reports, availability of funds, and utilization of funds released earlier. Based on above criteria Ministry has sanctioned 7 projects to Bihar for Rs. 347.42 crores under above schemes. In addition to above, the State Government of Bihar has submitted three proposals under Eco, Ramayana and Buddhist Circuit of Swadesh Darshan Scheme. The details of projects sanctioned by the Ministry under the above schemes including Eco Circuit in the country since its launch are given at the Annexure.

(e): The above initiatives of the Ministry are expected to enhance tourist experience and increase tourist footfalls which in turn would help to augment revenue and jobs in tourism sector. The impact of the efforts of the Ministry are measured in terms of Foreign Tourist Arrivals (FTAs), Foreign Exchange Earnings (FEEs) and Domestic Tourist Visits (DTVs). The details of same during the last four years are as follows:

| Year | FTAs (in Million) | FEEs (Rs. in crores) | DTVs (in Million) |
|-------|----------------------|-------------------------|----------------------|
| 2015 | 8.03 | 1,34,844 | 1431.97 |
| 2016 | 8.80 | 1,54,146 | 1615.39 |
| 2017 | 10.04 | 1,77,874 | 1652.49 |
| 2018* | 10.56 | 1,94,882 | 1852.38 |

*Estimated

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.*207 ANSWERED ON 08.07.2019 REGARDING ECO-TOURISM PROJECTS

DETAILS OF PROJECTS SANCTIONED UNDER SWADESH DARSHAN SCHEME

(Rs. in crore)

| Sl. No. | State/UT | Name of the Circuit | Name of the Project | Amount Sanctioned |
|-------------------------|-------------------|---------------------|---|-------------------|
| 2014-15 | | | | |
| 1. | Arunachal Pradesh | North-East Circuit | Development of Mega Circuit at Bhalukpong-Bomdila and Tawang in Arunachal Pradesh. | 49.77 |
| 2. | Andhra Pradesh | Coastal Circuit | Development of Kakinada Hope Island Konaseema as World Class Coastal & Eco Tourism Circuit in Andhra Pradesh | 67.84 |
| Total of 2014-15 | | | | 117.61 |
| 2015-16 | | | | |
| 3. | Manipur | North-East Circuit | Development of Tourist Circuit in Manipur: Imphal-Khongjom | 72.23 |
| 4. | Sikkim | North-East Circuit | Development of Tourist Circuit linking Rangpo (entry) - Rorathang- Aritar- Phadamchen- Nathang- Sherathang- Tsongmo- Gangtok-Phodong- Mangan- Lachung-Yumthang- Lachen- Thangu- Gurudongmer- Mangan- Gangtok-TuminLingee- Singtam (exit) in Sikkim. | 98.05 |
| 5. | Uttarakhand | Eco Circuit | Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake | 70.92 |

| | | | | |
|------------|-----------------------|---------------------------|---|--------------|
| | | | Destination-District Tehri, Uttarakhand. | |
| 6. | Rajasthan | Desert Circuit | Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit. | 63.96 |
| 7. | Nagaland | Tribal Circuit | Development of Tribal Circuit Peren- Kohima- Wokha, Nagaland | 97.36 |
| 8. | Madhya Pradesh | Wildlife Circuit | Development of Wildlife Circuit at Panna- Mukundpur- Sanjay- Dubri- Bandhavgarh- Kanha- Mukki- Pench in Madhya Pradesh. | 92.22 |
| 9. | Andhra Pradesh | Coastal Circuit | Development of Coastal Tourism Circuit in Sri Potti Sriramalu Neilore under Swadesh Darshan Scheme in Andhra Pradesh. | 59.70 |
| 10. | Telangana | Eco Circuit | Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana. | 91.62 |
| 11. | Kerala | Eco Circuit | Development of Pathanamthitta- Gavi- Vagamon- Thekkady as Eco Tourism Circuit in Idduki and Pathanamthitta Districts in Kerala. | 76.55 |
| 12. | Mizoram | North East Circuit | Integrated Development of New Eco Tourism under Swadesh Darshan-North East Circuit at Thenzawi & South Zote, District Serchhip and Reiek, Mizoram. | 94.91 |
| 13. | Assam | Wildlife Circuit | Development of Manas- Probitora- Nameri- Kaziranga- Dibru- Saikhowa as Wildlife Circuit in Assam. | 95.67 |
| 14. | Puducherry | Coastal Circuit | Development of Union Territory of Puducherry as | 85.28 |

| | | | | |
|-------------------------|----------------------------|---------------------------|--|----------------|
| | | | Tourist Circuit under Swadesh Darshan Scheme (Coastal Circuit) | |
| 15. | Arunachal Pradesh | North East Circuit | Integrated Development of New Adventure Tourism in Arunachal Pradesh | 97.14 |
| 16. | Tripura | North East Circuit | Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur-Tirthamukh- Mandirghat- Dumboor- Narikel Kunja- Gandachara- Ambassa in Tripura | 99.59 |
| 17. | West Bengal | Coastal Circuit | Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj- Bakkhlai- Henry Island in West Bengal | 85.39 |
| 18. | Chhattisgarh | Tribal Circuit | Development of Tribal Tourism Circuit in Jashpur- Kunkuri- Mainpat- Ambikapur- Maheshpur - Ratanpur- Kurdar- Sarodadadar- Gangrel- Kondagaon- Nathiya Nawagaon- Jagdalpur- Chitrakoot- Tirthgarh in Chhattisgarh. | 99.21 |
| 19. | Maharashtra | Coastal Circuit | Development of Sindhudurg Coastal Circuit in Maharashtra under Swadesh Darshan Scheme. | 82.17 |
| Total of 2015-16 | | | | 1461.97 |
| 2016-17 | | | | |
| 20. | Goa | Coastal Circuit | Development of Coastal Circuit (Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail) in Goa. | 99.99 |
| 21. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourism Infrastructure | 82.97 |

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| | | | Jammu and Kashmir. | |
| 22. | Telangana | Tribal Circuit | Integrated Development of Mulugu-Laknavaram-Medavaram- Tadvai-Damaravi- Mallur- Bogatha Waterfalls as Tribal Circuit in Telangana. | 83.88 |
| 23. | Meghalaya | North East Circuit | Development of Umium (Lake View), U Lum Sohpetbneng- Mawdiangdiang - Orchid Lake Resort, Meghalaya. | 99.13 |
| 24. | Madhya Pradesh | Buddhist Circuit | Development of Buddhist Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh. | 74.94 |
| 25. | Kerala | Spiritual Circuit | Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala. | 99.99 |
| 26. | Manipur | Spiritual Circuit | Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple, Manipur. | 53.80 |
| 27. | Gujarat | Heritage Circuit | Development of Heritage Circuit in Ahmedabad-Rajkot- Porbandar -Bardoli-Dandi in Gujarat. | 85.01 |
| 28. | Haryana | Krishna Circuit | Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra, Haryana. | 97.35 |
| 29. | Rajasthan | Krishna Circuit | Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan. | 91.45 |
| 30. | Sikkim | North East circuit | Development of Tourist Circuit Linking Singtam- | 95.32 |

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| | | | Maka- Temi-Bermoik Tokel-Phongia- Namchi - Jorthang- Okharey- Sombaria-Daramdin- Jorethang- Melli (Exit) in Sikkim. | |
| 31. | Madhya Pradesh | Heritage circuit | Development of Heritage Circuit (Gwalior - Orchha - Khajuraho - Chanderi - Bhimbetka - Mandu) Madhya Pradesh | 92.97 |
| 32. | Kerala | Spiritual Circuit | Development of Sree Padmanabha Arnamula-Sabrimala-as a Spiritual Circuit in Kerala | 92.22 |
| 33. | Bihar | Tirthankar circuit | Development of Tirthankar Circuit: Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri in Bihar. | 52.39 |
| 34. | Bihar | Spiritual circuit | Integrated Development of Kanwaria Route: Sultanganj - Dharmshala- Deoghar under Spiritual circuit in Bihar. | 52.35 |
| 35. | Odisha | Coastal circuit | Development of Gopalpur, Barkul, Satapada and Tampara as Coastal circuit in Odisha. | 76.49 |
| 36. | Nagaland | Tribal circuit | Development of Tribal circuit (Mokokchung- Tuensang-Mon) in Nagaland | 99.67 |
| 37. | Uttarakhand | Heritage circuit | Integrated Development of Heritage Circuit in Kumaon Region - Katarmal - Jogeshwar-Baljnath- Devidhura in Uttarakhand. | 79.13 |
| 38. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian- Pulwama under Himalayan Circuit theme in J&K. | 96.38 |

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| 39. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed in Floods in 2014 under PM Development Package for J&K | 90.96 |
| 40. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist facilities at Mantalai- Sudhmahadev-Patnitop under Himalayan Circuit Theme in J&K. | 97.82 |
| 41. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Anantnag- Kishtwar-Pahalgam - Daksum - Ranjit Sagar Dam under Himalayan Circuit Theme in J&K. | 96.39 |
| 42. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh Circuit under Himalayan Circuit Theme in J&K. | 96.93 |
| 43. | Uttar Pradesh | Buddhist Circuit | Development of Buddhist Circuit - Srawasti, Kushinagar, & Kapilvastu in Uttar Pradesh. | 99.97 |
| 44. | Uttar Pradesh | Ramayana Circuit | Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh | 69.45 |
| 45. | Andaman & Nicobar Islands | Coastal Circuit | Development of Coastal Circuit (Long Island-Ross Smith Island- Neil Island-Havelock Island- Baratang Island-Port Blair) in Andaman & Nicobar under Coastal thematic circuit of Swadesh Darshan Scheme. | 42.19 |
| 46. | Tamil Nadu | Coastal Circuit | Development of Coastal Circuit (Chennai-Mamamallapuram - | 99.92 |

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| | | | Rameshwaram - Manpadu - Kanyakumari) in Tamil Nadu under Swadesh Darshan Scheme | |
| 47. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit (Shahjahanpur-Basti- Ahar-Aligarh- Kasgunj-Sarosi-Pratapgarh- Unnao-Kaushambi- Mirzapur-Gorakpur- Kairana- Doamriyagunj- Bagpat-Barabanki- Azamgarh) | 68.39 |
| 48. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit -II(Bijnor- Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi) in Uttar Pradesh under Swadesh Darshan Scheme | 63.77 |
| 49. | Uttar Pradesh | Heritage Circuit | Development of Heritage Circuit(Kalinjar Fort (Banda)- MarharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)- Mavahar Sthal (Ghosi)- Shaheed Smarak (Meerut) in Uttar Pradesh under Swadesh Darshan Scheme | 34.82 |
| 50. | Bihar | Buddhist Circuit | Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya, Bihar | 98.73 |
| 51. | Assam | Heritage Circuit | Development of Tezpur - Majuli - Sibsagar as Heritage Circuit in Assam under Swadesh Darshan scheme | 98.35 |

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| | Pradesh | Circuit | Himalayan Circuit: Kiarighat, Shimla, Hatkoti, Manali, Kangra, Dharamshala, Bir, Palampur, Chamba | |
| 53. | Mizoram | Eco Circuit | Development of Eco- Adventure Circuit Aizawl - Rawpuichhip - Khawhphawp - Lengpui - Durtlang - Chatlang- Sakawrhmutuaitlang - Muthee - Beratlawng - Tuirial Airfield - Hmuifang under Eco circuit theme of Swadesh Darshan Scheme | 99.07 |
| 54. | Rajasthan | Spiritual Circuit | Development of Spiritual Circuit- Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - MehandipurBalaji- Chittorgarh (Sanwaliyaji) in Rajasthan under Swadesh Darshan scheme | 93.90 |
| 55. | Gujarat | Heritage Circuit | Development of Heritage circuit: Vadnagar- Modhera and Patan in Gujarat under Swadesh Darshan Scheme | 98.61 |
| Total of 2016-17 | | | | 3041.55 |
| 2017-18 | | | | |
| 56. | Bihar | Rural Circuit | Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia in Bihar under Rural Circuit theme of Swadesh Darshan Scheme | 44.65 |
| 57. | Goa | Coastal | Development of Coastal | 99.35 |

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| | | Circuit | Circuit II: Rua De Orum Creek - Don Paula -Colva - Benaulim in Goa under Swadesh Darshan Scheme | |
| 58. | Gujarat | Buddhist circuit | Development of Buddhist circuit: Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana in Gujarat under Swadesh Darshan scheme | 35.99 |
| 59. | Puducherry | Heritage Circuit | Development of Heritage Circuit in Puducherry under Swadesh Darshan Scheme. | 66.35 |
| 60. | Puducherry | Spiritual Circuit | Development of Spiritual Circuit in Puducherry under Swadesh Darshan Scheme | 40.68 |
| 61. | Rajasthan | Heritage Circuit | Development of Heritage Circuit (Rajsamand (Kumbhalgarh Fort)- Jaipur (Nahargarh Fort)- Alwar (BalaQuila)- Sawai Madhopur (Ranthambore Fort and Khandar Fort)- Jhalawar (Gagron Fort)- Chittorgarh (Chittorgarh Fort) Jaisalmer (JaisalmerFort) Hanumangarh (Kalibangan, Bhatner Fort and Gogamedi)- Jalore (Jalore Fort)- Udaipur (Pratap Gaurav Kendra)- Dholpur (Bagh-i-Nilofar and Purani Chawni)- Nagaur(Meera Bai Smarak) in Rajasthan under Swadesh Darshan Scheme. | 99.60 |
| 62. | Telangana | Heritage Circuit | Development of Heritage Circuit: Qutub Shahi Heritage Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb in Telangana under Swadesh Darshan Scheme | 99.42 |

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| | | Circuit | & Ang Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme. | |
| 64. | Madhya Pradesh | Eco Circuit | Development of Gandhisagar Dam-Mandleshwar Dam-Omkareshwar Dam-Indira Sagar Dam-Tawa Dam-Bargi Dam-Bheda Ghat-Bansagar Dam-Ken River under Eco circuit theme of Swadesh Darshan Scheme | 99.62 |
| 65. | Uttar Pradesh | Ramayana Circuit | Development of Ayodhya under Ramayana Circuit theme of Swadesh Darshan Scheme | 133.31 |
| 66. | Andhra Pradesh | Buddhist Circuit | Development of Buddhist Circuit: Shailiundam-Thotlakonda-Bavikonda-Bojjanakonda-Amravati-Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme | 52.34 |
| Total of 2017-18 | | | | 824.8 |
| 2018-19 | | | | |
| 67. | Maharashtra | Spirituai Circuit | Develoipment of Waki-Adasa-Dhapewada-Paradsingha-Chota Taj Bagh-Telankhandi-Girad in Maharashtra | 54.01 |
| 68. | -- | Development of Wayside Amenities (Sub-Scheme) | Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-Ayodhya-Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya- Kushinaga in collaboration with MoRTH | 19.75 |
| 69. | Uttar Pradesh | Spirituai Circuit | Deveioipment of Jewar-Dadri-Sikandrabad-Noida-Khurja-Banda in Uttar Pradesh | 14.52 |
| 70. | Jharkhand | Eco Circuit | Development of Eco Circuit: | 52.72 |

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| | | | Dalma- Chandil- Getalsud- Betla national park- Mirchaiya- Netarhat in Jharkhand | |
| 71. | Tripura | North East circuit | Development of North East circuit: Surma Cherra- Unakoti- Jampui Hills- Gunabati-Bhunaneshwari- Matabari- Neermahal- Boxanagar- Chotta khola- Pilak- Avangchaarra in Tripura | 65.00 |
| 72. | Punjab | Heritage Circuit | Development of Heritage Circuit: Anandpur Sahib - Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Amritsar - Khatkar Kalan - Kalanour - Patiala in Punjab | 99.95 |
| 73. | Kerala | Rural Circuit | Development of Rural Circuit: Malanad Malabar Cruise Tourism Project in Keraia | 80.37 |
| 74. | Kerala | Spiritual Circuit | Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam | 69.47 |
| 75. | Kerala | Spiritual Circuit | Development of Kasaragod, Wayanad, Kannur, Kozhikode, Palakkad, Mallapuram, Thrichur, Ernakulam, Idukki, Kottayam, Aliaphuza, Pathananamithitta, Kollam, Trivandrum | 85.23 |
| 76. | Meghalaya | North East Circuit | Development of West Khasi Hills (Nongkhlaw- Krem Tiroi - Khudoi & Kohmang Falls - Khri River- Mawthadraishan, Shillong), Jaintia Hills (Krang Suri - Jaintia Hills) | 84.97 |

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| | | | Garo Hills (Nokrek Reserve, Katta Beel, Siju Caves) | |
| 77. | Uttar Pradesh | Spiritual Circuit | Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj) | 21.16 |
| Total of 2018-19 | | | | 647.15 |
| GRAND TOTAL TILL DATE | | | | 6093.08 |

(Q. 204 and 207)

माननीय अध्यक्ष: माननीय सदस्य पहली बार सदन में चुनकर आए हैं।

श्री रेबती त्रिपुरा : माननीय अध्यक्ष जी, हम सभी जानते हैं कि पर्यटन के क्षेत्र में धार्मिक पर्यटन क्षेत्रों का एक बहुत बड़ा रोल रहा है। मेरा मंत्री जी से यह प्रश्न है कि त्रिपुरा में भी ऐसे बहुत-से पर्यटन क्षेत्र हैं, जैसे उनाकोटी और त्रिपुरा सुन्दरी मन्दिर हैं। इसके अलावा, बहुत-से मन्दिर-मस्जिद हैं।

ऐसे धार्मिक पर्यटन क्षेत्रों के डेवलपमेंट के लिए क्या सरकार की कोई योजना है?

श्री प्रहलाद सिंह पटेल: माननीय अध्यक्ष जी, मैं माननीय सदस्य का धन्यवाद करता हूँ और उनका अभिनन्दन करता हूँ, वे पहली बार प्रश्न पूछ रहे हैं। उन्होंने प्रश्न भी बहुत अच्छा पूछा है, जो नॉर्थ-ईस्ट के बारे में है। उन्होंने स्पेसिफिक त्रिपुरा के बारे में प्रश्न पूछा है।

वर्ष 2015-16 में अगरतला, सिपाही झाला, जिसकी बात वे कर रहे हैं, मेलाघर, उदयपुर, अमरपुर और तीर्थ स्थलों में मन्दिर घाट, डम्बूर, नरकेलकुंज, घनचेरा, अम्बासा और पूर्वोत्तर पर्वत का विकास के लिए 99.50 करोड़ रुपये आबंटित हुए थे, जिनमें से 74.15 करोड़ रुपये रिलीज हो गये हैं।

वर्ष 2018-19 में, त्रिपुरा में सूरमाचेरी, उनाकोटी, जामपुई हिल्स, कनावती, भुवनेश्वरी, मातावारी, नीर महल, छोटा कोला और पिलख अवग्नचरा के विकास के लिए 65 करोड़ रुपये स्वीकृत हैं। इसके लिए राज्य सरकार के द्वारा जारी किए गए कार्य आदेशों का इंतजार हो रहा है। जैसे ही यह आ जाएगा, हम पैसे रिलीज कर देंगे।

श्री रेबती त्रिपुरा : सर, मेरा दूसरा प्रश्न यह है कि अभी स्टेट गवर्नमेंट टूरिज्म को इम्पोर्टेंस देकर काम कर रही है। जैसा कि अभी मंत्री जी ने बताया कि उन्होंने फण्ड रिलीज करना शुरू कर दिया है। मेरा प्रश्न यह है कि नॉर्थ-ईस्ट में जितने भी पर्यटन क्षेत्र हैं, उनके विकास के लिए क्या कोई नई योजना है?

✓ श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, जैसा कि मैंने आपके माध्यम से बताया कि अभी बकायदा त्रिपुरा की दूसरी योजना स्वीकृत है। जैसे ही राज्य सरकार हमको दस्तावेज देगी, हम उसके लिए पैसा रिलीज कर देंगे। हमने अपनी तरफ से 65 करोड़ रुपये आबंटित किए हैं।

अध्यक्ष जी, मैं आपके माध्यम से सदन और माननीय सदस्य को यह जानकारी देना चाहता हूँ कि जो मेले लगते हैं, उन मेलों को भी वर्ष 2016-17 में लगाया गया था। राज्य सरकार से हमारे पास कोई प्रस्ताव आया, तो हम उन मेलों को लगा सकते हैं। त्रिपुर सुंदरी मंदिर को भी इस सर्किट में रखा गया है, वह प्रसाद योजना में है। हमारे पास उसका भी प्रस्ताव आया है। जब उसका डीपीआर बनेगा, तब हम उस पर भी काम करेंगे।

श्री विजय कुमार दुबे : माननीय अध्यक्ष जी, मैं आपको धन्यवाद देता हूँ कि नए सदस्यों पर आपका आर्शीवाद बराबर है। मैं माननीय मंत्री जी को भी धन्यवाद देता हूँ, जिन्होंने इस देश के 25 राज्यों के 41 धार्मिक स्थलों पर पर्यटन के क्षेत्र में अपनी तमाम योजनाएं देकर इस देश का विकास कर के इस देश का पूरी दुनिया में मान बढ़ाने में विशेष योगदान दिया है।

माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय मंत्री जी से प्रश्न करना चाहूंगा। कुशीनगर लोक सभा वह क्षेत्र है, जो इस देश के आखिरी छोर, नेपाल सीमा से लगा हुआ है। वहां केवल बौद्ध सर्किट एरिया नहीं, बल्कि तमाम पौराणिक और धार्मिक स्थल है, मसलन पथलेश्वर नाथ मंदिर, जिसके बारे में बताते हैं कि हजारों वर्ष पहले धरती माता की गोद से उत्पन्न हुए। इस देश में शायद सूर्य मंदिर बहुत कम हैं, शायद दो-चार ही हों। तुर्कपट्टी में सूर्य मंदिर है, बघई शक्ति धाम है। ये हजारों वर्षों का अपना पौराणिक इतिहास लिए हुए हैं।

माननीय अध्यक्ष जी, कुल मिलाकर इतिहास के पन्नों पर कुशीनगर का नाम तो अंकित है, लेकिन तमाम बौद्ध सर्किट एरिया और धार्मिक स्थल होते हुए भी इसका देश, प्रदेश और दुनिया में कहीं भी नाम नहीं है, तो उसका एक ही कारण है। 60 वर्षों से जिन लोगों ने इस देश का नेतृत्व किया,

वे कुशीनगर लोक सभा क्षेत्र के इस पर्यटक स्थल या बौद्ध सर्किट एरिया का महत्व नहीं समझ सके ।
...(व्यवधान) भला हो इस देश की जनता का जिसने माननीय नरेन्द्र मोदी जी को दोबारा प्रधान मंत्री बनाया । ... (व्यवधान) उन्होंने इस क्षेत्र की महत्ता को समझकर अंतर्राष्ट्रीय हवाई अड्डा देने का कार्य किया । ... (व्यवधान) मैं अपने यशस्वी लोकप्रिय मुख्य मंत्री योगी आदित्यनाथजी महाराज को धन्यवाद देता हूँ, जिन्होंने लोक सभा चुनाव के बाद उत्तर प्रदेश को मात्र तीन मेडिकल कॉलेज दिए, जिसमें से एक मेडिकल कॉलेज कुशीनगर जनपद को देने का कार्य उन्होंने किया है । ... (व्यवधान)

अध्यक्ष जी, आपके माध्यम से माननीय पर्यटन मंत्री जी से मेरा प्रश्न है कि जिस क्षेत्र की महत्ता को समझकर माननीय प्रधान मंत्री जी और हमारे यशस्वी मुख्य मंत्री योगी आदित्यनाथजी महाराज ने अंतर्राष्ट्रीय हवाई अड्डा और मेडिकल कॉलेज देकर इस क्षेत्र के धार्मिक स्थल और बौद्ध सर्किट एरिया के विकास को आगे ले जाने का लक्ष्य बनाया है, क्या माननीय मंत्री जी इस लक्ष्य को सार्थक रूप देने में अपने पर्यटन क्षेत्र का विशेष योगदान इस कुशीनगर लोक सभा क्षेत्र के लिए करेंगे? यदि करेंगे, तो कब तक करेंगे? मेरा दूसरा प्रश्न है ... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, प्लीज अब आप बैठ जाइए ।

...(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, हमारे माननीय सदस्य नये हैं । वे पहली बार संसद में आए हैं । इनको धीरे-धीरे अनुभव हो जाएगा ।

माननीय मंत्री जी, आप उत्तर दीजिए ।

...(व्यवधान)

माननीय अध्यक्ष : आप वरिष्ठ सदस्य बैठे-बैठे बोल रहे हैं, क्या यह उचित है?

...(व्यवधान)

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, धन्यवाद। मैं हमारे माननीय सदस्य का भी हृदय से अभिनंदन करता हूँ, उन्होंने पहली बार प्रश्न पूछा है। मैं वास्तव में पहले उनकी बात का जवाब दे दूँ कि वर्ष 2016-17 में बौद्ध परिपथ के लिए 99.97 करोड़ रुपये, यानी लगभग 100 करोड़ रुपये आबंटित हुए थे, जिसमें से हमने 45 करोड़ रुपये दिए हैं। इसलिए माननीय सदस्य इस बात से सहमत होंगे कि वहाँ तेज गति से काम चल रहा है और वह समय सीमा के भीतर पूरा होगा।

अध्यक्ष जी, माननीय सदस्य ने प्रश्न पूछा है कि क्या कोई धार्मिक परिपथ बनाया जाएगा। मैं आपके माध्यम से इस सदन और सदस्य महोदय से कहना चाहता हूँ कि अभी आध्यात्मिक परिपथ है, रामायण परिपथ है, कृष्णा परिपथ है, बौद्ध परिपथ है, तीर्थकर परिपथ हैं और एक नया सूफी परिपथ भी मंत्रालय ने लिया है।

जितने सारे सांस्कृतिक क्षेत्र और जितने भी तरीके हो सकते हैं, इसमें उन सब को शामिल किया गया है। जहाँ तक उन्होंने सवाल के साथ ही अपनी बात में यह कह भी दिया है। प्रसाद योजना के तहत उत्तर प्रदेश में पांच योजनाएँ चल रही हैं, जो कि धार्मिक तीर्थ स्थल हैं। प्रसाद योजना के तहत हमारा मंत्रालय उसमें मदद करता है। जो भी प्रस्ताव राज्य सरकार से हमारे पास आएँगे, हम उनको पूरा करेंगे और समय के साथ पूरा करेंगे।

श्री विजय कुमार दुबे: माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय पर्यटन मंत्री जी से एक प्रश्न पूछना चाहता हूँ और उनसे कुछ जानना चाहता हूँ।

माननीय अध्यक्ष: माननीय सदस्य, प्लीज आप बैठ जाइए। आपको एक बार मौका दे दिया गया है।

SHRI MANISH TEWARI: Hon. Speaker, Sir, if you peruse the answer which has been given by the hon. Minister, he has essentially divided tourism into two categories – circuits and destinations. Each of these destinations has the potential of becoming a circuit on its own. The question which I would like to ask the hon.

Minister is this. What is the reasonable basis of classification of tourism destinations into circuits and destinations, and does it not constitute a non-optimisation of the use of resource for the promotion of tourism?

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष महोदय, मैं माननीय सदस्य को अवगत कराना चाहता हूँ और शायद उनको जानकारी भी होगी कि यूनेस्को ने कल ही जयपुर को वर्ल्ड हैरीटेज सिटी के तौर पर घोषित किया है। मुझे लगता है कि जब हम यह प्रश्न पूछते हैं तो हम को यह तय करना होता है कि पिछले पांच वर्षों में मोदी जी के नेतृत्व में जब सर्किट की कल्पना की गई तो मैं मानता हूँ कि उससे अच्छा माध्यम नहीं हो सकता है। क्योंकि उसमें जो बात कही गई है कि राज्य केन्द्र के साथ मिलकर अपनी रिक्तता को पूरा करने का काम करेंगे। जिन स्थानों की बात कही है, जो मैंने स्थान बताए हैं और इस सर्किट के अलावा जो स्थान चिह्नित किए हैं, आप भी जानते हैं कि उनके लिए राज्यों के प्रतिनिधित्व की जरूरत है। राज्य जब कभी कोई मांग करता है, वह सर्किट से दूर है, उसकी दूरी ज्यादा है तो उसके दूर होने के कारण उस एरिया को हम आइडेण्टिफाई करते हैं कि यह हमारा स्थल है। मुझे लगता है कि सर्किट के बीच में भी वह आ सकता है। अगर राज्य सरकार चाहे तो उस को कनेक्ट करके अपनी सुविधाओं को बढ़ा सकती है। यही प्रसाद योजना का कारण है। हमारी दो योजनाएं हैं, एक प्रसाद योजना है और दूसरी स्वदेश दर्शन योजना है। हमने स्वदेश दर्शन योजना में सर्किट को लिया है। वे जैसी बात स्थलों की कर रहे हैं और प्रसाद योजना में यदि राज्य सरकार ऐसा कोई प्रस्ताव देती है तो हम उसको करते हैं।

SHRI SUDIP BANDYOPADHYAY: Sir, in the reply, some circuits have been announced which cover Spiritual Circuit, Ramayana Circuit, Krishna Circuit, Buddhist Circuit, Tirthankar Circuit and Sufi Circuit. When I was the Chairman of the Railway Standing Committee, I placed and submitted a Report to the House. It

consists of tourism promotion and pilgrim circuit, where we very broadly discussed this issue in particular. My question is whether the Government intends to induct Jyotirling Circuit, Jain Circuit, Christian circuit, Famous Temple Circuit and Sikh Circuit in the list to establish more religious tourism circuits.

Tourism is connected broadly with the Railway Ministry. If Railways do not extend their support, the tourism proposals cannot be fulfilled. So, my question is, whether the Minister of Tourism can make a coordinate with them and set up a committee to formulate and see that these proposals are implemented quickly. If necessary, I can give the Report to the hon. Minister. He can go through my Report.

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष महोदय, माननीय सुदीप जी सदन के काफी वरिष्ठ सदस्य हैं और मैं उनका सम्मान भी करता हूँ।

उनकी जानकारी के लिए बताना चाहूंगा, क्योंकि मुझे लगता है कि कहीं न कहीं फिर भी अभाव रह जाता है। हमारे यहां 15 सर्किट हैं। बौद्ध सर्किट, तटीय सर्किट, जो समुद्र के किनारे हैं, डेजर्ट, इको परिपथ, विरासत, हिमालय, कृष्णा परिपथ, व उत्तर पूर्व नार्थ-ईस्ट एक अलग से परिपथ है। एक ग्रामीण परिपथ है, जो बिहार में गांधी जी के चंपारन सत्याग्रह को मिलाकर बना है। इसके अतिरिक्त आध्यात्मिक परिपथ, सूफी परिपथ, तीर्थकर परिपथ, जनजातीय परिपथ और वन्य जीव परिपथ हैं।

माननीय अध्यक्ष जी, ये जो 15 सर्किट हैं, जितने भी हमारे आध्यात्मिक और सांस्कृतिक केन्द्र हैं, उनसे अलग हैं। मैंने अपने जवाब में यह बात भी कही थी। ज्योतिर्लिंगों की जो बात वह कर रहे हैं, जो भी हमारे पुरातन या प्राचीन धार्मिक प्रतिष्ठान हैं, जिनकी आयु के बारे में माना जाता है कि वे दुनिया में शीर्ष स्थानों पर हैं, उनके लिए हमने 'प्रसाद योजना' के तहत प्रावधान किया है। लेकिन जब

राज्य सरकार हमसे कहती है, तब हम उसमें मदद करते हैं। जहां तक हमारी विरासतों का सवाल है, जो भारतीय संस्कृति से जुड़ी हुई हैं, उन सबको इसमें शामिल किया गया है।

श्री अधीर रंजन चौधरी : रेल के साथ को-ऑर्डिनेशन के बारे में क्या कहेंगे?

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, हम रेल और सड़क, दोनों के साथ को-ऑर्डिनेशन करते हैं। जब हम कहते हैं कि बीच के गैप को फुलफिल करना है, तो न केवल रेल मंत्रालय, बल्कि सभी मंत्रालयों जैसे रेल, सड़क परिवहन, विदेश मंत्रालय, और भी जो हमारे विभाग होते हैं, उन सबसे हम को-ऑर्डिनेशन करते हैं और मैं यह बात मानता हूँ कि समन्वय जरूरी है।

माननीय अध्यक्ष: प्रश्न 207 माननीय श्री राजीव प्रताप रूडी जी का है। उसको इनकी सहमति से क्लब करें।

श्री राजीव प्रताप रूडी: महोदय, मैं इसमें सप्लीमेंट्री नहीं लूंगा, क्योंकि आपने मुझे एक प्रश्न के बाद इसकी अनुमति दी है। यह इको टूरिज्म से संबंधित है। इसकी जो परिभाषा वर्ष 2002 की पॉलिसी में दी हुई है, वह संदर्भित है कि – 'Interface between Tourism and Nature.' फिर से उसे हिंदी में दोहराता हूँ- 'पर्यटन और पर्यावरण के बीच में'। महोदय, इस प्रश्न में आपने जो उत्तर दिया है, मुझे लगता है कि बिहार के लोगों के लिए इको टूरिज्म नहीं है, क्योंकि मैंने जो प्रश्न किया था कि पूरे बिहार में पर्यटन के दृष्टिकोण से इको टूरिज्म में आपके पास प्रस्ताव है कि नहीं?, तो पूरे पत्र का आपने उत्तर तो दिया है, लेकिन बिहार में पर्यटन के नाम पर एक भी इको टूरिज्म नहीं है। इसे आपने संचिका में स्वयं देखा होगा।

महोदय, दुनिया भर में प्रसिद्ध डॉल्फिन, जिसे हम बिहार में 'सोस' कहते हैं। यह गंडक, घाघरा और गंगा में पाई जाती है। भारत में एक ही जिला सारण है, जो गंडक, घाघरा और गंगा के बीच में स्थित है। यह चिल्का झील में भी पाई जाती है। डॉल्फिन्स की संख्या 1500 है, जिसे देखने हम आर्मेनिया जाते हैं, बहरीन जाते हैं, जॉर्जिया जाते हैं, इंडोनेशिया जाते हैं, इजरायल जाते हैं।

Dolphins are endangered species और वहां पर इसी कोने में गज-ग्राह है, गंडक है, घाघरा है। मुझे यह समझ नहीं आता है कि जब मैंने पहली बार मंत्री जी से प्रश्न किया था, तो उन्होंने कहा था कि सर्किट बनाना जरूरी है। तब तो मुझे पता ही नहीं था कि इको टूरिज्म के लिए भी भारत में पैसा जाता है। आज मैंने प्रश्न के उत्तर में देखा कि भारत में अभी तक लगभग 500 करोड़ रुपये आठ राज्यों में गए हैं और मैं निरंतर सरकार से संवाद कायम करता रहा हूं कि इको टूरिज्म या जो भी परिभाषा आप देना चाहें, बिहार में इको टूरिज्म के नाम पर आज तक एक भी रुपया नहीं गया है। यह कोई आरोप नहीं है।

महोदय, मैंने इसका केवल उदाहरण दिया है। डॉल्फिन जो एंडेंजर्ड स्पीशीज है, उसी कोने में पाई जाती है, वह भी टूरिज्म केन्द्र है। सोनपुर मेला भारत का सबसे बड़ा पशु मेला माना जाता था। माननीय मंत्री जी ने 1 तारीख को इसी सदन में उत्तर दिया था, जिसे मैं दिखवा लूंगा। मैं इस प्रकार की संचिकाओं को लेकर पूरे भारत में पिछले तीन सालों से घूम रहा हूं, लेकिन मुझे समझ में नहीं आता है कि भारत सरकार के किस कार्यालय में जाकर ये संचिकाएं विलीन हो जाती हैं? 9 मार्च, 2018 को इसी प्रस्ताव को मैंने भारत सरकार को दिया था। जब भी मैं सरकार के मंत्रियों के अधिकारियों के पास जाता हूं तो हमेशा एक नया पन्ना खोलकर नया कानून बता देते हैं कि बिहार सरकार का यह प्रस्ताव भारत सरकार में लंबित है। इसका जो नाम बदलना हो, आप बदल दें। मैं इसे पटल पर रखना चाहूंगा। इसको आप इको टूरिज्म कर दें, रिलीजियस टूरिज्म कर दें या चाहे जो टूरिज्म कर दें, लेकिन बिहार के खाते में जो भी पैसा टूरिज्म के नाम पर जाना हो, वह जाना चाहिए। यदि एक मद इको टूरिज्म है, तो महोदय, मेरा आपसे आग्रह है कि सारण में होने वाला सोनपुर मेला, जहां इको टूरिज्म के दृष्टिकोण से दुनिया के सबसे ज्यादा इको फ्रेंडली पर्यटक जाते हैं, को आपके माध्यम से मद प्रदान किये जाने संबंधी प्रस्ताव पर अनुमोदन हेतु विचार करना चाहें।

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, श्री राजीव प्रताप रूडी बहुत वरिष्ठ सांसद हैं और मेरे मित्र भी हैं। उनके बहुत सारे पत्र मेरे पास हैं। मैं उन पत्रों की संख्या भी इनको बता सकता हूं। जो पत्र

आपने लिखे थे, वे हमारे मंत्रालय से संबंधित नहीं थे। उन पत्रों को हमने संबंधित मंत्रालयों को भेज दिया है। इसमें कोई भ्रम नहीं होना चाहिए।

दूसरी बात आपने कही कि इको टूरिज्म को लेकर बिहार का कोई प्रस्ताव है। एक सामान्य पत्र आया था, न डीपीआर आयी है और न वहां से कोई प्रस्ताव आया है। मुझे लगता है कि पिछली बार भी मैंने आपसे यह बात कही थी कि जो इको टूरिज्म के काम चल रहे हैं, जिसका आप उल्लेख कर रहे हैं, उसमें उत्तराखण्ड, तेलंगाना और केरल है। ऐसा नहीं है कि यह तत्काल ही शुरू हुआ है, यह वर्ष 2015-16 से शुरू है। वर्ष 2015-16 में पहली बार उत्तराखण्ड को दिया गया था, तेलंगाना को दिया गया है, केरल को दिया गया है। मैं आपको अमाउंट भी बता सकता हूँ, स्थान बता सकता हूँ। ... (व्यवधान) बिहार से सामान्य पत्र आया था, उसके जवाब में मैंने आपसे कहा है ... (व्यवधान)

श्री राजीव प्रताप रूडी: प्रश्न का उत्तर न देकर के बाकी विषय के बारे में दिया गया है ... (व्यवधान)

श्री प्रह्लाद सिंह पटेल : महोदय, मुझे लगता है कि सदस्य के कोई कारण हैं तो वह कह सकते हैं, लेकिन मुझे आपके माध्यम से कहना है कि मैंने जवाब दिया है। मैंने पहले जवाब देखा था और जो वह कह रहे हैं, वह सही है। लेकिन उसके बाद जवाब में जो परिवर्तन आया, उसमें मैंने कहा है कि प्रस्ताव के रूप में एक पत्र आया है, अब उसको वह प्रस्ताव कह रहे हैं। अगर राज्य सरकार की तरफ से डीपीआर नहीं आएगी, तो आगे कार्रवाई नहीं होगी।

श्री राजीव प्रताप रूडी: महोदय, मैं सदन के पटल पर डीपीआर रख देता हूँ। ... (व्यवधान) सदन में प्राप्त होने के बाद ... (व्यवधान)

माननीय अध्यक्ष : प्लीज माननीय सदस्य।

... (व्यवधान)

श्री राजीव प्रताप रूडी: अगर अधिकारी उस डीपीआर को उपस्थापित नहीं करते हैं तो यह प्रिविलेज का मामला है। ... (व्यवधान)

माननीय अध्यक्ष : प्लीज माननीय सदस्य ।

श्री राजीव प्रताप रूडी: अगर यह संचिका गलत है और अधिकारी इस संचिका के बारे में स्वीकार करने को तैयार नहीं है तो यह प्रिवलेज का मामला है । ... (व्यवधान)

माननीय अध्यक्ष : प्लीज माननीय सदस्य । आप सप्लीमेंटरी में अपने प्रश्न का जवाब पूछ लीजिएगा ।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, अगर माननीय सदस्य को ऐसा लगता है कि उनको गुमराह किया गया है, अगर उनको लगता है तो वह पटल पर भी रख सकते हैं और मुझे भी दे सकते हैं । लेकिन मुझे जो जानकारी है, वही मैंने दी है ।

श्रीमती हेमामालिनी: अध्यक्ष जी, हमारे देश में रिलीजियस टूरिस्ट डेस्टिनेशन्स बहुत हैं, खास तौर पर उत्तर प्रदेश में । रामायण और बुद्धिस्ट सर्किट के साथ-साथ कृष्णा सर्किट भी पांच साल पहले एस्टेब्लिश किया गया था । जिसमें मथुरा, वृन्दावन, गोवर्धन, बरसाना और नंदगांव शामिल हैं । यह भारतीय धर्म और संस्कृति के संरक्षण के लिए बहुत ही बढ़िया काम है, जिसकी वजह से बृज क्षेत्र के हमारे बहुत सारे युवाओं को नौकरी भी मिलती है । लेकिन यह कहने में बहुत ही संकोच हो रहा है कि पिछले पांच साल में काम कुछ ज्यादा नहीं हुआ है, तेजी से भी नहीं हो रहा है और कुछ कहने लायक भी काम नहीं हुआ है । मैं यही जानना चाहती हूँ कि कृष्णा सर्किट में तेजी से और समय पर काम खत्म करने के बारे में क्या सरकार ने कुछ सोचा है?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, मैंने पहले भी एक प्रश्न के उत्तर में कहा था कि उत्तर प्रदेश में चाहे हमारा 'स्वदेश दर्शन' हो, चाहे 'प्रसाद' हो, बड़ी संख्या में वहां काम चल रहा है । हमारी कोई भी योजना राज्य सरकार के बगैर नहीं होती है । कृष्णा सर्किट में मथुरा का जुड़ना या वृन्दावन का जुड़ना, हमने प्रसाद योजना में जरूर मथुरा और वृन्दावन को लिया है, लेकिन कृष्णा सर्किट के काम की अभी समीक्षा चल रही है, क्योंकि चुनाव के उपरांत ऑडिट होना था कि जो पहले किशत दी गई है, उसमें

कितनी प्रगति हुई है, उस कारण से काम में जरूर रुकावट आई है। जैसे ही रिपोर्ट आएगी, हम आगे की राशि रिलीज़ कर देंगे। ... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, प्लीज।

... (व्यवधान)

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*204
ANSWERED ON 08.07.2019**

RELIGIOUS TOURIST CIRCUITS

***204. SHRI REBATI TRIPURA:
SHRI VIJAY KUMAR DUBEY:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has any proposal to establish more religious tourist circuits besides Ramayana and Buddhist Circuits;**
- (b) if so, the details thereof, State/UT-wise, specially in the North-Eastern States and Uttar Pradesh;**
- (c) if not, the reasons therefor;**
- (d) whether there has been any progress so far in this regard; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO.*204 ANSWERED ON 08.07.2019
REGARDING RELIGIOUS TOURIST CIRCUITS.**

(a) to (e): Ministry of Tourism under its Swadesh Darshan Scheme-Integrated Development of Theme Based Tourist Circuits is developing tourism infrastructure in the identified circuits, across the country, having tourist potential in a planned and prioritized manner. Under the scheme fifteen thematic circuits have been identified for development including themes covering all the religious/spiritual sites in the country, namely: Spiritual Circuit, Ramayana Circuit, Krishna Circuit, Buddhist Circuit, Tirthankar Circuit and Sufi Circuit.

In addition to above, Ministry is developing tourism infrastructure at identified pilgrimage and heritage destinations under its PRASHAD Scheme. Ministry has identified 41 sites in 25 states for development under the scheme namely Amaravati and Srisailem (Andhra Pradesh), Kamakhya (Assam), Parasuram Kund (Lohit District, Arunachal Pradesh), Patna and Gaya (Bihar), Balmeshwari Devi Temple (Rajnandgaon, Chhattisgarh), Dwarka and Somnath (Gujarat), Gurudwara Nada Saheb, Panchkula (Haryana), Maa Chintpurni (Una, Himachal Pradesh), Hazratbal and Katra (Jammu & Kashmir), Deogarh and Parasnath (Jharkhand), Chamundeshwari Devi, Mysuru (Karnataka), Guruvayoor, St. Thomas International Shrine, (Malayattoor), Cheraman Juma Mosque (Thrissur, Kerala), Omkareshwar and Amarkantak (Madhya Pradesh), Babedpara, West Jaintia Hills and Sohra (Meghalaya), Aizwal (Mizoram), Kohima and Mokokchung Districts (Nagaland), Trimbakeshwar (Maharashtra), Puri (Odisha), Amritsar (Punjab), Ajmer (Rajasthan), Kanchipuram and Vellankani (Tamil Nadu), Tripura Sundari (Tripura), Varanasi and Mathura (Uttar Pradesh), Badrinath, Kedarnath, Gangotri and Yamunotri (Uttarakhand) and Belur (West Bengal).

The projects under the above schemes are identified for development in consultation with the State Governments/ Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. The details of the projects sanctioned under the above schemes in various states including North Eastern States and Uttar Pradesh are annexed. The projects are at various stages of implementation/completion.

| Sl. No. | State/UT | Project Name | Sanctioned Amount (Rs. Crores) | Stage of Implementation |
|---------|----------|--------------|--------------------------------|-------------------------|
| 1 | Assam | ... | ... | ... |
| 2 | ... | ... | ... | ... |
| 3 | ... | ... | ... | ... |
| 4 | ... | ... | ... | ... |
| 5 | ... | ... | ... | ... |
| 6 | ... | ... | ... | ... |
| 7 | ... | ... | ... | ... |
| 8 | ... | ... | ... | ... |
| 9 | ... | ... | ... | ... |
| 10 | ... | ... | ... | ... |
| 11 | ... | ... | ... | ... |
| 12 | ... | ... | ... | ... |
| 13 | ... | ... | ... | ... |
| 14 | ... | ... | ... | ... |
| 15 | ... | ... | ... | ... |
| 16 | ... | ... | ... | ... |
| 17 | ... | ... | ... | ... |
| 18 | ... | ... | ... | ... |
| 19 | ... | ... | ... | ... |
| 20 | ... | ... | ... | ... |

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*204 ANSWERED ON 08.07.2019 REGARDING RELIGIOUS TOURIST CIRCUITS.

THE DETAILS OF PROJECTS SANCTIONED UNDER SWADESH DARSHAN SCHEME

(Rs. in crores)

| S. No. | State/ Sanction Year | Project Name | Amt. Sanctioned | Amt. Released |
|--------------------------|-------------------------|---|-----------------|---------------|
| SPIRITUAL CIRCUIT | | | | |
| 1. | Kerala (2016-17) | Development of Sabarimala - Erumeli-Pampa-Sannidhanam in District Pathanamthitta | 99.99 | 20.00 |
| 2. | Manipur (2016-17) | Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple | 53.80 | 40.14 |
| 3. | Kerala (2016-17) | Development of Sree Padmanabha Arnamula-Sabrimala | 92.22 | 72.42 |
| 4. | Bihar (2016-17) | Integrated Development of Kanwaria Route: Sultanganj - Dharmshala- Deoghar | 52.35 | 26.17 |
| 5. | Uttar Pradesh (2016-17) | Development of Shahjahanpur-Allahabad-Basti- Ahar- Allgharh-Kasgunj-Sarosi-Pratapgarh-Unnao-Kaushambi-Mirzapur-Gorakpur- Kairana-Doamriyagunj- Bagpat-Barabanki- Azamgarh | 68.39 | 54.71 |
| 6. | Uttar Pradesh (2016-17) | Development of Bijnor-Meerut- Kanpur- Kanpur Dehat- Banda- Ghazipur-Salempur- Ghosi- Ballia-Ambedkar Nagar- Aligarh-Fatehpur- Deoria- Mahoba-Sonbhadra- Chandauli- | 63.77 | 50.33 |

| | | Mishrikh- Bhadohi | | |
|-----|----------------------------|---|-------|-------|
| 7. | Rajasthan (2016-17) | Development of Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghatke Balaji, Bandheke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehandipur Balaji- Chittorgarh (Sanwaliyaji) | 93.90 | 46.95 |
| 8. | Puducherry (2017-18) | Development of Spiritual Circuit in Puducherry | 40.68 | 19.26 |
| 9. | Bihar (2017-18) | Dvelopment of Mandar Development Hill & Ang Pradesh | 53.49 | 10.70 |
| 10. | Maharashtra (2018-19) | Development of Waki- Adasa- Dhapewada- Paradsingha- Chota Taj Bagh- Telankhandi- Girad | 54.01 | 0.00 |
| 11. | Uttar Pradesh (2018-19) | Development of Jewar-Dadri- Sikandrabad-Noida-Khurja- Banda | 14.52 | 0.00 |
| 12. | Kerala (2018-19) | Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam | 69.47 | 0.00 |
| 13. | Kerala (2018-19) | Development of Kasaragod, Wayanad, Kannur, Kozhikode, Palakkad, Mallapuram, Thrichur, Ernakulam, Idukki, Kottayam, Allaphuza, Pathananamithitta, Kollam, Trivandrum | 85.23 | 0.00 |
| 14. | Uttar Pradesh (2018-19) | Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj) | 21.16 | 0.00 |

| RAMAYANA CIRCUIT | | | | |
|---------------------------|--------------------------|---|--------|-------|
| 15. | Uttar Pradesh (2016-17) | Development of Chitrakoot and Shringverpur | 69.45 | 52.17 |
| 16. | Uttar Pradesh (2017-18) | Deveiopment of Ayodhya | 133.31 | 66.65 |
| KRISHNA CIRCUIT | | | | |
| 17. | Haryana (2016-17) | Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra | 97.35 | 70.60 |
| 18. | Rajasthan (2016-17) | Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) | 91.45 | 45.72 |
| BUDDHIST CIRCUIT | | | | |
| 19. | Madhya Pradesh (2016-17) | Development of Sanchi-Satna-Rewa-Mandsaur-Dhar | 74.94 | 54.51 |
| 20. | Uttar Pradesh (2016-17) | Development of Srawasti, Kushinagar & Kapilvastu | 99.97 | 45.03 |
| 21. | Bihar (2016-17) | Construction of Convention Centre adjacent to Maya Sarovar on the western side at Bodhgaya | 98.73 | 19.75 |
| 22. | Gujarat (2017-18) | Development of Junagadh- Gir-Somnath- Bharuch-Kutch-Bhavnagar- Rajkot- Mehsana | 35.99 | 7.20 |
| 23. | Andhra Pradesh (2017-18) | Deveiopment of Shalihundam-Thotlakonda- Bavikonda-Bojjanakonda- Amravati-Anupu in Andhra Pradesh | 52.34 | 10.47 |
| TIRTHANKAR CIRCUIT | | | | |
| 24. | Bihar (2016-17) | Development of Jain Circuit: Vaishali-Arrah-Masad-Patna-Rajgir-Pawapuri-Champapuri | 52.39 | 26.19 |

THE DETAILS OF PROJECTS SANCTIONED UNDER PRASHAD SCHEME**(Rs. in crores)**

| Sl. No. | State | Name of the Project | Amount Sanctioned | Amount Released |
|---------------------|-----------------|--|--------------------------|------------------------|
| Year 2014-15 | | | | |
| 1 | Bihar | Development of basic facilities at Vishnupad temple, Gaya, Bihar | 4.27 | 2.91 |
| 2 | Odisha | Infrastructure Development at Puri, Shree Jagannath Dham-Ramachandi-Prachi River front at Deuli under Mega Circuit | 50.00 | 10.00 |
| 3 | Uttar Pradesh | Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II) | 14.93 | 10.38 |
| 4 | Uttar Pradesh | Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura | 9.36 | 7.36 |
| Year 2015-16 | | | | |
| 5 | Andhra Pradesh | Development of Amaravati Town, Guntur District as a Tourist Destination | 28.36 | 22.69 |
| 6 | Assam | Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati | 30.71 | 22.03 |
| 7 | Bihar | Development at Patna Sahib | 41.54 | 33.23 |
| 8 | Punjab | Development of Karuna Sagar Valmiki Sthal at Amritsar | 6.40 | 6.40 |
| 9 | Rajasthan | Integrated Development of Pushkar/Ajmer | 40.44 | 19.41 |
| 10 | Uttarakhand | Integrated Development of Kedarnath | 34.78 | 27.83 |
| 11 | Uttar Pradesh | Development of Varanasi | 20.40 | 16.32 |
| Year 2016-17 | | | | |
| 12 | Gujarat | Development of Dwarka | 26.23 | 6.85 |
| 13 | Gujarat | Pilgrimage amenities at Somnath | 37.44 | 26.51 |
| 14 | Jammu & Kashmir | Development at Hazratbal, | 42.02 | 25.45 |

| | | | | |
|---------------------|----------------|--|---------------|---------------|
| 15 | Kerala | Development at Guruvayur Temple | 46.14 | 36.91 |
| 16 | Tamilnadu | Development of Kanchipuram | 16.48 | 8.24 |
| 17 | Tamilnadu | Development of Velliankani | 5.60 | 2.59 |
| 18 | West Bengal | Development of Belur | 30.03 | 23.39 |
| Year 2017-18 | | | | |
| 19 | Madhya Pradesh | Development of Omkareshwar | 40.67 | 18.76 |
| 20 | Uttar Pradesh | Cruise Tourism in River Ganga, Varanasi | 10.72 | 5.14 |
| 21. | Maharashtra | Development of Trimbakeshwar | 37.81 | 8.49 |
| 22 | Uttar Pradesh | Development of Varanasi Under Prashad Scheme - II | 44.60 | 10.21 |
| 23 | Andhra Pradesh | Development of Srisaillam Temple in Andhra Pradesh under PRASHAD scheme | 47.45 | 37.96 |
| Year 2018-19 | | | | |
| 24 | Uttarakhand | Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand) | 39.24 | 11.77 |
| 25 | Gujarat | Development of Promenade at Somnath, | 44.59 | 13.77 |
| 26 | Uttar Pradesh | Development of Govardhan, Mathura | 39.74 | 0.0 |
| 27 | Jharkhand | Development of Baldyanathji Dham, Deoghar | 39.13 | 0.0 |
| 28 | Nagaland | Development of Pilgrimage Facilities in Nagaland | 25.26 | 0.0 |
| Total | | | 854.34 | 414.60 |

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*207
ANSWERED ON 08.07.2019**

ECO-TOURISM PROJECTS

***207. SHRI RAJIV PRATAP RUDY:**

Will the Minister of TOURISM be pleased to state:

- (a) the measures taken by the Government to promote Eco-tourism in the country, particularly in Bihar;**
- (b) whether the State Government of Bihar has requested for additional sanction of Central funds to carry out various tourism projects in the State;**
- (c) if so, the details thereof and the measures taken by the Union Government in this regard;**
- (d) the details of the projects/ proposals received and sanctioned including eco-tourism projects along with the financial assistance provided to various States including Bihar; and**
- (e) the details of the measures taken by the Government to promote Tourism along with the revenue generated during the last four years, year-wise?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI PRAHLAD SINGH PATEL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO.*207 ANSWERED ON 08.07.2019 REGARDING ECO-TOURISM PROJECTS

(a) to (d): The Ministry of Tourism has identified Eco Tourism as one of the Niche Tourism Products for promotion and development in the country including Bihar with an objective to promote India as a year round destination and to attract tourists with specific interest for ensuring repeat visits for the unique products in which India has a comparative advantage vis-à-vis competing destinations.

Ministry is promoting eco-tourism as part of Incredible India 2.0 Campaign in domestic and overseas markets. Ministry of Tourism is also releasing specific media campaigns for promoting tourism destinations including Bihar. The tourist attractions are also being showcased on the Incredible India website. These destinations and niche tourism products are also being promoted on regular basis by India tourism offices in exhibitions and fairs held in India and abroad.

Ministry of Tourism under its schemes of Swadesh Darshan and PRASHAD provides financial assistance to State Governments/UT Administrations/ Central Agencies for development of tourism infrastructure and facilities in the country. Submission of project proposals by the State Governments and its sanctioning is a continuous process. The projects for development under the schemes are identified in consultation with the State Governments /UT Administrations /Central Agencies and are sanctioned subject to submission of project proposals, their adherence to relevant scheme guidelines, submission of suitable detailed project reports, availability of funds, and utilization of funds released earlier. Based on above criteria Ministry has sanctioned 7 projects to Bihar for Rs. 347.42 crores under above schemes. In addition to above, the State Government of Bihar has submitted three proposals under Eco, Ramayana and Buddhist Circuit of Swadesh Darshan Scheme. The details of projects sanctioned by the Ministry under the above schemes including Eco Circuit in the country since its launch are given at the Annexure.

(e): The above initiatives of the Ministry are expected to enhance tourist experience and increase tourist footfalls which in turn would help to augment revenue and jobs in tourism sector. The impact of the efforts of the Ministry are measured in terms of Foreign Tourist Arrivals (FTAs), Foreign Exchange Earnings (FEEs) and Domestic Tourist Visits (DTVs). The details of same during the last four years are as follows:

| Year | FTAs (in Million) | FEEs (Rs. in crores) | DTVs (in Million) |
|-------|----------------------|-------------------------|----------------------|
| 2015 | 8.03 | 1,34,844 | 1431.97 |
| 2016 | 8.80 | 1,54,146 | 1615.39 |
| 2017 | 10.04 | 1,77,874 | 1652.49 |
| 2018* | 10.56 | 1,94,882 | 1852.38 |

*Estimated

ANNEXURE

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.*207 ANSWERED ON 08.07.2019 REGARDING ECO-TOURISM PROJECTS

DETAILS OF PROJECTS SANCTIONED UNDER SWADESH DARSHAN SCHEME

(Rs. in crore)

| Sl. No. | State/UT | Name of the Circuit | Name of the Project | Amount Sanctioned |
|-------------------------|--------------------------|----------------------------|--|--------------------------|
| 2014-15 | | | | |
| 1. | Arunachal Pradesh | North-East Circuit | Development of Mega Circuit at Bhalukpong-Bomdila and Tawang in Arunachal Pradesh. | 49.77 |
| 2. | Andhra Pradesh | Coastal Circuit | Development of Kakinada Hope Island Konaseema as World Class Coastal & Eco Tourism Circuit in Andhra Pradesh | 67.84 |
| Total of 2014-15 | | | | 117.61 |
| 2015-16 | | | | |
| 3. | Manipur | North-East Circuit | Development of Tourist Circuit in Manipur: Imphal-Khongjom | 72.23 |
| 4. | Sikkim | North-East Circuit | Development of Tourist Circuit linking Rangpo (entry) - Rorathang- Aritar- Phadamchen- Nathang- Sherathang- Tsongmo- Gangtok-Phodong- Mangan- Lachung-Yumthang- Lachen- Thangu- Gurudongmer- Mangan- Gangtok-TuminLingee- Singtam (exit) in Sikkim. | 98.05 |
| 5. | Uttarakhand | Eco Circuit | Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake | 70.92 |

| | | | | |
|------------|-----------------------|---------------------------|---|--------------|
| | | | Destination-District Tehri, Uttarakhand. | |
| 6. | Rajasthan | Desert Circuit | Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit. | 63.96 |
| 7. | Nagaland | Tribai Circuit | Development of Tribai Circuit Peren- Kohima- Wokha, Nagaland | 97.36 |
| 8. | Madhya Pradesh | Wildlife Circuit | Development of Wildlife Circuit at Panna- Mukundpur- Sanjay- Dubri- Bandhavgarh- Kanha- Mukki- Pench in Madhya Pradesh. | 92.22 |
| 9. | Andhra Pradesh | Coastal Circuit | Development of Coastal Tourism Circuit in Sri Potti Sriramaiu Nellore under Swadesh Darshan Scheme in Andhra Pradesh. | 59.70 |
| 10. | Telangana | Eco Circuit | Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana. | 91.62 |
| 11. | Kerala | Eco Circuit | Development of Pathanamthitta- Gavi- Vagamon- Thekkady as Eco Tourism Circuit in Idduki and Pathanamthitta Districts in Kerala. | 76.55 |
| 12. | Mizoram | North East Circuit | Integrated Development of New Eco Tourism under Swadesh Darshan-North East Circuit at Thenzawl & South Zote, District Serchhip and Reiek, Mizoram. | 94.91 |
| 13. | Assam | Wildlife Circuit | Development of Manas- Probitora- Nameri- Kaziranga- Dibru- Saikhowa as Wildlife Circuit in Assam. | 95.67 |
| 14. | Puducherry | Coastal Circuit | Development of Union Territory of Puducherry as | 85.28 |

| | | | | |
|-------------------------|----------------------------|---------------------------|---|----------------|
| | | | Tourist Circuit under Swadesh Darshan Scheme (Coastal Circuit) | |
| 15. | Arunachal Pradesh | North East Circuit | Integrated Development of New Adventure Tourism in Arunachal Pradesh | 97.14 |
| 16. | Tripura | North East Circuit | Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur- Tirthamukh- Mandirghat- Dumboor- Narikel Kunja- Gandachara- Ambassa in Tripura | 99.59 |
| 17. | West Bengal | Coastal Circuit | Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj- Bakkhilai- Henry Island in West Bengal | 85.39 |
| 18. | Chhattisgarh | Tribal Circuit | Development of Tribal Tourism Circuit in Jashpur- Kunkuri- Mainpat- Ambikapur- Maheshpur - Ratanpur- Kurdar- Sarodadadar- Gangrel- Kondagaon- Nathlya- Nawagaon- Jagdalpur- Chitrakoot- Tirthgarh in Chhattisgarh. | 99.21 |
| 19. | Maharashtra | Coastal Circuit | Development of Sindhudurg Coastal Circuit in Maharashtra under Swadesh Darshan Scheme. | 82.17 |
| Total of 2015-16 | | | | 1461.97 |
| 2016-17 | | | | |
| 20. | Goa | Coastal Circuit | Development of Coastal Circuit (Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail) in Goa. | 99.99 |
| 21. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourism Infrastructure | 82.97 |

| | | | | |
|------------|-----------------------|---------------------------|--|--------------|
| | | | Jammu and Kashmir. | |
| 22. | Telangana | Tribal Circuit | Integrated Development of Mulugu-Laknavaram-Medavaram- Tadvai-Damaravi- Mallur- Bogatha Waterfalls as Tribal Circuit in Telangana. | 83.88 |
| 23. | Meghalaya | North East Circuit | Development of Umium (Lake View), U Lum Sohpetbneng-Mawdiangdiang - Orchid Lake Resort, Meghalaya. | 99.13 |
| 24. | Madhya Pradesh | Buddhist Circuit | Development of Buddhist Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh. | 74.94 |
| 25. | Kerala | Spiritual Circuit | Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala. | 99.99 |
| 26. | Manipur | Spiritual Circuit | Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple, Manipur. | 53.80 |
| 27. | Gujarat | Heritage Circuit | Development of Heritage Circuit in Ahmedabad-Rajkot- Porbandar -Bardoli-Dandi in Gujarat. | 85.01 |
| 28. | Haryana | Krishna Circuit | Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra, Haryana. | 97.35 |
| 29. | Rajasthan | Krishna Circuit | Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan. | 91.45 |
| 30. | Sikkim | North East circuit | Development of Tourist Circuit Linking Singtam- | 95.32 |

| | | | | |
|------------|----------------------------|---------------------------|---|--------------|
| | | | Maka- Temi-Bermoik Tokel-Phongia- Namchi - Jorthang- Okharey- Sombaria-Daramdin- Jorethang- Melli (Exit) in Sikkim. | |
| 31. | Madhya Pradesh | Heritage circuit | Development of Heritage Circuit (Gwalior - Orchha - Khajuraho - Chanderi - Bhimbetka - Mandu) Madhya Pradesh | 92.97 |
| 32. | Kerala | Spiritual Circuit | Development of Sree Padmanabha Arnamula-Sabrimala-as a Spiritual Circuit in Kerala | 92.22 |
| 33. | Bihar | Tirthankar circuit | Development of Tirthankar Circuit: Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri in Bihar. | 52.39 |
| 34. | Bihar | Spiritual circuit | Integrated Development of Kanwaria Route: Sultanganj - Dharmshala- Deoghar under Spiritual circuit in Bihar. | 52.35 |
| 35. | Odisha | Coastal circuit | Development of Gopalpur, Barkul, Satapada and Tampara as Coastal circuit in Odisha. | 76.49 |
| 36. | Nagaland | Tribal circuit | Development of Tribal circuit (Mokokchung- Tuensang-Mon) in Nagaland | 99.67 |
| 37. | Uttarakhand | Heritage circuit | Integrated Development of Heritage Circuit in Kumaon Region - Katarmal - Jogeshwar-Baijnath- Devidhura in Uttarakhand. | 79.13 |
| 38. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian- Pulwama under Himalayan Circuit theme in J&K. | 96.38 |

| | | | | |
|-----|---------------------------|-------------------|--|-------|
| 39. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed in Floods in 2014 under PM Development Package for J&K | 90.96 |
| 40. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist facilities at Mantalai- Sudhmahadev-Patnitop under Himalayan Circuit Theme in J&K. | 97.82 |
| 41. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Anantnag- Kishtwar-Pahalgam - Daksum - Ranjit Sagar Dam under Himalayan Circuit Theme in J&K. | 96.39 |
| 42. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh Circuit under Himalayan Circuit Theme in J&K. | 96.93 |
| 43. | Uttar Pradesh | Buddhist Circuit | Development of Buddhist Circuit - Srawasti, Kushinagar, & Kapilvastu in Uttar Pradesh. | 99.97 |
| 44. | Uttar Pradesh | Ramayana Circuit | Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh | 69.45 |
| 45. | Andaman & Nicobar Islands | Coastal Circuit | Development of Coastal Circuit (Long Island-Ross Smith island- Neil Island-Havelock Island- Baratang Island-Port Blair) In Andaman & Nicobar under Coastal thematic circuit of Swadesh Darshan Scheme. | 42.19 |
| 46. | Tamil Nadu | Coastal Circuit | Development of Coastal Circuit (Chennai-Mamamallapuram - | 99.92 |

| | | | | |
|------------|----------------------|--------------------------|--|--------------|
| | | | Rameshwaram - Manpadu - Kanyakumari) in Tamil Nadu under Swadesh Darshan Scheme | |
| 47. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit (Shahjahanpur-Basti- Ahar-Aligarh-Kasgunj-Sarosi-Pratapgarh-Unnao-Kaushambi-Mirzapur-Gorakpur-Kairana- Doamriyagunj-Bagpat-Barabanki-Azamgarh) | 68.39 |
| 48. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit -II(Bijnor- Meerut-Kanpur- Kanpur Dehat-Banda- Ghazipur- Salempur-Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur-Deoria- Mahoba- Sonbhadra-Chandauli- Mishrikh-Bhadohi) in Uttar Pradesh under Swadesh Darshan Scheme | 63.77 |
| 49. | Uttar Pradesh | Heritage Circuit | Development of Heritage Circuit(Kalinjar Fort (Banda)- MarharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)- Mavahar Sthal (Ghosi)- Shaheed Smarak (Meerut) in Uttar Pradesh under Swadesh Darshan Scheme | 34.82 |
| 50. | Bihar | Buddhist Circuit | Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya, Bihar | 98.73 |
| 51. | Assam | Heritage Circuit | Development of Tezpur - Majuli - Sibsagar as Heritage Circuit in Assam under Swadesh Darshan scheme | 98.35 |

| | | | | |
|-------------------------|------------------|--------------------------|--|----------------|
| | Pradesh | Circuit | Himalayan Circuit: Kiarighat, Shimla, Manali, Dharamshala, Palampur, Chamba Hatkoti, Kangra, Bir, | |
| 53. | Mizoram | Eco Circuit | Development of Eco-Adventure Circuit Aizawl - Rawpuichhip - Khawhphawp - Lengpui - Durtlang - Chatlang-Sakawrhmutuaitlang - Muthee - Beratlawng - Tuirial Airfield - Hmuifang under Eco circuit theme of Swadesh Darshan Scheme | 99.07 |
| 54. | Rajasthan | Spiritual Circuit | Development of Spiritual Circuit- Churu (Salasar Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Aiwara (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehandipur Balaji- Chittorgarh (Sanwaliyaji) in Rajasthan under Swadesh Darshan scheme | 93.90 |
| 55. | Gujarat | Heritage Circuit | Development of Heritage circuit: Vadnagar- Modhera and Patan in Gujarat under Swadesh Darshan Scheme | 98.61 |
| Total of 2016-17 | | | | 3041.55 |
| 2017-18 | | | | |
| 56. | Bihar | Rural Circuit | Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia in Bihar under Rural Circuit theme of Swadesh Darshan Scheme | 44.65 |
| 57. | Goa | Coastal | Development of Coastal | 99.35 |

| | | | | |
|------------|-------------------|--------------------------|---|--------------|
| | | Circuit | Circuit II: Rua De Orum Creek - Don Paula -Colva - Benaulim in Goa under Swadesh Darshan Scheme | |
| 58. | Gujarat | Buddhist circuit | Development of Buddhist circuit: Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana in Gujarat under Swadesh Darshan scheme | 35.99 |
| 59. | Puducherry | Heritage Circuit | Development of Heritage Circuit in Puducherry under Swadesh Darshan Scheme. | 66.35 |
| 60. | Puducherry | Spiritual Circuit | Development of Spiritual Circuit in Puducherry under Swadesh Darshan Scheme | 40.68 |
| 61. | Rajasthan | Heritage Circuit | Development of Heritage Circuit (Rajsamand (Kumbhalgarh Fort)- Jaipur (Nahargarh Fort)- Alwar (BalaQuila)- Sawai Madhopur (Ranthambore Fort and Khandar Fort)- Jhalawar (Gagron Fort)- Chittorgarh (Chittorgarh Fort) Jaisalmer (JaisalmerFort) Hanumangarh (Kalibangan, Bhatner Fort and Gogamedi)- Jalore (Jalore Fort)- Udaipur (Pratap Gaurav Kendra)- Dholpur (Bagh-i-Nilofar and Purani Chawni)- Nagaur(Meera Bai Smarak) in Rajasthan under Swadesh Darshan Scheme. | 99.60 |
| 62. | Telangana | Heritage Circuit | Development of Heritage Circuit: Qutub Shahi Heritage Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb in Telangana under Swadesh Darshan Scheme | 99.42 |
| | | | Development of Mender Hill | 52.10 |

| | | Circuit | & Ang Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme. | |
|-------------------------|----------------|---|--|--------------|
| 64. | Madhya Pradesh | Eco Circuit | Development of Gandhisagar Dam-Mandleshwar Dam-Omkareshwar Dam-Indira Sagar Dam-Tawa Dam-Bargi Dam-Bheda Ghat-Bansagar Dam-Ken River under Eco circuit theme of Swadesh Darshan Scheme | 99.62 |
| 65. | Uttar Pradesh | Ramayana Circuit | Development of Ayodhya under Ramayana Circuit theme of Swadesh Darshan Scheme | 133.31 |
| 66. | Andhra Pradesh | Buddhist Circuit | Development of Buddhist Circuit: Shalihundam-Thotlakonda-Bavikonda-Bojjanakonda-Amravati-Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme | 52.34 |
| Total of 2017-18 | | | | 824.8 |
| 2018-19 | | | | |
| 67. | Maharashtra | Spiritual Circuit | Development of Waki-Adasa-Dhapewada-Paradsingha-Chota Taj Bagh-Telankhandi-Girad in Maharashtra | 54.01 |
| 68. | -- | Development of Wayside Amenities (Sub-Scheme) | Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-Ayodhya-Lucknow; Gorakhpur-Kushinagar; Kushinagar-Gaya-Kushinaga in collaboration with MoRTH | 19.75 |
| 69. | Uttar Pradesh | Spiritual Circuit | Development of Jewar-Dadri-Sikandrabad-Noida-Khurja-Banda in Uttar Pradesh | 14.52 |
| 70. | Jharkhand | Eco Circuit | Development of Eco Circuit: | 52.72 |

| | | | | |
|------------|------------------|-------------------------------|---|--------------|
| | | | Dalma- Chandil- Getalsud- Betla national park- Mirchैया- Netarhat in Jharkhand | |
| 71. | Tripura | North East circuit | Development of North East circuit: Surma Cherra- Unakoti- Jampui Hills- Gunabati-Bhunaneshwari- Matabari- Neermahal- Boxanagar- Chotta khola- Pilak- Avangchaarra in Tripura | 65.00 |
| 72. | Punjab | Heritage Circuit | Development of Heritage Circuit: Anandpur Sahib - Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Amritsar - Khatkar Kalan - Kalanour - Patiala in Punjab | 99.95 |
| 73. | Kerala | Rural Circuit | Development of Rural Circuit: Malanad Malabar Cruise Tourism Project in Kerala | 80.37 |
| 74. | Kerala | Spiritual Circuit | Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam | 69.47 |
| 75. | Kerala | Spiritual Circuit | Development of Kasaragod, Wayanad, Kannur, Kozhikode, Palakkad, Mallapuram, Thrichur, Ernakulam, Idukki, Kottayam, Allaphuza, Pathananamithitta, Kollam, Trivandrum | 85.23 |
| 76. | Meghalaya | North East Circuit | Development of West Khasi Hills (Nongkhlaw- Krem Tiroi - Khudoi & Kohmang Falls - Khri River- Mawthadraishan, Shillong), Jaintia Hills (Krang Suri | 84.97 |

| | | | | |
|------------------------------|----------------------|--------------------------|---|----------------|
| | | | Garo Hills (Nokrek Reserve, Katta Beel, Siju Caves) | |
| 77. | Uttar Pradesh | Spiritual Circuit | Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj) | 21.16 |
| Total of 2018-19 | | | | 647.15 |
| GRAND TOTAL TILL DATE | | | | 6093.08 |

(Q. 204 and 207)

माननीय अध्यक्ष: माननीय सदस्य पहली बार सदन में चुनकर आए हैं।

श्री रेबती त्रिपुरा : माननीय अध्यक्ष जी, हम सभी जानते हैं कि पर्यटन के क्षेत्र में धार्मिक पर्यटन क्षेत्रों का एक बहुत बड़ा रोल रहा है। मेरा मंत्री जी से यह प्रश्न है कि त्रिपुरा में भी ऐसे बहुत-से पर्यटन क्षेत्र हैं, जैसे उनाकोटी और त्रिपुरा सुन्दरी मन्दिर हैं। इसके अलावा, बहुत-से मन्दिर-मस्जिद हैं।

ऐसे धार्मिक पर्यटन क्षेत्रों के डेवलपमेंट के लिए क्या सरकार की कोई योजना है?

श्री प्रहलाद सिंह पटेल: माननीय अध्यक्ष जी, मैं माननीय सदस्य का धन्यवाद करता हूँ और उनका अभिनन्दन करता हूँ, वे पहली बार प्रश्न पूछ रहे हैं। उन्होंने प्रश्न भी बहुत अच्छा पूछा है, जो नॉर्थ-ईस्ट के बारे में हैं। उन्होंने स्पेसिफिक त्रिपुरा के बारे में प्रश्न पूछा है।

वर्ष 2015-16 में अगरतला, सिपाही झाला, जिसकी बात वे कर रहे हैं, मेलाघर, उदयपुर, अमरपुर और तीर्थ स्थलों में मन्दिर घाट, डम्बूर, नरकेलकुंज, घनचेरा, अम्बासा और पूर्वोत्तर पर्वत का विकास के लिए 99.50 करोड़ रुपये आबंटित हुए थे, जिनमें से 74.15 करोड़ रुपये रिलीज हो गये हैं।

वर्ष 2018-19 में, त्रिपुरा में सूरमाचेरी, उनाकोटी, जामपुई हिल्स, कनावती, भुवनेश्वरी, मातावारी, नीर महल, छोटा कोला और पिलख अवग्नचरा के विकास के लिए 65 करोड़ रुपये स्वीकृत हैं। इसके लिए राज्य सरकार के द्वारा जारी किए गए कार्य आदेशों का इंतजार हो रहा है। जैसे ही यह आ जाएगा, हम पैसे रिलीज कर देंगे।

श्री रेबती त्रिपुरा : सर, मेरा दूसरा प्रश्न यह है कि अभी स्टेट गवर्नमेंट टूरिज्म को इम्पोर्टेंस देकर काम कर रही है। जैसा कि अभी मंत्री जी ने बताया कि उन्होंने फण्ड रिलीज करना शुरू कर दिया है। मेरा प्रश्न यह है कि नॉर्थ-ईस्ट में जितने भी पर्यटन क्षेत्र हैं, उनके विकास के लिए क्या कोई नई योजना है?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, जैसा कि मैंने आपके माध्यम से बताया कि अभी बकायदा त्रिपुरा की दूसरी योजना स्वीकृत है। जैसे ही राज्य सरकार हमको दस्तावेज देगी, हम उसके लिए पैसा रिलीज कर देंगे। हमने अपनी तरफ से 65 करोड़ रुपये आबंटित किए हैं।

अध्यक्ष जी, मैं आपके माध्यम से सदन और माननीय सदस्य को यह जानकारी देना चाहता हूँ कि जो मेले लगते हैं, उन मेलों को भी वर्ष 2016-17 में लगाया गया था। राज्य सरकार से हमारे पास कोई प्रस्ताव आएगा, तो हम उन मेलों को लगा सकते हैं। त्रिपुर सुंदरी मंदिर को भी इस सर्किट में रखा गया है, वह प्रसाद योजना में है। हमारे पास उसका भी प्रस्ताव आया है। जब उसका डीपीआर बनेगा, तब हम उस पर भी काम करेंगे।

श्री विजय कुमार दुबे : माननीय अध्यक्ष जी, मैं आपको धन्यवाद देता हूँ कि नए सदस्यों पर आपका आशीर्वाद बराबर है। मैं माननीय मंत्री जी को भी धन्यवाद देता हूँ, जिन्होंने इस देश के 25 राज्यों के 41 धार्मिक स्थलों पर पर्यटन के क्षेत्र में अपनी तमाम योजनाएं देकर इस देश का विकास कर के इस देश का पूरी दुनिया में मान बढ़ाने में विशेष योगदान दिया है।

माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय मंत्री जी से प्रश्न करना चाहूंगा। कुशीनगर लोक सभा वह क्षेत्र है, जो इस देश के आखिरी छोर, नेपाल सीमा से लगा हुआ है। वहां केवल बौद्ध सर्किट एरिया नहीं, बल्कि तमाम पौराणिक और धार्मिक स्थल हैं, मसलन पथलेश्वर नाथ मंदिर, जिसके बारे में बताते हैं कि हजारों वर्ष पहले धरती माता की गोद से उत्पन्न हुए। इस देश में शायद सूर्य मंदिर बहुत कम हैं, शायद दो-चार ही हों। तुर्कपट्टी में सूर्य मंदिर है, बघई शक्ति धाम है। ये हजारों वर्षों का अपना पौराणिक इतिहास लिए हुए हैं।

माननीय अध्यक्ष जी, कुल मिलाकर इतिहास के पन्नों पर कुशीनगर का नाम तो अंकित है, लेकिन तमाम बौद्ध सर्किट एरिया और धार्मिक स्थल होते हुए भी इसका देश, प्रदेश और दुनिया में कहीं भी नाम नहीं है, तो उसका एक ही कारण है। 60 वर्षों से जिन लोगों ने इस देश का नेतृत्व किया,

वे कुशीनगर लोक सभा क्षेत्र के इस पर्यटक स्थल या बौद्ध सर्किट एरिया का महत्व नहीं समझ सके ।
...(व्यवधान) भला हो इस देश की जनता का जिसने माननीय नरेन्द्र मोदी जी को दोबारा प्रधान मंत्री बनाया । ... (व्यवधान) उन्होंने इस क्षेत्र की महत्ता को समझकर अंतर्राष्ट्रीय हवाई अड्डा देने का कार्य किया । ... (व्यवधान) मैं अपने यशस्वी लोकप्रिय मुख्य मंत्री योगी आदित्यनाथजी महाराज को धन्यवाद देता हूँ, जिन्होंने लोक सभा चुनाव के बाद उत्तर प्रदेश को मात्र तीन मेडिकल कॉलेज दिए, जिसमें से एक मेडिकल कॉलेज कुशीनगर जनपद को देने का कार्य उन्होंने किया है । ... (व्यवधान)

अध्यक्ष जी, आपके माध्यम से माननीय पर्यटन मंत्री जी से मेरा प्रश्न है कि जिस क्षेत्र की महत्ता को समझकर माननीय प्रधान मंत्री जी और हमारे यशस्वी मुख्य मंत्री योगी आदित्यनाथजी महाराज ने अंतर्राष्ट्रीय हवाई अड्डा और मेडिकल कॉलेज देकर इस क्षेत्र के धार्मिक स्थल और बौद्ध सर्किट एरिया के विकास को आगे ले जाने का लक्ष्य बनाया है, क्या माननीय मंत्री जी इस लक्ष्य को सार्थक रूप देने में अपने पर्यटन क्षेत्र का विशेष योगदान इस कुशीनगर लोक सभा क्षेत्र के लिए करेंगे? यदि करेंगे, तो कब तक करेंगे? मेरा दूसरा प्रश्न है ... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, प्लीज़ अब आप बैठ जाइए ।

...(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, हमारे माननीय सदस्य नये हैं । वे पहली बार संसद में आए हैं । इनको धीरे-धीरे अनुभव हो जाएगा ।

माननीय मंत्री जी, आप उत्तर दीजिए ।

...(व्यवधान)

माननीय अध्यक्ष : आप वरिष्ठ सदस्य बैठे-बैठे बोल रहे हैं, क्या यह उचित है?

...(व्यवधान)

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, धन्यवाद । मैं हमारे माननीय सदस्य का भी हृदय से अभिनंदन करता हूँ, उन्होंने पहली बार प्रश्न पूछा है । मैं वास्तव में पहले उनकी बात का जवाब दे दूँ कि वर्ष 2016-17 में बौद्ध परिपथ के लिए 99.97 करोड़ रुपये, यानी लगभग 100 करोड़ रुपये आबंटित हुए थे, जिसमें से हमने 45 करोड़ रुपये दिए हैं । इसलिए माननीय सदस्य इस बात से सहमत होंगे कि वहाँ तेज गति से काम चल रहा है और वह समय सीमा के भीतर पूरा होगा ।

अध्यक्ष जी, माननीय सदस्य ने प्रश्न पूछा है कि क्या कोई धार्मिक परिपथ बनाया जाएगा । मैं आपके माध्यम से इस सदन और सदस्य महोदय से कहना चाहता हूँ कि अभी आध्यात्मिक परिपथ है, रामायण परिपथ है, कृष्णा परिपथ है, बौद्ध परिपथ है, तीर्थकर परिपथ है और एक नया सूफी परिपथ भी मंत्रालय ने लिया है ।

जितने सारे सांस्कृतिक क्षेत्र और जितने भी तरीके हो सकते हैं, इसमें उन सब को शामिल किया गया है । जहाँ तक उन्होंने सवाल के साथ ही अपनी बात में यह कह भी दिया है । प्रसाद योजना के तहत उत्तर प्रदेश में पांच योजनाएँ चल रही हैं, जो कि धार्मिक तीर्थ स्थल हैं । प्रसाद योजना के तहत हमारा मंत्रालय उसमें मदद करता है । जो भी प्रस्ताव राज्य सरकार से हमारे पास आएँगे, हम उनको पूरा करेंगे और समय के साथ पूरा करेंगे ।

श्री विजय कुमार दुबे: माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय पर्यटन मंत्री जी से एक प्रश्न पूछना चाहता हूँ और उनसे कुछ जानना चाहता हूँ ।

माननीय अध्यक्ष: माननीय सदस्य, प्लीज आप बैठ जाइए । आपको एक बार मौका दे दिया गया है ।

SHRI MANISH TEWARI: Hon. Speaker, Sir, if you peruse the answer which has been given by the hon. Minister, he has essentially divided tourism into two categories – circuits and destinations. Each of these destinations has the potential of becoming a circuit on its own. The question which I would like to ask the hon.

Minister is this. What is the reasonable basis of classification of tourism destinations into circuits and destinations, and does it not constitute a non-optimisation of the use of resource for the promotion of tourism?

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष महोदय, मैं माननीय सदस्य को अवगत कराना चाहता हूँ और शायद उनको जानकारी भी होगी कि यूनेस्को ने कल ही जयपुर को वर्ल्ड हैरीटेज सिटी के तौर पर घोषित किया है। मुझे लगता है कि जब हम यह प्रश्न पूछते हैं तो हम को यह तय करना होता है कि पिछले पांच वर्षों में मोदी जी के नेतृत्व में जब सर्किट की कल्पना की गई तो मैं मानता हूँ कि उससे अच्छा माध्यम नहीं हो सकता है। क्योंकि उसमें जो बात कही गई है कि राज्य केन्द्र के साथ मिलकर अपनी रिक्तता को पूरा करने का काम करेंगे। जिन स्थानों की बात कही है, जो मैंने स्थान बताए हैं और इस सर्किट के अलावा जो स्थान चिह्नित किए हैं, आप भी जानते हैं कि उनके लिए राज्यों के प्रतिनिधित्व की जरूरत है। राज्य जब कभी कोई मांग करता है, वह सर्किट से दूर है, उसकी दूरी ज्यादा है तो उसके दूर होने के कारण उस एरिया को हम आइडेण्टिफाई करते हैं कि यह हमारा स्थल है। मुझे लगता है कि सर्किट के बीच में भी वह आ सकता है। अगर राज्य सरकार चाहे तो उस को कनेक्ट करके अपनी सुविधाओं को बढ़ा सकती है। यही प्रसाद योजना का कारण है। हमारी दो योजनाएं हैं, एक प्रसाद योजना है और दूसरी स्वदेश दर्शन योजना है। हमने स्वदेश दर्शन योजना में सर्किट को लिया है। वे जैसी बात स्थलों की कर रहे हैं और प्रसाद योजना में यदि राज्य सरकार ऐसा कोई प्रस्ताव देती है तो हम उसको करते हैं।

SHRI SUDIP BANDYOPADHYAY: Sir, in the reply, some circuits have been announced which cover Spiritual Circuit, Ramayana Circuit, Krishna Circuit, Buddhist Circuit, Tirthankar Circuit and Sufi Circuit. When I was the Chairman of the Railway Standing Committee, I placed and submitted a Report to the House. It

consists of tourism promotion and pilgrim circuit, where we very broadly discussed this issue in particular. My question is whether the Government intends to induct Jyotirling Circuit, Jain Circuit, Christian circuit, Famous Temple Circuit and Sikh Circuit in the list to establish more religious tourism circuits.

Tourism is connected broadly with the Railway Ministry. If Railways do not extend their support, the tourism proposals cannot be fulfilled. So, my question is, whether the Minister of Tourism can make a coordinate with them and set up a committee to formulate and see that these proposals are implemented quickly. If necessary, I can give the Report to the hon. Minister. He can go through my Report.

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष महोदय, माननीय सुदीप जी सदन के काफी वरिष्ठ सदस्य हैं और मैं उनका सम्मान भी करता हूँ।

उनकी जानकारी के लिए बताना चाहूंगा, क्योंकि मुझे लगता है कि कहीं न कहीं फिर भी अभाव रह जाता है। हमारे यहां 15 सर्किट हैं। बौद्ध सर्किट, तटीय सर्किट, जो समुद्र के किनारे हैं, डेजर्ट, इको परिपथ, विरासत, हिमालय, कृष्णा परिपथ, व उत्तर पूर्व नार्थ-ईस्ट एक अलग से परिपथ है। एक ग्रामीण परिपथ है, जो बिहार में गांधी जी के चंपारन सत्याग्रह को मिलाकर बना है। इसके अतिरिक्त आध्यात्मिक परिपथ, सूफी परिपथ, तीर्थकर परिपथ, जनजातीय परिपथ और वन्य जीव परिपथ हैं।

माननीय अध्यक्ष जी, ये जो 15 सर्किट हैं, जितने भी हमारे आध्यात्मिक और सांस्कृतिक केन्द्र हैं, उनसे अलग हैं। मैंने अपने जवाब में यह बात भी कही थी। ज्योतिर्लिंगों की जो बात वह कर रहे हैं, जो भी हमारे पुरातन या प्राचीन धार्मिक प्रतिष्ठान हैं, जिनकी आयु के बारे में माना जाता है कि वे दुनिया में शीर्ष स्थानों पर हैं, उनके लिए हमने 'प्रसाद योजना' के तहत प्रावधान किया है। लेकिन जब

राज्य सरकार हमसे कहती है, तब हम उसमें मदद करते हैं। जहां तक हमारी विरासतों का सवाल है, जो भारतीय संस्कृति से जुड़ी हुई हैं, उन सबको इसमें शामिल किया गया है।

श्री अधीर रंजन चौधरी : रेल के साथ को-ऑर्डिनेशन के बारे में क्या कहेंगे?

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, हम रेल और सड़क, दोनों के साथ को-ऑर्डिनेशन करते हैं। जब हम कहते हैं कि बीच के गैप को फुलफिल करना है, तो न केवल रेल मंत्रालय, बल्कि सभी मंत्रालयों जैसे रेल, सड़क परिवहन, विदेश मंत्रालय, और भी जो हमारे विभाग होते हैं, उन सबसे हम को-ऑर्डिनेशन करते हैं और मैं यह बात मानता हूँ कि समन्वय जरूरी है।

माननीय अध्यक्ष: प्रश्न 207 माननीय श्री राजीव प्रताप रूडी जी का है। उसको इनकी सहमति से क्लब करें।

श्री राजीव प्रताप रूडी: महोदय, मैं इसमें सप्लीमेंट्री नहीं लूंगा, क्योंकि आपने मुझे एक प्रश्न के बाद इसकी अनुमति दी है। यह इको टूरिज्म से संबंधित है। इसकी जो परिभाषा वर्ष 2002 की पॉलिसी में दी हुई है, वह संदर्भित है कि – 'Interface between Tourism and Nature.' फिर से उसे हिंदी में दोहराता हूँ- 'पर्यटन और पर्यावरण के बीच में'। महोदय, इस प्रश्न में आपने जो उत्तर दिया है, मुझे लगता है कि बिहार के लोगों के लिए इको टूरिज्म नहीं है, क्योंकि मैंने जो प्रश्न किया था कि पूरे बिहार में पर्यटन के दृष्टिकोण से इको टूरिज्म में आपके पास प्रस्ताव है कि नहीं?, तो पूरे पत्र का आपने उत्तर तो दिया है, लेकिन बिहार में पर्यटन के नाम पर एक भी इको टूरिज्म नहीं है। इसे आपने संचिका में स्वयं देखा होगा।

महोदय, दुनिया भर में प्रसिद्ध डॉल्फिन, जिसे हम बिहार में 'सोस' कहते हैं। यह गंडक, घाघरा और गंगा में पाई जाती है। भारत में एक ही जिला सारण है, जो गंडक, घाघरा और गंगा के बीच में स्थित है। यह चिल्का झील में भी पाई जाती है। डॉल्फिन्स की संख्या 1500 है, जिसे देखने हम आर्मेनिया जाते हैं, बहरीन जाते हैं, जॉर्जिया जाते हैं, इंडोनेशिया जाते हैं, इजरायल जाते हैं।

Dolphins are endangered species और वहां पर इसी कोने में गज-ग्राह है, गंडक है, घाघरा है। मुझे यह समझ नहीं आता है कि जब मैंने पहली बार मंत्री जी से प्रश्न किया था, तो उन्होंने कहा था कि सर्किट बनाना जरूरी है। तब तो मुझे पता ही नहीं था कि इको टूरिज्म के लिए भी भारत में पैसा जाता है। आज मैंने प्रश्न के उत्तर में देखा कि भारत में अभी तक लगभग 500 करोड़ रुपये आठ राज्यों में गए हैं और मैं निरंतर सरकार से संवाद कायम करता रहा हूं कि इको टूरिज्म या जो भी परिभाषा आप देना चाहें, बिहार में इको टूरिज्म के नाम पर आज तक एक भी रुपया नहीं गया है। यह कोई आरोप नहीं है।

महोदय, मैंने इसका केवल उदाहरण दिया है। डॉल्फिन जो एंडेंजर्ड स्पीशीज है, उसी कोने में पाई जाती है, वह भी टूरिज्म केन्द्र है। सोनपुर मेला भारत का सबसे बड़ा पशु मेला माना जाता था। माननीय मंत्री जी ने 1 तारीख को इसी सदन में उत्तर दिया था, जिसे मैं दिखवा लूंगा। मैं इस प्रकार की संचिकाओं को लेकर पूरे भारत में पिछले तीन सालों से घूम रहा हूं, लेकिन मुझे समझ में नहीं आता है कि भारत सरकार के किस कार्यालय में जाकर ये संचिकाएं विलीन हो जाती हैं? 9 मार्च, 2018 को इसी प्रस्ताव को मैंने भारत सरकार को दिया था। जब भी मैं सरकार के मंत्रियों के अधिकारियों के पास जाता हूं तो हमेशा एक नया पन्ना खोलकर नया कानून बता देते हैं कि बिहार सरकार का यह प्रस्ताव भारत सरकार में लंबित है। इसका जो नाम बदलना हो, आप बदल दें। मैं इसे पटल पर रखना चाहूंगा। इसको आप इको टूरिज्म कर दें, रिलीजियस टूरिज्म कर दें या चाहे जो टूरिज्म कर दें, लेकिन बिहार के खाते में जो भी पैसा टूरिज्म के नाम पर जाना हो, वह जाना चाहिए। यदि एक मद इको टूरिज्म है, तो महोदय, मेरा आपसे आग्रह है कि सारण में होने वाला सोनपुर मेला, जहां इको टूरिज्म के दृष्टिकोण से दुनिया के सबसे ज्यादा इको फ्रेंडली पर्यटक जाते हैं, को आपके माध्यम से मद प्रदान किये जाने संबंधी प्रस्ताव पर अनुमोदन हेतु विचार करना चाहें।

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, श्री राजीव प्रताप रूडी बहुत वरिष्ठ सांसद हैं और मेरे मित्र भी हैं। उनके बहुत सारे पत्र मेरे पास हैं। मैं उन पत्रों की संख्या भी इनको बता सकता हूं। जो पत्र

आपने लिखे थे, वे हमारे मंत्रालय से संबंधित नहीं थे। उन पत्रों को हमने संबंधित मंत्रालयों को भेज दिया है। इसमें कोई भ्रम नहीं होना चाहिए।

दूसरी बात आपने कही कि इको टूरिज्म को लेकर बिहार का कोई प्रस्ताव है। एक सामान्य पत्र आया था, न डीपीआर आयी है और न वहां से कोई प्रस्ताव आया है। मुझे लगता है कि पिछली बार भी मैंने आपसे यह बात कही थी कि जो इको टूरिज्म के काम चल रहे हैं, जिसका आप उल्लेख कर रहे हैं, उसमें उत्तराखण्ड, तेलंगाना और केरल है। ऐसा नहीं है कि यह तत्काल ही शुरू हुआ है, यह वर्ष 2015-16 से शुरू है। वर्ष 2015-16 में पहली बार उत्तराखण्ड को दिया गया था, तेलंगाना को दिया गया है, केरल को दिया गया है। मैं आपको अमाउंट भी बता सकता हूँ, स्थान बता सकता हूँ। ... (व्यवधान) बिहार से सामान्य पत्र आया था, उसके जवाब में मैंने आपसे कहा है ... (व्यवधान)

श्री राजीव प्रताप रूडी: प्रश्न का उत्तर न देकर के बाकी विषय के बारे में दिया गया है ... (व्यवधान)

श्री प्रह्लाद सिंह पटेल : महोदय, मुझे लगता है कि सदस्य के कोई कारण हैं तो वह कह सकते हैं, लेकिन मुझे आपके माध्यम से कहना है कि मैंने जवाब दिया है। मैंने पहले जवाब देखा था और जो वह कह रहे हैं, वह सही है। लेकिन उसके बाद जवाब में जो परिवर्तन आया, उसमें मैंने कहा है कि प्रस्ताव के रूप में एक पत्र आया है, अब उसको वह प्रस्ताव कह रहे हैं। अगर राज्य सरकार की तरफ से डीपीआर नहीं आएगी, तो आगे कार्रवाई नहीं होगी।

श्री राजीव प्रताप रूडी: महोदय, मैं सदन के पटल पर डीपीआर रख देता हूँ। ... (व्यवधान) सदन में प्राप्त होने के बाद ... (व्यवधान)

माननीय अध्यक्ष : प्लीज माननीय सदस्य।

... (व्यवधान)

श्री राजीव प्रताप रूडी: अगर अधिकारी उस डीपीआर को उपस्थापित नहीं करते हैं तो यह प्रिविलेज का मामला है। ... (व्यवधान)

माननीय अध्यक्ष : प्लीज माननीय सदस्य ।

श्री राजीव प्रताप रूडी: अगर यह संचिका गलत है और अधिकारी इस संचिका के बारे में स्वीकार करने को तैयार नहीं है तो यह प्रिवलेज का मामला है । ... (व्यवधान)

माननीय अध्यक्ष : प्लीज माननीय सदस्य । आप सप्लीमेंटरी में अपने प्रश्न का जवाब पूछ लीजिएगा ।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, अगर माननीय सदस्य को ऐसा लगता है कि उनको गुमराह किया गया है, अगर उनको लगता है तो वह पटल पर भी रख सकते हैं और मुझे भी दे सकते हैं । लेकिन मुझे जो जानकारी है, वही मैंने दी है ।

श्रीमती हेमामालिनी: अध्यक्ष जी, हमारे देश में रिलीजियस टूरिस्ट डेस्टिनेशन्स बहुत हैं, खास तौर पर उत्तर प्रदेश में । रामायण और बुद्धिस्ट सर्किट के साथ-साथ कृष्णा सर्किट भी पांच साल पहले एस्टेब्लिश किया गया था । जिसमें मथुरा, वृन्दावन, गोवर्धन, बरसाना और नंदगांव शामिल हैं । यह भारतीय धर्म और संस्कृति के संरक्षण के लिए बहुत ही बढ़िया काम है, जिसकी वजह से बृज क्षेत्र के हमारे बहुत सारे युवाओं को नौकरी भी मिलती है । लेकिन यह कहने में बहुत ही संकोच हो रहा है कि पिछले पांच साल में काम कुछ ज्यादा नहीं हुआ है, तेजी से भी नहीं हो रहा है और कुछ कहने लायक भी काम नहीं हुआ है । मैं यही जानना चाहती हूं कि कृष्णा सर्किट में तेजी से और समय पर काम खत्म करने के बारे में क्या सरकार ने कुछ सोचा है?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, मैंने पहले भी एक प्रश्न के उत्तर में कहा था कि उत्तर प्रदेश में चाहे हमारा 'स्वदेश दर्शन' हो, चाहे 'प्रसाद' हो, बड़ी संख्या में वहां काम चल रहा है । हमारी कोई भी योजना राज्य सरकार के बगैर नहीं होती है । कृष्णा सर्किट में मथुरा का जुड़ना या वृन्दावन का जुड़ना, हमने प्रसाद योजना में जरूर मथुरा और वृन्दावन को लिया है, लेकिन कृष्णा सर्किट के काम की अभी समीक्षा चल रही है, क्योंकि चुनाव के उपरांत ऑडिट होना था कि जो पहले किश्त दी गई है, उसमें

कितनी प्रगति हुई है, उस कारण से काम में जरूर रुकावट आई है। जैसे ही रिपोर्ट आएगी, हम आगे की राशि रिलीज कर देंगे। ... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, प्लीज।

... (व्यवधान)

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.2269
ANSWERED ON 08.07.2019**

AGREEMENT TO PROMOTE TOURISM

2269. DR. UMESH G. JADHAV:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has signed agreements for partnerships with other countries to promote tourism in India;**
- (b) if so, the details thereof, country-wise;**
- (c) whether the number of tourists from these countries have increased during the last two years; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) & (b): The signing of Agreements/Memorandum of Understanding (MoUs) with various countries is an ongoing process and the Ministry of Tourism has signed Agreements/MoUs in the field of tourism cooperation with other countries and multilateral fora. Details of MoUs/Agreements/Letter of Intent (LoI) signed with various countries for bilaterai and multilateral cooperation in the field of Tourism may be seen at Annexure-I.

The main objective of such Agreements/MoUs signed by the Ministry of Tourism is primarily to promote tourism between both sides. The important components of the Agreements/MoUs include the foliowing:

- i) Exchange of information and data related to tourism.**

- ii) Cooperation between tourism stakeholders including hotels & Tour operators.**
- iii) Exchange of visits of Tour Operators/Media/Opinion Makers for promotion of two way tourism.**
- iv) Exchange programmes for cooperation in Human Resource Development.**
- v) Investment in the Tourism and Hospitality sector.**
- vi) Exchange of experience in the areas of promotion, marketing, destination development and management.**
- vii) Participation in travel fairs/exhibitions in each other's country.**

(c) & (d): The tourist arrival figures for the year 2016 and 2017 from the countries with whom the Ministry of Tourism has entered in to Agreement/MoU may be seen at Annexure-II. The nationality-wise Foreign Tourist Arrivals during the year 2018 is not yet available.

ANNEXURE-I**STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.2269 ANSWERED ON 08.07.2019 REGARDING AGREEMENT TO PROMOTE TOURISM.****Agreements / Memorandum of Understanding Signed with foreign countries by the Ministry of Tourism**

| Sl. No | Name of the country with whom MoU/ Agreement/Protocols signed | MoU / Agreement / Lol | Date of signature |
|---------------|--|------------------------------|--------------------------|
| 1. | Iraq | Protocol | 25.10.1986 |
| 2. | Portugal | Agreement | 29.07.1991 |
| 3. | Syria | Agreement | 08.10.1991 |
| 4. | Israel | Agreement | 18.05.1993 |
| 5. | Singapore | Agreement | 24.01.1994 |
| 6. | Russia | Agreement | 30.06.1994 |
| 7. | Iran | MoU | 18.04.1995 |
| 8. | Mexico | Agreement | 28.03.1996 |
| 9. | Cyprus | Agreement | 07.11.1996 |
| 10. | Greece | Agreement | 13.01.1998 |
| 11. | Indonesia | MoU | 08.02.2000 |
| 12. | Italy | Agreement | 26.06.2000 |
| 13. | Sri Lanka | MoU | 23.01.2004 |
| 14. | Brazil | Agreement | 25.01.2004 |
| 15. | Serbia | MoU | 02.11.2004 |
| 16. | Poland | Agreement | 25.04.2009 |
| 17. | Malaysia | MoU | 27.10.2010 |
| 18. | ASEAN | MoU | 12.01.2012 |
| 19. | Mauritius | MoU | 12.03.2013 |
| 20. | Japan | Memorandum | 22.01.2014 |
| 21. | Australia | MoU | 18.11.2014 |
| 22. | Nepal | MoU | 25.11.2014 |

| | | | |
|------------|---------------------|------------------|-------------------|
| 23. | France | Lol | 09.04.2015 |
| 24. | China | Agreement | 15.05.2015 |
| 25. | Tanzania | MoU | 19.06.2015 |
| 26. | Turkmenistan | MoU | 11.07.2015 |
| 27. | Egypt | MoU | 24.08.2015 |
| 28. | U.A.E. | MoU | 03.09.2015 |
| 29. | Cambodia | MoU | 16.09.2015 |
| 30. | Maldives | MoU | 10.04.2016 |
| 31. | Qatar | MoU | 05.06.2016 |
| 32. | South Africa | MoU | 08.07.2016 |
| 33. | Kyrgyzstan | MoU | 20.12.2016 |
| 34. | Oman | MoU | 11.02.2018 |
| 35. | Bulgaria | MoU | 05.09.2018 |
| 36. | Malta | MoU | 17.09.2018 |
| 37. | Romania | MoU | 19.09.2018 |
| 38. | Colombia | MoU | 04.10.2018 |
| 39. | Uzbekistan | Agreement | 01.10.2018 |
| 40. | Korea | MOU | 05.11.2018 |
| 41. | Argentina | MoU | 18.02.2019 |
| 42. | Saudi Arabia | MoU | 20.02.2019 |
| 43. | Croatia | MoU | 26.03.2019 |

ANNEXURE-II

**STATEMENT IN REPLY TO PARTS (c) AND (d) OF LOK SABHA
UNSTARRED QUESTION NO. 2269 ANSWERED ON 08.07.2019
REGARDING AGREEMENT TO PROMOTE TOURISM.**

**Tourist arrival figures from the countries with whom Ministry of
Tourism has signed Agreements / Memorandum of Understanding**

| Sl. No | Name of the country | Arrival in 2016 | Arrival in 2017 | Growth %age in 2017 over 2016 |
|-------------------|--------------------------------|----------------------------|----------------------------|--|
| 1. | Iraq | 48227 | 56230 | 16.59 |
| 2. | Portugal | 54439 | 66378 | 21.93 |
| 3. | Syria | 6267 | 5108 | -18.49 |
| 4. | Israel | 59231 | 58131 | -1.86 |
| 5. | Singapore * | 163688 | 175852 | 7.43 |
| 6. | Russia | 227749 | 278904 | 22.46 |
| 7. | Iran | 39184 | 42641 | 8.82 |
| 8. | Mexico | 15689 | 18114 | 15.46 |
| 9. | Cyprus | 1621 | 1856 | 14.50 |
| 10. | Greece | 9048 | 10286 | 13.68 |
| 11. | Indonesia * | 35084 | 43973 | 25.34 |
| 12. | Italy | 95417 | 111915 | 17.29 |
| 13. | Sri Lanka | 297418 | 303590 | 2.08 |
| 14. | Brazil | 21289 | 24453 | 14.86 |
| 15. | Serbia | 3673 | 4378 | 19.19 |
| 16. | Poland | 25706 | 28674 | 11.55 |
| 17. | Malaysia * | 301961 | 322126 | 6.68 |
| 18. | ASEAN | 745868 | 824575 | 10.55 |
| 19. | Mauritius | 34280 | 37706 | 9.99 |
| 20. | Japan | 208847 | 222527 | 6.55 |
| 21. | Australia | 293625 | 324243 | 10.43 |
| 22. | Nepai | 161097 | 164018 | 1.81 |
| 23. | France | 238707 | 249620 | 4.57 |
| 24. | China | 251313 | 247235 | -1.62 |
| 25. | Tanzania | 23026 | 22261 | -3.32 |
| 26. | Turkmenistan | 14302 | 17653 | 23.43 |
| 27. | Egypt | 20864 | 20528 | -1.61 |

| | | | | |
|------------|---------------------|----------------|----------------|---------------|
| 28. | U.A.E. | 67165 | 67238 | 0.11 |
| 29. | Cambodia * | 2593 | 5334 | 105.71 |
| 30. | Maldives | 67457 | 66150 | -1.94 |
| 31. | Qatar | 7486 | 6963 | -6.99 |
| 32. | South Africa | 52636 | 57060 | 8.40 |
| 33. | Kyrgyzstan | 3429 | 4048 | 18.05 |
| 34. | Oman | 105705 | 107217 | 1.43 |
| 35. | Bulgaria | 6271 | 5288 | -15.68 |
| 36. | Malta | 937 | 1358 | 44.93 |
| 37. | Romania | 9936 | 11844 | 19.20 |
| 38. | Colombia | 5749 | 7043 | 22.51 |
| 39. | Uzbekistan | 21605 | 23257 | 7.65 |
| 40. | Korea | 111076 | 142383 | 28.19 |
| 41. | Argentina | 12308 | 14875 | 20.86 |
| 42. | Saudi Arabia | 61605 | 52976 | -14.01 |
| 43. | Croatia | 3314 | 3593 | 8.42 |
| | TOTAL | 3936892 | 4259602 | 8.20 |

***These countries have also been included in the ASEAN group of countries.**

Appendix - XIX

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.†*306
ANSWERED ON 15.07.2019**

CENTRALLY SPONSORED TOURISM PROJECTS

**†*306. SHRI PRAVEEN KUMAR NISHAD:
SHRI AJAY NISHAD:**

Will the Minister of TOURISM be pleased to state:

- (a) the details of various schemes being implemented in the tourism sector during the last three years and the current year along with the targets fixed, achievements made so far, State/UT-wise including Uttar Pradesh, Bihar and Deihi;**
- (b) the State-wise list of approved Centrally sponsored tourism projects started in the country during the last four years;**
- (c) the norms being adopted for providing financial assistance to various tourism projects in various States/Union Territories by the Government;**
- (d) whether the Government has provided financial assistance as per the proposals received from States during the last three years and if so, the details thereof, State-wise; and**
- (e) the other steps taken by the Government to promote tourism in the country?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO.†*306 ANSWERED ON 15.07.2019
REGARDING CENTRALLY SPONSORED TOURISM PROJECTS.**

(a): The Ministry of Tourism functions as the nodal agency for development of tourism in the country. It coordinates and supplements the efforts of the State Governments /Union Territory Administrations by developing tourism infrastructure, promoting India as preferred destination, facilitating tourists visiting India, putting in place a system of facilitating training and providing professional education to generate manpower to meet requirement of the tourism and hospitality industry. The above efforts are carried out through following schemes of the Ministry:

1. Tourism Infrastructure

- a. Swadesh Darshan- Integrated Development of Theme-Based Tourist Circuits**
- b. PRASHAD- National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive**
- c. Assistance to Central Agencies for Infrastructure Development**
- d. Assistance for Large Revenue Generating Projects**

2. Promotion and Marketing

- a. Overseas Promotion and Publicity including Market Development Assistance**
- b. Domestic Promotion and Publicity including Hospitality**
- c. Market Research**
- d. Assistance for Information Technology Development**

3. Skill Development and Capacity Building

- a. Assistance to IHMs/ FCIs/IITTM/ NCHMCT**
- b. Capacity Building for Service Providers**

The impact of the efforts of the Ministry are measured in terms of Foreign Tourist Arrivals (FTAs), Foreign Exchange Earnings (FEEs) and Domestic Tourist Visits (DTVs), the state-wise details of FTAs and DTVs including that in Uttar Pradesh, Bihar and Delhi are given at Annexure A. The FEEs for the last four years are as follows:

| Year | FEEs (Rs. in crores) |
|-------|----------------------|
| 2015 | 1,34,844 |
| 2016 | 1,54,146 |
| 2017 | 1,77,874 |
| 2018* | 1,94,882 |

*Estimated

(b) to (d): Ministry of Tourism under its schemes of Swadesh Darshan, PRASHAD and Assistance to Central Agencies provides financial assistance to State Governments/UT Administrations/Central Agencies for development of tourism infrastructure and facilities in the country. The projects under the above schemes are identified for development in consultation with the State Governments/Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. Submission of project proposal by the State Governments/Union Territory Administrations and its sanctioning is a continuous process. The State-wise list of projects sanctioned under the above schemes is given at Annexure B.

(e): The Ministry of Tourism promotes India as a holistic destination under the Incredible India brand-line. The Ministry of Tourism, as part of its on-going activities, releases print, electronic, online and outdoor media campaigns in the international and domestic markets to promote various tourism destinations and products of the country. Promotions are also undertaken through the Social Media accounts and website of the Ministry.

ANNEXURE

STATEMENT IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.†*306 ANSWERED ON 15.07.2019 REGARDING CENTRALLY SPONSORED TOURISM PROJECTS

THE STATE-WISE DETAILS OF FTAs AND DTVs INCLUDING THAT IN UTTAR PRADESH, BIHAR AND DELHI

| Sr. | States/UTs | DTV 2015 | FTV 2015 | DTV 2016 | FTV 2016 | DTV 2017 (P) | FTV 2017 (P) | DTV 2018 (E) | FTV 2018 (E) |
|-----|----------------------|-----------|----------|-----------|----------|--------------|--------------|--------------|--------------|
| 1. | A&N Islands | 296684 | 14674 | 384552 | 15466 | 471919 | 15313 | 498279 | 15242 |
| 2. | Andhra Pradesh | 121591054 | 237854 | 153163354 | 341764 | 165433898 | 271362 | 194767874 | 281083 |
| 3. | Arunachal Pradesh | 352067 | 5705 | 385875 | 6598 | 444005 | 7147 | 512436 | 7653 |
| 4. | Assam | 5491845 | 24720 | 5160599 | 19456 | 6052667 | 21760 | 4912987 | 15702 |
| 5. | Bihar | 28029118 | 923737 | 28516127 | 1010531 | 32414063 | 1082705 | 33621613 | 1087971 |
| 6. | Chandigarh | 1073842 | 29538 | 1182504 | 31549 | 1425781 | 31832 | 1538796 | 39681 |
| 7. | Chhattisgarh | 18327841 | 6394 | 16534471 | 9220 | 12231935 | 6655 | 19329501 | 14399 |
| 8. | Dadra & Nagar Haveli | 527782 | 1797 | 589074 | 1891 | 614182 | 1908 | 609435 | 1608 |
| 9. | Daman & Diu | 790911 | 5858 | 826201 | 5669 | 858131 | 5535 | 898824 | 5694 |
| 10. | Delhi | 25258051 | 2379169 | 28460832 | 2520083 | 29114423 | 2740502 | 29114423 | 2740502 |
| 11. | Goa | 4756422 | 541480 | 5650061 | 680683 | 6895234 | 842220 | 7081559 | 933841 |
| 12. | Gujarat | 36288463 | 284973 | 42252909 | 343752 | 48343121 | 448853 | 54369873 | 513113 |
| 13. | Haryana | 7395496 | 303118 | 7382995 | 331291 | 6050325 | 193381 | 4888952 | 73977 |
| 14. | Himachal Pradesh | 17125045 | 406108 | 17997750 | 452770 | 19130541 | 470992 | 14843278 | 356568 |
| 15. | Jammu & Kashmir | 9145016 | 58568 | 9414579 | 63207 | 14235473 | 79765 | 17076315 | 139520 |
| 16. | Jharkhand | 33079530 | 167785 | 33389286 | 169442 | 33723185 | 170987 | 35014239 | 175801 |
| 17. | Karnataka | 119863942 | 636502 | 129762600 | 461752 | 179980191 | 498148 | 214306456 | 543716 |
| 18. | Kerala | 12465571 | 977479 | 13172536 | 1038419 | 14673520 | 1091870 | 15604661 | 1096407 |
| 19. | Lakshadweep | 17241 | 1173 | 8716 | 753 | 6620 | 1027 | 6620 | 1027 |
| 20. | Madhya Pradesh | 77975738 | 421365 | 150490339 | 363195 | 78038522 | 359119 | 83969799 | 375476 |
| 21. | Maharashtra | 103403934 | 4408916 | 116515801 | 4670049 | 119191539 | 5078514 | 119191539 | 5078514 |
| 22. | Manipur | 146169 | 3260 | 150638 | 3064 | 153454 | 3497 | 153454 | 3497 |
| 23. | Meghalaya | 751165 | 8027 | 830887 | 8476 | 990856 | 12051 | 1198340 | 18114 |
| 24. | Mizoram | 66605 | 798 | 67238 | 942 | 67772 | 1155 | 76551 | 866 |
| 25. | Nagaland | 64616 | 2769 | 58178 | 3260 | 63362 | 4166 | 101588 | 5010 |
| 26. | Odisha | 11786117 | 66971 | 12842766 | 76361 | 14011229 | 100014 | 15208540 | 110818 |
| 27. | Puducherry | 1297192 | 106153 | 1398289 | 117437 | 1531972 | 131407 | 1616660 | 141133 |
| 28. | Punjab | 25796361 | 242367 | 38703326 | 659736 | 40293352 | 1108635 | 44595061 | 1200969 |
| 29. | Rajasthan | 35187573 | 1475311 | 41495115 | 1513729 | 45916573 | 1609963 | 50235643 | 1754348 |
| 30. | Sikkim | 705023 | 38479 | 747343 | 66012 | 1375854 | 49111 | 1426127 | 71172 |

| | | | | | | | | | |
|-----|---------------|------------|----------|------------|----------|------------|----------|------------|----------|
| 2. | Telengana | 94516316 | 126078 | 95160830 | 166570 | 85266596 | 251846 | 92878329 | 318154 |
| 33. | Tripura | 363172 | 34886 | 370618 | 36780 | 398669 | 69899 | 414388 | 102861 |
| 34. | Uttar Pradesh | 204888457 | 3104062 | 213544204 | 3156812 | 233977619 | 3556204 | 285079848 | 3780752 |
| 35. | Uttarakhand | 29496938 | 105882 | 30505363 | 117106 | 34359989 | 133725 | 35609650 | 151320 |
| 36. | West Bengal | 70193450 | 1489500 | 74460250 | 1528700 | 79687645 | 1574915 | 85718565 | 161705 |
| | Total | 1431973794 | 23326163 | 1615388619 | 24714503 | 1652485357 | 26886638 | 1852379579 | 27392559 |

P: Provisional

E: Estimated

(The following table is extremely faint and illegible due to low contrast and blurring. It appears to be a continuation of a financial statement with multiple columns and rows.)

ANNEXURE B**STATEMENT IN REPLY TO PARTS (b) TO (d) OF LOK SABHA STARRED QUESTION NO.†*306 ANSWERED ON 15.07.2019 REGARDING CENTRALLY SPONSORED TOURISM PROJECTS****THE STATE-WISE DETAILS OF PROJECTS SANCTIONED UNDER VARIOUS SCHEMES OF MINISTRY OF TOURISM****I. SWADESH DARSHAN SCHEME****(Rs. in crores)**

| Sl. No. | State/UT | Name of the Circuit | Name of the Project | Amount Sanctioned |
|----------------|--------------------|----------------------------|--|--------------------------|
| 2015-16 | | | | |
| 1. | Manipur | North-East Circuit | Development of Tourist Circuit in Manipur: Imphal-Khongjom | 72.23 |
| 2. | Sikkim | North-East Circuit | Development of Tourist Circuit linking Rangpo (entry) – Rorathang- Aritar- Phadamchen- Nathang- Sherathang- Tsongmo- Gangtok-Phodong- Mangan- Lachung-Yumthang- Lachen- Thangu- Gurudongmer- Mangan- Gangtok-TuminLingee- Singtam (exit) in Sikkim. | 98.05 |
| 3. | Uttarakhand | Eco Circuit | Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand. | 70.92 |
| 4. | Rajasthan | Desert Circuit | Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit. | 63.96 |
| 5. | Nagaland | Tribal Circuit | Development of Tribal Circuit Peren- Kohima- Wokha, Nagaland | 97.36 |
| 6. | Madhya | Wildlife | Development of Wildlife | 92.22 |

| | | | | |
|------------|--------------------------|---------------------------|---|--------------|
| | | | Mukundpur- Sanjay- Dubri- Bandhavgarh- Kanha- Mukki- Pench in Madhya Pradesh. | |
| 7. | Andhra Pradesh | Coastal Circuit | Development of Coastal Tourism Circuit in Sri Potti Sriramalu Nellore under Swadesh Darshan Scheme in Andhra Pradesh. | 59.70 |
| 8. | Telangana | Eco Circuit | Integrated Deveiopment of Eco Tourism Circuit in Mahaboobnagar district, Telangana. | 91.62 |
| 9. | Kerala | Eco Circuit | Deveiopment of Pathanamthitta- Gavi-Vagamon- Thekkady as Eco Tourism Circuit in Idduki and Pathanamthitta Districts in Kerala. | 76.55 |
| 10. | Mizoram | North East Circuit | Integrated Development of New Eco Tourism under Swadesh Darshan-North East Circuit at Thenzawl & South Zote, District Serchhip and Reiek, Mizoram. | 94.91 |
| 11. | Assam | Wildlife Circuit | Development of Manas- Probitora- Nameri- Kaziranga- Dibru- Saikhowa as Wildlife Circuit in Assam. | 95.67 |
| 12. | Puducherry | Coastal Circuit | Development of Union Territory of Puducherry as Tourist Circuit under Swadesh Darshan Scheme (Coastal Circuit) | 85.28 |
| 13. | Arunachal Pradesh | North East Circuit | Integrated Development of New Adventure Tourism in Arunachal Pradesh | 97.14 |
| 14. | Tripura | North East Circuit | Development of North East Circuit : Agartala - Sipahijala - Melaghar - Udaipur - Amarpur- Tirthamukh- Mandirghat- Dumboor- Narikel Kunja- | 99.59 |

| | | | | |
|-------------------------|----------------------------|---------------------------|--|----------------|
| | | | Gandachara- Ambassa in Tripura | |
| 15. | West Bengal | Coastal Circuit | Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj- Bakhlai- Henry Island in West Bengal | 85.39 |
| 16. | Chhattisgarh | Tribal Circuit | Development of Tribal Tourism Circuit in Jashpur- Kunkuri- Mainpat- Ambikapur- Maheshpur - Ratanpur- Kurdar- Sarodadadar- Gangrel- Kondagaon- Nathiya Nawagaon- Jagdalpur- Chitrakoot- Tirthgarh in Chhattisgarh. | 99.21 |
| 17. | Maharashtra | Coastal Circuit | Development of Sindhudurg Coastal Circuit in Maharashtra under Swadesh Darshan Scheme. | 82.17 |
| Total of 2015-16 | | | | 1461.97 |
| 2016-17 | | | | |
| 18. | Goa | Coastal Circuit | Development of Coastal Circuit (Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail) in Goa. | 99.99 |
| 19. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourism Infrastructure Projects in the State of Jammu and Kashmir. | 82.97 |
| 20. | Telangana | Tribal Circuit | Integrated Development of Mulugu-Laknavaram- Medavaram- Tadvai- Damaravi- Mallur- Bogatha Waterfalls as Tribal Circuit in Telangana. | 83.88 |
| 21. | Meghalaya | North East Circuit | Development of Umium (Lake View), U Lum Sohpetbneng- Mawdiangdiang - Orchid Lake Resort, Meghalaya. | 99.13 |

| | | | | |
|------------|-----------------------|---------------------------|--|--------------|
| | Pradesh | Circuit | Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh. | |
| 23. | Kerala | Spiritual Circuit | Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala. | 99.99 |
| 24. | Manipur | Spiritual Circuit | Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple, Manipur. | 53.80 |
| 25. | Gujarat | Heritage Circuit | Development of Heritage Circuit in Ahmedabad-Rajkot- Porbandar -Bardoli-Dandi in Gujarat. | 85.01 |
| 26. | Haryana | Krishna Circuit | Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra, Haryana. | 97.35 |
| 27. | Rajasthan | Krishna Circuit | Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan. | 91.45 |
| 28. | Sikkim | North East circuit | Development of Tourist Circuit Linking Singtam-Maka- Temi-Bermoik Tokei-Phongia- Namchi - Jorthang- Okharey-Sombaria-Daramdin-Jorethang- Melli (Exit) in Sikkim. | 95.32 |
| 29. | Madhya Pradesh | Heritage circuit | Development of Heritage Circuit (Gwalior - Orchha - Khajuraho - Chanderl - Bhimbetka - Mandu) Madhya Pradesh | 92.97 |
| 30. | Kerala | Spiritual Circuit | Development of Sree Padmanabha Arnamula-Sabrimala-as a Spiritual | 92.22 |

| | | | | |
|------------|----------------------------|---------------------------|--|--------------|
| | | | Circuit in Kerala | |
| 31. | Bihar | Tirthankar circuit | Development of Tirthankar Circuit: Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri in Bihar. | 52.39 |
| 32. | Bihar | Spiritual circuit | Integrated Development of Kanwaria Route: Sultanganj - Dharmshala- Deoghar under Spiritual circuit in Bihar. | 52.35 |
| 33. | Odisha | Coastal circuit | Development of Gopalpur, Barkul, Satapada and Tampara as Coastal circuit in Odisha. | 76.49 |
| 34. | Nagaland | Tribal circuit | Development of Tribal circuit (Mokokchung- Tuensang-Mon) in Nagaland | 99.67 |
| 35. | Uttarakhand | Heritage circuit | Integrated Development of Heritage Circuit in Kumaon Region - Katarmal - Jogeshwar-Baijnath- Devidhura in Uttarakhand. | 79.13 |
| 36. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian- Pulwama under Himalayan Circuit theme in J&K. | 96.38 |
| 37. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed In Floods in 2014 under PM Development Package for J&K | 90.96 |
| 38. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist facilities at Mantalai- Sudhmahadev- Patnitop under Himalayan Circuit Theme in J&K. | 97.82 |
| 39. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at | 96.39 |

| | | | | |
|------------|--------------------------------------|--------------------------|--|--------------|
| | | | Pahalgam - Daksum - Ranjit Sagar Dam under Himalayan Circuit Theme in J&K. | |
| 40. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh Circuit under Himalayan Circuit Theme in J&K. | 96.93 |
| 41. | Uttar Pradesh | Buddhist Circuit | Development of Buddhist Circuit - Srawasti, Kushinagar, & Kapilvastu in Uttar Pradesh. | 99.97 |
| 42. | Uttar Pradesh | Ramayana Circuit | Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh | 69.45 |
| 43. | Andaman & Nicobar Islands | Coastal Circuit | Development of Coastal Circuit (Long Island-Ross Smith Island- Neil Island- Havelock Island- Baratang Island-Port Blair) in Andaman & Nicobar under Coastal thematic circuit of Swadesh Darshan Scheme. | 42.19 |
| 44. | Tamil Nadu | Coastal Circuit | Development of Coastal Circuit (Chennai-Mamamallapuram - Rameshwaram - Manpadu - Kanyakumari) in Tamil Nadu under Swadesh Darshan Scheme | 99.92 |
| 45. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit (Shahjahanpur-Basti- Ahar-Aligarh- Kasgunj-Sarosi-Pratapgarh- Unnao-Kaushambi- Mirzapur-Gorakpur- Kairana- Doamriyagunj- Bagpat-Barabanki- Azamgarh) | 68.39 |
| 46. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit -II(Bijnor- Meerut- Kanpur- Kanpur Dehat- | 63.77 |

| | | | | |
|------------|-------------------------|--------------------------|---|--------------|
| | | | Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi) in Uttar Pradesh under Swadesh Darshan Scheme | |
| 47. | Uttar Pradesh | Heritage Circuit | Development of Heritage Circuit(Kalinjar Fort (Banda)- MarharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)- Mavahar Sthal (Ghosi)- Shaheed Smarak (Meerut) in Uttar Pradesh under Swadesh Darshan Scheme | 34.82 |
| 48. | Bihar | Buddhist Circuit | Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya, Bihar | 98.73 |
| 49. | Assam | Heritage Circuit | Development of Tezpur - Majuli - Sibsagar as Heritage Circuit In Assam under Swadesh Darshan scheme | 98.35 |
| 50. | Himachal Pradesh | Himalayan Circuit | Integrated Development of Himalayan Circuit: Kiarighat, Shimla, Hatkoti, Manali, Kangra, Dharamshala, Bir, Palampur, Chamba | 86.85 |
| 51. | Mizoram | Eco Circuit | Development of Eco-Adventure Circuit Aizawl - Rawpuichhip - Khawhphawp - Lengpui - Durtlang - Chatlang- Sakawrhmutuaitlang - Muthee - Beratlawng - Tuirial Airfield - Hmuifang under Eco circuit theme of Swadesh Darshan Scheme | 99.07 |
| 52. | Rajasthan | Spiritual | Development of Spiritual | 93.90 |

| | | | | |
|-------------------------|------------|-------------------|---|----------------|
| | | | Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehandipur Balaji- Chittorgarh (Sanwaliyaji) in Rajasthan under Swadesh Darshan scheme | |
| 53. | Gujarat | Heritage Circuit | Development of Heritage circuit: Vadnagar- Modhera and Patan in Gujarat under Swadesh Darshan Scheme | 98.61 |
| Total of 2016-17 | | | | 3041.55 |
| 2017-18 | | | | |
| 54. | Bihar | Rural Circuit | Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia in Bihar under Rural Circuit theme of Swadesh Darshan Scheme | 44.65 |
| 55. | Goa | Coastal Circuit | Development of Coastal Circuit II: Rua De Orum Creek - Don Paula -Colva - Benaulim in Goa under Swadesh Darshan Scheme | 99.35 |
| 56. | Gujarat | Buddhist circuit | Development of Buddhist circuit: Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana in Gujarat under Swadesh Darshan scheme | 35.99 |
| 57. | Puducherry | Heritage Circuit | Development of Heritage Circuit in Puducherry under Swadesh Darshan Scheme. | 66.35 |
| 58. | Puducherry | Spiritual Circuit | Development of Spirituai Circuit in Puducherry under Swadesh Darshan Scheme | 40.68 |
| 59. | Rajasthan | Heritage Circuit | Development of Heritage Circuit (Rajsamand | 99.60 |

| | | | | |
|-----|-------------------|----------------------|--|--------|
| | | | (Kumbhalgarh Fort)- Jaipur (Nahargarh Fort)- Alwar (BalaQuila)- Sawai Madhopur (Ranthambore Fort and Khandar Fort)- Jhalawar (Gagron Fort)- Chittorgarh (Chittorgarh Fort) Jaisalmer (JaisalmerFort) Hanumangarh (Kalibangan, Bhatner Fort and Gogamedi)- Jalore (Jalore Fort)- Udaipur (Pratap Gaurav Kendra)- Dholpur (Bagh-i-Nilofar and Purani Chawni)- Nagaur(Meera Bai Smarak) in Rajasthan under Swadesh Darshan Scheme. | |
| 60. | Telangana | Heritage Circuit | Development of Heritage Circuit: Qutub Shahi Heritage Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb in Telangana under Swadesh Darshan Scheme | 99.42 |
| 61. | Bihar | Spiritual Circuit | Development of Mandar Hill & Ang Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme. | 53.49 |
| 62. | Madhya Pradesh | Eco Circuit | Development of Gandhisagar Dam- Mandleshwar Dam- Omkareshwar Dam- Indira Sagar Dam- Tawa Dam- Bargi Dam- Bheda Ghat- Bansagar Dam- Ken River under Eco circuit theme of Swadesh Darshan Scheme | 99.62 |
| 63. | Uttar Pradesh | Ramayana Circuit | Development of Ayodhya under Ramayana Circuit theme of Swadesh Darshan Scheme | 133.31 |
| 64. | Andhra Pradesh | Buddhist Circuit | Development of Buddhist Circuit: Shalihundam- | 52.34 |

| | | | | |
|-------------------------|--------------------------|---|---|--------------|
| | | | Bojjanakonda- Amravati- Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme | |
| Total of 2017-18 | | | | 824.8 |
| 2018-19 | | | | |
| 65. | Maharashtra | Spiritual Circuit | Development of Waki- Adasa- Dhapewada- Paradsingha- Chota Taj Bagh- Telankhandi- Girad in Maharashtra | 54.01 |
| 66. | - | Development of Wayside Amenities (Sub- Scheme) | Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-Ayodhya- Lucknow; Gorakhpur- Kushinagar; Kushinagar- Gaya- Kushinaga in collaboration with MoRTH | 19.75 |
| 67. | Uttar Pradesh | Spiritual Circuit | Development of Jewar- Dadri-Sikandrabad-Noida- Khurja-Banda in Uttar Pradesh | 14.52 |
| 68. | Jharkhand | Eco Circuit | Development of Eco Circuit: Dalma- Chandil- Getalsud- Betla national park- Mirchaiya- Netarhat in Jharkhand | 52.72 |
| 69. | Tripura | North East circuit | Development of North East circuit: Surma Cherra- Unakoti- Jampui Hills- Gunabati-Bhunaneshwari- Matabari- Neermahal- Boxanagar- Chotta khola- Pilak- Avangchaarra in Tripura | 65.00 |
| 70. | Punjab | Heritage Circuit | Development of Heritage Circuit: Anandpur Sahib - Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Amritsar - Khatkar Kalan - Kalanour - Patiala in Punjab | 99.95 |
| 71. | Kerala | Rural Circuit | Development of Rural | 80.37 |

| | | | | |
|------------|----------------------|---------------------------|---|---------------|
| | | | Circuit: Malanad Malabar Cruise Tourism Project in Kerala | |
| 72. | Kerala | Spiritual Circuit | Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam | 69.47 |
| 73. | Kerala | Spiritual Circuit | Development of Kasaragod, Wayanad, Kannur, Kozhikode, Palakkad, Mallapuram, Thrichur, Ernakulam, Idukki, Kottayam, Allaphuza, Pathananamithitta, Kollam, Trivandrum | 85.23 |
| 74. | Meghalaya | North East Circuit | Development of West Khasi Hills (Nongkhlaw- Krem Tirot - Khudoi & Kohmang Falls - Khri River- Mawthadraishan, Shillong), Jaintia Hills (Krang Suri Falls- Shyrmang- looksi), Garo Hills (Nokrek Reserve, Katta Beel, Siju Caves) | 84.97 |
| 75. | Uttar Pradesh | Spiritual Circuit | Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Balrampur) and Vatvashni Temple (Domariyagunj) | 21.16 |
| | | | Total of 2018-19 | 647.15 |

II. PRASHAD SCHEME

(Rs. in crores)

| Sl. No. | State | Name of the Project | Amount Sanctioned |
|---------------------|-----------------------|---|--------------------------|
| Year 2015-16 | | | |
| 1. | Andhra Pradesh | Development of Amaravati Town, Guntur District as a Tourist Destination | 28.36 |
| 2. | Assam | Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati | 30.71 |
| 3. | Bihar | Development at Patna Sahlb | 41.54 |

| | | Sthal at Amritsar | |
|-------------------------|----------------------------|---|---------------|
| 5. | Rajasthan | Integrated Development of Pushkar/Ajmer | 40.44 |
| 6. | Uttarakhand | Integrated Development of Kedarnath | 34.78 |
| 7. | Uttar Pradesh | Development of Varanasi | 20.40 |
| Total of 2015-16 | | | 202.63 |
| Year 2016-17 | | | |
| 8. | Gujarat | Development of Dwarka | 26.23 |
| 9. | Gujarat | Pilgrimage amenities at Somnath | 37.44 |
| 10. | Jammu & Kashmir | Development at Hazratbal, | 42.02 |
| 11. | Kerala | Development at Guruvayur Temple | 46.14 |
| 12. | Tamilnadu | Development of Kanchipuram | 16.48 |
| 13. | Tamilnadu | Development of Vellankani | 5.60 |
| 14. | West Bengal | Development of Belur | 30.03 |
| Total of 2016-17 | | | 203.94 |
| Year 2017-18 | | | |
| 15. | Madhya Pradesh | Development of Omkareshwar | 40.67 |
| 16. | Uttar Pradesh | Cruise Tourism in River Ganga, Varanasi | 10.72 |
| 17. | Maharashtra | Development of Trimbakeshwar | 37.81 |
| 18. | Uttar Pradesh | Development of Varanasi Under Prashad Scheme - II | 44.60 |
| 19. | Andhra Pradesh | Development of Srisailem Temple in Andhra Pradesh under PRASHAD scheme | 47.45 |
| Total of 2017-18 | | | 181.25 |
| Year 2018-19 | | | |
| 20. | Uttarakhand | Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand) | 39.24 |
| 21. | Gujarat | Development of Promenade at Somnath, | 44.59 |
| 22. | Uttar Pradesh | Development of Govardhan, Mathura | 39.74 |
| 23. | Jharkhand | Development of Baidyanathji Dham, Deoghar | 39.13 |
| 24. | Nagaland | Development of Pilgrimage Facilities in Nagaland | 25.26 |
| Total of 2018-19 | | | 187.96 |

III. ASSISTANCE TO CENTRAL AGENCIES

(Rs. in crore)

| Sl. No. | State/UT | Name of Projects | Central Agency | Amount sanctioned |
|---------------------|----------|------------------|----------------|-------------------|
| Year 2015-16 | | | | |

| | | | | |
|-------------------------|----------------|---|--------------------------|--------------|
| | - | - | -- | 0.00 |
| Year 2016-17 | | | | |
| 1. | Kerala | Development of a Walkway/Promenade on Willingdon Island, Cochin, Kerala | Cochin Port Trust | 9.01 |
| 2. | Kerala | Central Financial Assistance for upgrading of Births & Backup area of Ernakulam Wharf | Cochin Port Trust | 21.41 |
| 3. | Maharashtra | Central Financial Assistance to Mumbai Port Trust for Development of KanojiAngre Lighthouse as a tourist Destination | Mumbai Port trust | 15.00 |
| 4. | Kerala | Project for Up-gradation of Golf Course at SAI Trivandrum Golf Club by the Sports Authority of India | Sport Authority of India | 24.65 |
| 5. | Telangana | Joint Development of Hyderabad Railway Station | M/o Railways | 4.41 |
| 6. | Maharashtra | Joint Development of Nanded Railway Station | M/o Railways | 5.18 |
| 7. | Andhra Pradesh | Joint Development of Tirupati Railway Station | M/o Railways | 5.75 |
| 8. | Karnataka | Joint Development of Hospet Railway station | M/o Railways | 5.41 |
| 9. | Odisha | Joint Development of Puri Railway Station | M/o Railways | 6.15 |
| Total of 2016-17 | | | | 96.97 |
| Year 2017-18 | | | | |
| 10. | Uttar Pradesh | Illumination of three monuments in Varanasi, Uttar Pradesh:- 1. Dashashwamedh Ghat to Darbanga Ghat (stretch of 300 m) 2. Tulsi Manas Mandir 3. Sarnath Museum | CPWD | 2.94 |

| | | | | |
|-------------------------|----------------|--|---------------------|-------------|
| 11. | Punjab | Project for Infrastructural Development at JCP Attari | BSF | 13.12 |
| 12. | Haryana | Sound and Light Show at Yadavindra Gardens, Pinjore | ITDC | 6.00 |
| 13. | Andhra Pradesh | Sound and Light Show at Puttaparthi, Andhra Pradesh | ITDC | 7.09 |
| 14. | Delhi | Sound and Light Show at Red Fort, Delhi | ITDC | 13.70 |
| 15. | Maharashtra | Up-gradation/modernization to International Cruise terminal at Indira Dock, Mumbai. | Mumbai Port Trust | 12.50 |
| 16. | Tamil Nadu | Joint Development of Rameshwaram Railway Station | M/o Railways | 4.7 |
| 17. | Maharashtra | Joint Development of Aurangabad Railway Station | M/o Railways | 5.71 |
| 18. | West Bengal | Joint Development of Rampurhat Railway Station | M/o Railways | 3.48 |
| 19. | West Bengal | Joint Development of Tarakeshwar Railway Station | M/o Railways | 3.86 |
| 20. | Goa | Development of 3 Railway Station Konkan Railway a. Madgaon Railway Station b. Thivim Railway Station c. Karmali Railway Station | M/o Railways | 24.00 |
| Total of 2017-18 | | | | 97.1 |
| Year 2018-19 | | | | |
| 21. | Goa | Improvement of immigration facility and deepening of existing cruise berth at Mormougao | Mormugao Port trust | 13.16 |

| | | | | |
|-------------------------|----------------|--|--------------------------|--------------|
| 22. | Kerala | Developing Infrastructure at Cochin Port Cruise Terminal. | Cochin Port Trust | 1.21 |
| 23. | Kerala | Creation of additional tourism facilities at the Cochin Port Trust Walkway | Cochin Port Trust | 4.66 |
| 24. | Andhra Pradesh | Construction of Cruise-cum-Coastal Cargo Terminal at Channel berth area in Outer Harbour of Visakhapatnam Port | Visakhapatnam Port Trust | 38.50 |
| 25. | Punjab | Restoration/ Renovation of Jallianwala Bagh Memorial at Amritsar, Punjab | ASI/ NBCC | 19.29 |
| 26. | Tamil Nadu | Joint Development of Madurai Railway Station | M/o Railways | 4.47 |
| 27. | Assam | Joint Development of Kamakhya Railway Station | M/o Railways | 4.96 |
| 28. | Assam | Joint Development of Guwahati Railway Station | M/o Railways | 4.99 |
| Total of 2018-19 | | | | 91.23 |
| Year 2019-20 | | | | |
| 29. | West Bengal | Joint Development of New Jalpaiguri Railway Station | M/o Railways | 13.16 |
| Total of 2019-20 | | | | 13.16 |

(Q. 306, 307 and 312)

माननीय अध्यक्ष : प्रश्न 306 ।

श्री प्रवीन कुमार निषाद – अनुपस्थित ।

श्री अजय निषाद – अनुपस्थित ।

...(व्यवधान)

माननीय अध्यक्ष : प्रश्न 306 और 307 को क्लब कर देते हैं ।

श्री जुगल किशोर शर्मा ।

श्री जुगल किशोर शर्मा : माननीय अध्यक्ष जी, मैं आपका आभार प्रकट करना चाहता हूँ कि आपने मुझे बहुत ही महत्वपूर्ण प्रश्न पूछने का मौका दिया । राजौरी-पुंछ की पहाड़ियों पर सात जिले हैं, ये जिले इस क्षेत्र की सुंदरता को बढ़ाते हैं । इनकी मान्यता आदिकाल और महाभारत काल से है । इन जिलों के आसपास का क्षेत्र पर्यटन और आस्था से जुड़ा हुआ है । देश भर के पर्यटक इन जिलों का आनंद उठा सकें, इसलिए मेरी मांग है कि पर्यटन के नाते इन जिलों को डैवलप किया जाए ताकि यहां के स्थानीय लोगों को रोजगार भी प्राप्त हो सके । इसके लिए मंत्री महोदय क्या कदम उठाने वाले हैं?

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, मैं माननीय सदस्य का आभार व्यक्त करता हूँ । वे एक वरिष्ठ सदस्य हैं और जम्मू-कश्मीर से आते हैं । मैं आपके माध्यम से इनसे सबसे पहले ये कहना चाहता हूँ कि पर्यटन मंत्रालय राज्य के प्रस्तावों पर विचारों करता है । उन्होंने जो कहा है, मैं उसका उत्तर दूंगा कि हम पर्यटन अवसंरचना बनाने का काम करते हैं, लेकिन राज्य के सहयोग से संवर्द्धन, मार्केटिंग एवं कौशल विकास का काम भी करते हैं । लेकिन, माननीय सदस्य ने जो प्रश्न पूछा है, मैं उनके ध्यान में लाना चाहता हूँ कि अभी वहां जो चालू योजनाएं हैं, उसमें इनको जानकारी होगी कि पीएमआरपी, 2004 के तहत प्रस्तावित 12 विकास प्राधिकरण, 3 सर्किट और 50 पर्यटक गांव की स्थापना तथा वूलर झील का संरक्षण है । आपने तालाब की बात की है । मुझे खेद के साथ कहना पड़ रहा है कि पैसे आवंटित हुए, लेकिन उस समय जो राज्य सरकार थी,

उसने इस पैसे का उपयोग नहीं किया। यू.सी. अभी वापस नहीं आया है। प्रायः भारत सरकार यह तय करती है कि जब पहली योजना पूरी हो जाए, तब किसी दूसरी योजना के लिए पैसा रिलीज करेंगे। मेरा आपके माध्यम से माननीय सदस्य से निवेदन है, मैं उनके प्रस्ताव पर जरूर विचार करूंगा। राज्य सरकार प्रस्ताव को भेजे और साथ में यूटिलाइजेशन सर्टिफिकेट भिजवाने की कोशिश करे, ताकि भारत सरकार को कोई असुविधा नहीं हो।

श्री जुगल किशोर शर्मा : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री महोदय को बताना चाहता हूँ कि प्रदेश सरकार द्वारा दो प्रोजेक्ट्स केंद्र सरकार के पास भेजे गये हैं। एक प्रोजेक्ट राजौरी में- शककर मार्ग, सेवेन लेक्स प्रोजेक्ट्स हैं और दूसरा प्रोजेक्ट डेवलपमेंट ऑफ गंगा घाट सुन्दरबनी है। इन प्रोजेक्ट्स में काफी विलम्ब हो चुका है। इन प्रोजेक्ट्स पर कब काम शुरू होगा ताकि इस क्षेत्र में भी पर्यटन का डेवलपमेंट हो? इससे बाहर के जो पर्यटक हैं, वे भी उस स्थान पर आएंगे तो इससे वहां के लोगों को रोजगार प्राप्त होगा।

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष जी, मैं आपके माध्यम से सदन को बताना चाहता हूँ कि जो विचाराधीन परियोजनाएं हैं, उनमें एक इको टूरिज्म का एडवेंचर एंड इको परिपथ जम्मू, जिसमें रणजीत सागर बांध, नगरौटा, सोनमर्ग, दुधपठारी है। इको टूरिज्म की दूसरी योजना, जिसमें अखनूर, सांबा, गुलाबगढ़ और सुन्दरबनी है। विरासत परिपथ में, झेलम रिवर फ्रंट, रेनवारी, और जोगी लंकार, ये तीन परियोजनाएं हमारे पास प्रस्तावित हैं। इसके अलावा हिमालयन परिपथ की पांच योजनाएं हैं। हमने राज्य सरकार को प्रस्तुत करने के लिए कहा है, लेकिन हमारे पास राज्य सरकार की तरफ से कोई डीपीआर या अन्य कोई जानकारी पूरी तरह से नहीं आई है।

✓ **श्रीमती रीती पाठक :** धन्यवाद अध्यक्ष महोदय। आज मुझे पहली बार प्रश्नकाल में प्रश्न पूछने का अवसर प्राप्त हुआ है। मैं हृदय से आपके प्रति आभार व्यक्त करती हूँ। मैं प्रधान मंत्री जी को धन्यवाद देते हुए जरूर यह कहना चाहूंगी कि माननीय मंत्री जी मध्य प्रदेश से ही हैं और मेरे संसदीय क्षेत्र में उनका आना जाना अक्सर होता रहता है। इसलिए मैं बहुत आशा के साथ आज इस विषय को आपके माध्यम से यहां पर रखना चाहती हूँ।

माननीय मंत्री जी ने जो उत्तर दिया है, उस उत्तर में मैं अपने क्षेत्र की पर्यटन विकास की संभावनाओं को डूढ़ रही थी, लेकिन मुझे नहीं मिलीं। मेरा बस इतना ही निवेदन है कि मध्य प्रदेश के भिंड क्षेत्र में 10 वीं शताब्दी काल के कई मन्दिर और स्तूप स्थापित हैं। उदाहरण के तौर पर, चन्देल में भगवान शिव का मन्दिर, परडी का चतुर्भुज भगवान विष्णु का मन्दिर, जो पांचवी शताब्दी का है, माना की गुफाएं हैं, बीरबल की अराध्य देवी चंडी मां का मन्दिर है और रीवा के गढ़ में, अध्यक्ष जी, मैं आपको भी आमंत्रित करना चाहूंगी, 37 फीट की भगवान भैरव की प्रतिमा है। मैं आपके माध्यम से माननीय मंत्री जी से इतना ही जानना चाहती हूँ कि क्या इन अत्यंत पुरातन स्थलों को विशेष पर्यटन स्थल बनाकर इनके गौरव को स्थापित करने की कोई योजना है? यदि है तो क्या है और नहीं है तो कब तक संभावना है? मैं इसमें एक लाइन और भी जोड़ना चाहती हूँ कि कम से कम ग्रामीण परिपथ थीम में ही इस योजना को जोड़ दिया जाए, तो मैं बहुत आभारी रहूंगी।

✓ श्री प्रह्लाद सिंह पटेल: मैं माननीय सदस्या जी को धन्यवाद करता हूँ। मध्यप्रदेश में वन्य जीव सर्किट, बौद्ध सर्किट, विरासत सर्किट और इको सर्किट चल रहे हैं। इनमें से प्रस्तावित और विचाराधीन बौद्ध सर्किट का मामला था, जो सांची और बुद्धवापी में नहीं आता, लेकिन रामायण सर्किट सतना उसमें आता है। पहले उत्तरप्रदेश में 69.48 करोड़ का प्रस्ताव स्वीकृत हुआ था, लेकिन अभी मध्यप्रदेश सरकार ने 51 करोड़ का प्रस्ताव हमें भेजा है। इसे मंत्रालय देखेगा और उस पर काम करेगा। माननीय सदस्या को मैं एक बात कहना चाहता हूँ कि उनको लगे हुए हिस्से अमरकंटक का साइड सलेक्शन हुआ है और उस पर काम चल रहा है। अब मैं उनके तीसरे प्रश्न पर आता हूँ।

अध्यक्ष जी, मुझे जानकारी है कि एक बहुत बड़ा खनन वहां पर ए.एस.आई. कर रही है। मुझे लगता है कि जब भी मैं कोई बात कहूंगा तो मैं उसकी जानकारी सदन को दूंगा। मुझे गर्व है कि सिंगरौली के हिस्से में 10वीं शताब्दी की जो चीज मिली है, मैं उसकी पुष्टि इसलिए नहीं कर सकता, क्योंकि जब तक ए.एस.आई उस बारे में नहीं दे, तब तक मुझे लगता है कि सदन में इसके बारे में नहीं कहना चाहिए। लेकिन चाहे बाणभट्ट जी की जन्मभूमि हो, जहां पर मैं खुद गया था, मैंने

जिन चीजों को वहां देखा था, उसके लिए मैंने निर्देशित किया है कि उसकी पर्याप्त जानकारी आए। ए.एस.आई. उस पर काम कर रही है, जब उसके परिणाम आएंगे, तो मैं आपके माध्यम से उनको सदन के पटल पर रखूंगा।

डॉ. फारूख अब्दुल्ला : मैं मंत्री जी से सिर्फ एक सवाल पूछना चाहता हूँ कि जम्मू, कश्मीर और लद्दाख इन तीनों जगहों पर टूरिज्म का काम बहुत ज्यादा है। हम छ: मैम्बर्स ऑफ पार्लियामेंट, जो इन तीनों क्षेत्रों से आते हैं, अगर मंत्री जी हम सबके साथ मीटिंग करें तो हम अपने टूरिज्म के मिसाइल्स सामने रख सकेंगे।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, यह अच्छा सुझाव है। मैं इस पर जरूर विचार करूंगा।

माननीय अध्यक्ष : प्रश्न 312 को भी इसके साथ क्लब किया जाता है।

...(व्यवधान)

माननीय अध्यक्ष: मैं पहले व्यवस्था दे चुका हूँ।

श्री सुनील बाबूराव मेंडे : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री जी से कहना चाहता हूँ कि मैं जिस क्षेत्र से आता हूँ वहां का 44 प्रतिशत भाग जंगल से व्याप्त है। वहां कोका और नागजीरा दो टाइगर रिजर्व फोरेस्ट भी हैं। मैं आपके माध्यम से मंत्री जी से पूछना चाहता हूँ कि पर्यटन मंत्रालय की ओर से उनके विकास करने के लिए कोई योजना है? अगर नहीं है तो वह योजना कब तक बनाने वाले हैं।

श्री प्रह्लाद सिंह पटेल: अध्यक्ष जी, माननीय सदस्य ने प्रश्न पूछा था, वास्तव में एक समय पीआईडीडीसी एक योजना चलती थी, और उसके बंद होने के बाद हमने उसके लिए जो राशि रिलीज की थी। उसको महाराष्ट्र सरकार ने अपना अंशदान देकर पूरा किया है। अगर सदस्य चाहेंगे, तो मैं उसकी डिटेल्स उनको दे सकता हूँ, लेकिन मुझे लगता है कि माननीय सदस्य जो बात कह रहे हैं, उसके लिए राज्य सरकार जब तक प्रस्ताव नहीं देगी, तब तक हम अपनी तरफ से कोई इनिशियेट नहीं कर सकते हैं। जो पिछली परियोजना थी, उस पर राज्य सरकार काम कर रही है। राज्य सरकार से मैंने जानकारी मांगी है और उन्होंने बकायदा डिटेल्स दी हैं कि चाहे

नवेगांव बांध हो, खम्म तालाब हो आदि, भारत सरकार की निधि के अनुसार उन्होंने पूरे किए हैं। हमारे पास जो यूटिलाइजेशन सर्टिफिकेट आया है, उससे भारत सरकार का मंत्रालय सहमत है।

श्री सुनील बाबूराव मेंडे : मैं माननीय मंत्री जी से पूछना चाहता हूं कि मैंने जब इन्फोर्मेशन निकाली तो महाराष्ट्र राज्य की ओर से पूर्व भाग का जो डी.पी.आर. बनाया जा रहा है और जहां तक जगल व्याप्त एरिया है और बफर जोन के जो लोग वहां रहने वाले हैं, उनके लिए रोजगार का कोई साधन नहीं है। ऐसे लोगों के लिए वहां पर सरकार अपना कुछ प्रोजेक्ट बनाना चाहती है। मैं माननीय मंत्री जी से अनुरोध रहेगा कि उसके लिए कोई निधि उपलब्ध कराई जाए, जिससे रोजगार प्राप्त हो।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, मधु संरचना के लिए पैसा देते हैं, यह मैंने आपके माध्यम से सदन को बताया है, इसकी पूरी तरह से वन पर्यावरण मंत्रालय से स्वीकृति ली जाती है, कोई प्रोजेक्ट बनता है तो वह राज्य सरकार का मामला है। मैं माननीय सदस्य से निवेदन करूंगा कि वह कोई प्रोजेक्ट बनाकर भेजे, मैंने भी उस स्थान को व्यक्तिगत रूप से देखा है। मेरा क्षेत्र छिंदवाड़ा और सिवनी बॉर्डर से सटा है। मैं वहां गया हूं, लेकिन मेरी कठिनाई यह है कि राज्य सरकार को प्रस्ताव देना होगा। और वे फारेस्ट एनवायरमेंट की परमिशन लेते हैं और अगर वे योजना को स्वीकृति देते हैं तो मैं उसमें पूरी मदद करूंगा।

SHRI LORHO PFOZE : Mr. Speaker, Sir, thank you for giving me this opportunity to put a supplementary question during the Question Hour.

I want to ask the Minister what projects the Government has taken up for promotion of tourism in the North-East India, especially in my parliamentary constituency, Outer Manipur.

12.00 hrs

Sir, the lack of other resources in North East, tourism development is only available resource, This is a very important issue and our Minister is very well acquainted with North-East, especially Manipur. I would like to know from him about what is being done on this account.

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, मैं मणिपुर के सांसद का अभिनंदन करता हूँ। मैं मणिपुर के उन क्षेत्रों से परिचित हूँ। पिछले साढ़े तीन वर्षों में मेरा मणिपुर के उन क्षेत्रों में जाना हुआ है। मैं आपके माध्यम से उन्हें बताना चाहता हूँ कि पूर्वोत्तर परिपथ में, मणिपुर में पर्यटक परिपथ विकास के लिए इम्फाल और खोंगजोम, माननीय सदस्य के क्षेत्र में इम्फाल नहीं है, लेकिन खोंगजोम है और वह पूर्वोत्तर परिपथ का हिस्सा है। अगर उसमें उनको लगता है कि कुछ और सुझाव देने की जरूरत है तो वह दें, मैं उनकी मदद करूंगा।

माननीय अध्यक्ष : प्रश्न काल समाप्त।

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.†*306
ANSWERED ON 15.07.2019**

CENTRALLY SPONSORED TOURISM PROJECTS

†*306. SHRI PRAVEEN KUMAR NISHAD:

SHRI AJAY NISHAD:

Will the Minister of TOURISM be pleased to state:

- (a) the details of various schemes being implemented in the tourism sector during the last three years and the current year along with the targets fixed, achievements made so far, State/UT-wise including Uttar Pradesh, Bihar and Delhi;**
- (b) the State-wise list of approved Centrally sponsored tourism projects started in the country during the last four years;**
- (c) the norms being adopted for providing financial assistance to various tourism projects in various States/Union Territories by the Government;**
- (d) whether the Government has provided financial assistance as per the proposals received from States during the last three years and if so, the details thereof, State-wise; and**
- (e) the other steps taken by the Government to promote tourism in the country?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (e): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO.†*306 ANSWERED ON 15.07.2019
REGARDING CENTRALLY SPONSORED TOURISM PROJECTS.**

(a): The Ministry of Tourism functions as the nodal agency for development of tourism in the country. It coordinates and supplements the efforts of the State Governments /Union Territory Administrations by developing tourism infrastructure, promoting India as preferred destination, facilitating tourists visiting India, putting in place a system of facilitating training and providing professional education to generate manpower to meet requirement of the tourism and hospitality industry. The above efforts are carried out through following schemes of the Ministry:

1. Tourism Infrastructure

- a. Swadesh Darshan- Integrated Development of Theme-Based Tourist Circuits**
- b. PRASHAD- National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive**
- c. Assistance to Central Agencies for Infrastructure Development**
- d. Assistance for Large Revenue Generating Projects**

2. Promotion and Marketing

- a. Overseas Promotion and Publicity including Market Development Assistance**
- b. Domestic Promotion and Publicity including Hospitality**
- c. Market Research**
- d. Assistance for Information Technology Development**

3. Skill Development and Capacity Building

- a. Assistance to IHMs/ FCIs/IITTM/ NCHMCT**
- b. Capacity Building for Service Providers**

The impact of the efforts of the Ministry are measured in terms of Foreign Tourist Arrivals (FTAs), Foreign Exchange Earnings (FEEs) and Domestic Tourist Visits (DTVs), the state-wise details of FTAs and DTVs including that in Uttar Pradesh, Bihar and Delhi are given at Annexure A. The FEEs for the last four years are as follows:

| Year | FEEs (Rs. in crores) |
|-------|----------------------|
| 2015 | 1,34,844 |
| 2016 | 1,54,146 |
| 2017 | 1,77,874 |
| 2018* | 1,94,882 |

*Estimated

(b) to (d): Ministry of Tourism under its schemes of Swadesh Darshan, PRASHAD and Assistance to Central Agencies provides financial assistance to State Governments/UT Administrations/Central Agencies for development of tourism infrastructure and facilities in the country. The projects under the above schemes are identified for development in consultation with the State Governments/Union Territory Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier. Submission of project proposal by the State Governments/Union Territory Administrations and its sanctioning is a continuous process. The State-wise list of projects sanctioned under the above schemes is given at Annexure B.

(e): The Ministry of Tourism promotes India as a holistic destination under the Incredible India brand-line. The Ministry of Tourism, as part of its on-going activities, releases print, electronic, online and outdoor media campaigns in the international and domestic markets to promote various tourism destinations and products of the country. Promotions are also undertaken through the Social Media accounts and website of the Ministry.

ANNEXURE A

STATEMENT IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.†*306 ANSWERED ON 15.07.2019 REGARDING CENTRALLY SPONSORED TOURISM PROJECTS

THE STATE-WISE DETAILS OF FTAs AND DTVs INCLUDING THAT IN UTTAR PRADESH, BIHAR AND DELHI

| Sr. | States/UTs | DTV 2015 | FTV 2015 | DTV 2016 | FTV 2016 | DTV 2017 (P) | FTV 2017 (P) | DTV 2018 (E) | FTV 2018 (E) |
|-----|----------------------|-----------|----------|-----------|----------|--------------|--------------|--------------|--------------|
| 1. | A&N Islands | 296684 | 14674 | 384552 | 15466 | 471919 | 15313 | 498279 | 15242 |
| 2. | Andhra Pradesh | 121591054 | 237854 | 153163354 | 341764 | 165433898 | 271362 | 194767874 | 281083 |
| 3. | Arunachal Pradesh | 352067 | 5705 | 385875 | 6598 | 444005 | 7147 | 512436 | 7653 |
| 4. | Assam | 5491845 | 24720 | 5160599 | 19456 | 6052667 | 21760 | 4912987 | 15702 |
| 5. | Bihar | 28029118 | 923737 | 28516127 | 1010531 | 32414063 | 1082705 | 33621613 | 1087971 |
| 6. | Chandigarh | 1073842 | 29538 | 1182504 | 31549 | 1425781 | 31832 | 1538796 | 39681 |
| 7. | Chhattisgarh | 18327841 | 6394 | 16534471 | 9220 | 12231935 | 6655 | 19329501 | 14399 |
| 8. | Dadra & Nagar Haveli | 527782 | 1797 | 589074 | 1891 | 614182 | 1908 | 609435 | 1608 |
| 9. | Daman & Diu | 790911 | 5858 | 826201 | 5669 | 858131 | 5535 | 898824 | 5694 |
| 10. | Delhi | 25258051 | 2379169 | 28460832 | 2520083 | 29114423 | 2740502 | 29114423 | 2740502 |
| 11. | Goa | 4756422 | 541480 | 5650061 | 680683 | 6895234 | 842220 | 7081559 | 933841 |
| 12. | Gujarat | 36288463 | 284973 | 42252909 | 343752 | 48343121 | 448853 | 54369873 | 513113 |
| 13. | Haryana | 7395496 | 303118 | 7382995 | 331291 | 6050325 | 193381 | 4888952 | 73977 |
| 14. | Himachal Pradesh | 17125045 | 406108 | 17997750 | 452770 | 19130541 | 470992 | 14843278 | 356568 |
| 15. | Jammu & Kashmir | 9145016 | 58568 | 9414579 | 63207 | 14235473 | 79765 | 17076315 | 139520 |
| 16. | Jharkhand | 33079530 | 167785 | 33389286 | 169442 | 33723185 | 170987 | 35014239 | 175801 |
| 17. | Karnataka | 119863942 | 636502 | 129762600 | 461752 | 179980191 | 498148 | 214306456 | 543716 |
| 18. | Kerala | 12465571 | 977479 | 13172536 | 1038419 | 14673520 | 1091870 | 15604661 | 1096407 |
| 19. | Lakshadweep | 17241 | 1173 | 8716 | 753 | 6620 | 1027 | 6620 | 1027 |
| 20. | Madhya Pradesh | 77975738 | 421365 | 150490339 | 363195 | 78038522 | 359119 | 83969799 | 375476 |
| 21. | Maharashtra | 103403934 | 4408916 | 116515801 | 4670049 | 119191539 | 5078514 | 119191539 | 5078514 |
| 22. | Manipur | 146169 | 3260 | 150638 | 3064 | 153454 | 3497 | 153454 | 3497 |
| 23. | Meghalaya | 751165 | 8027 | 830887 | 8476 | 990856 | 12051 | 1198340 | 18114 |
| 24. | Mizoram | 66605 | 798 | 67238 | 942 | 67772 | 1155 | 76551 | 866 |
| 25. | Nagaland | 64616 | 2769 | 58178 | 3260 | 63362 | 4166 | 101588 | 5010 |
| 26. | Odisha | 11786117 | 66971 | 12842766 | 76361 | 14011229 | 100014 | 15208540 | 110818 |
| 27. | Puducherry | 1297192 | 106153 | 1398289 | 117437 | 1531972 | 131407 | 1616660 | 141133 |
| 28. | Punjab | 25796361 | 242367 | 38703326 | 659736 | 40293352 | 1108635 | 44595061 | 1200969 |
| 29. | Rajasthan | 35187573 | 1475311 | 41495115 | 1513729 | 45916573 | 1609963 | 50235643 | 1754348 |
| 30. | Sikkim | 705023 | 38479 | 747343 | 66012 | 1375854 | 49111 | 1426127 | 71172 |

| | | | | | | | | | |
|-----|---------------|------------|----------|------------|----------|------------|----------|------------|----------|
| 32. | Telengana | 94516316 | 126078 | 95160830 | 166570 | 85266596 | 251846 | 92878329 | 318154 |
| 33. | Tripura | 363172 | 34886 | 370618 | 36780 | 398669 | 69899 | 414388 | 102861 |
| 34. | Uttar Pradesh | 204888457 | 3104062 | 213544204 | 3156812 | 233977619 | 3556204 | 285079848 | 3780752 |
| 35. | Uttarakhand | 29496938 | 105882 | 30505363 | 117106 | 34359989 | 133725 | 35609650 | 151320 |
| 36. | West Bengal | 70193450 | 1489500 | 74460250 | 1528700 | 79687645 | 1574915 | 85718565 | 161705 |
| | Total | 1431973794 | 23326163 | 1615388619 | 24714503 | 1652485357 | 26886638 | 1852379579 | 27392559 |

P: Provisional

E: Estimated

ANNEXURE B

STATEMENT IN REPLY TO PARTS (b) TO (d) OF LOK SABHA STARRED QUESTION NO.†*306 ANSWERED ON 15.07.2019 REGARDING CENTRALLY SPONSORED TOURISM PROJECTS

THE STATE-WISE DETAILS OF PROJECTS SANCTIONED UNDER VARIOUS SCHEMES OF MINISTRY OF TOURISM

I. SWADESH DARSHAN SCHEME

(Rs. in crores)

| Sl. No. | State/UT | Name of the Circuit | Name of the Project | Amount Sanctioned |
|----------------|----------------|---------------------|---|-------------------|
| 2015-16 | | | | |
| 1. | Manipur | North-East Circuit | Development of Tourist Circuit in Manipur: Imphal-Khongjom | 72.23 |
| 2. | Sikkim | North-East Circuit | Development of Tourist Circuit linking Rangpo (entry) – Rorathang- Aritar- Phadamchen- Nathang- Sherathang- Tsongmo- Gangtok-Phodong- Mangan- Lachung-Yumthang- Lachen- Thangu- Gurudongmer- Mangan- Gangtok-TuminLingee- Singtam (exit) in Sikkim. | 98.05 |
| 3. | Uttarakhand | Eco Circuit | integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination-District Tehri, Uttarakhand. | 70.92 |
| 4. | Rajasthan | Desert Circuit | Development of Sambhar Lake Town and Other Destinations in Rajasthan under Desert Circuit. | 63.96 |
| 5. | Nagaland | Tribal Circuit | Development of Tribal Circuit Peren- Kohima- Wokha, Nagaland | 97.36 |
| 6. | Madhya Pradesh | Wildlife Circuit | Development of Wildlife Circuit at Panna. | 92.22 |

| | | | | |
|------------|--------------------------|---------------------------|--|--------------|
| | | | Mukundpur- Sanjay- Dubri- Bandhavgarh- Kanha- Mukki- Pench in Madhya Pradesh. | |
| 7. | Andhra Pradesh | Coastal Circuit | Development of Coastal Tourism Circuit in Sri Potti Sriramalu Nellore under Swadesh Darshan Scheme in Andhra Pradesh. | 59.70 |
| 8. | Telangana | Eco Circuit | Integrated Development of Eco Tourism Circuit in Mahaboobnagar district, Telangana. | 91.62 |
| 9. | Kerala | Eco Circuit | Development of Pathanamthitta- Gavi- Vagamon- Thekkady as Eco Tourism Circuit in Idduki and Pathanamthitta Districts in Kerala. | 76.55 |
| 10. | Mizoram | North East Circuit | Integrated Development of New Eco Tourism under Swadesh Darshan-North East Circuit at Thenzawl & South Zote, District Serchhip and Reiek, Mizoram. | 94.91 |
| 11. | Assam | Wildlife Circuit | Development of Manas- Probitora- Nameri- Kaziranga- Dibru- Saikhowa as Wildlife Circuit in Assam. | 95.67 |
| 12. | Puducherry | Coastal Circuit | Development of Union Territory of Puducherry as Tourist Circuit under Swadesh Darshan Scheme (Coastal Circuit) | 85.28 |
| 13. | Arunachal Pradesh | North East Circuit | integrated Development of New Adventure Tourism in Arunachal Pradesh | 97.14 |
| 14. | Tripura | North East Circuit | Development of North East Circuit : Agartala - Sipahijala - Meiaghar - Udaipur - Amarpur- Tirthamukh- Mandirghat- Dumboor- Narikel Kunja- | 99.59 |

| | | | | |
|-------------------------|----------------------------|---------------------------|--|----------------|
| | | | Gandachara- Ambassa in Tripura | |
| 15. | West Bengal | Coastal Circuit | Development of Beach Circuit: Udaipur- Digha- Shankarpur- Tajpur- Mandarmani- Fraserganj- Bakhlai- Henry Island in West Bengal | 85.39 |
| 16. | Chhattisgarh | Tribal Circuit | Development of Tribal Tourism Circuit in Jashpur- Kunkuri- Mainpat- Ambikapur- Maheshpur - Ratanpur- Kurdar- Sarodadadar- Gangrel- Kondagaon- Nathiya Nawagaon- Jagdalpur- Chitrakoot- Tirthgarh in Chhattisgarh. | 99.21 |
| 17. | Maharashtra | Coastal Circuit | Development of Sindhudurg Coastal Circuit in Maharashtra under Swadesh Darshan Scheme. | 82.17 |
| Total of 2015-16 | | | | 1461.97 |
| 2016-17 | | | | |
| 18. | Goa | Coastal Circuit | Development of Coastal Circuit (Sinquerim-Baga, Anjuna-Vagator, Morjim-Keri, Aguada Fort and Aguada Jail) in Goa. | 99.99 |
| 19. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourism Infrastructure Projects in the State of Jammu and Kashmir. | 82.97 |
| 20. | Telangana | Tribal Circuit | Integrated Development of Mulugu-Laknavaram- Medavaram- Tadvai- Damaravi- Mallur- Bogatha Waterfalls as Tribal Circuit in Telangana. | 83.88 |
| 21. | Meghalaya | North East Circuit | Development of Umium (Lake View), U Lum Sohpetbneng- Mawdiangdiang - Orchid Lake Resort, Meghalaya. | 99.13 |

| | Pradesh | Circuit | Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh. | |
|-----|-----------------------|---------------------------|--|--------------|
| 23. | Kerala | Spiritual Circuit | Development of Sabarimala - Erumeli-Pampa-Sannidhanam as a Spiritual Circuit in District Pathanamthitta, Kerala. | 99.99 |
| 24. | Manipur | Spiritual Circuit | Development of Spiritual Circuit - Shri Govindajee Temple, Shri Bijoy Govindajee Temple - Shri Gopinath Temple - Shri Bungshibodon Temple - Shri Kaina Temple, Manipur. | 53.80 |
| 25. | Gujarat | Heritage Circuit | Development of Heritage Circuit in Ahmedabad-Rajkot- Porbandar -Bardoli-Dandi in Gujarat. | 85.01 |
| 26. | Haryana | Krishna Circuit | Development of Tourism Infrastructures at places related to Mahabharata in Kurukshetra, Haryana. | 97.35 |
| 27. | Rajasthan | Krishna Circuit | Integrated Development of Govind Dev ji temple (Jaipur), Khatu Shyam Ji (Sikar) and Nathdwara (Rajsamand) in Rajasthan. | 91.45 |
| 28. | Sikkim | North East circuit | Development of Tourist Circuit Linking Singtam-Maka- Temi-Bermoik Tokel-Phongia- Namchi - Jorthang- Okharey-Sombaria-Daramdin-Jorethang- Melli (Exit) in Sikkim. | 95.32 |
| 29. | Madhya Pradesh | Heritage circuit | Development of Heritage Circuit (Gwallior - Orchha - Khajuraho - Chanderi - Bhimbetka - Mandu) Madhya Pradesh | 92.97 |
| 30. | Kerala | Spiritual Circuit | Development of Sree Padmanabha Arnamula-Sabrimala-as a Spiritual | 92.22 |

| | | | Circuit in Kerala | |
|------------|----------------------------|---------------------------|--|--------------|
| 31. | Bihar | Tirthankar circuit | Development of Tirthankar Circuit: Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri in Bihar. | 52.39 |
| 32. | Bihar | Spiritual circuit | Integrated Development of Kanwaria Route: Sultanganj - Dharmshala- Deoghar under Spiritual circuit in Bihar. | 52.35 |
| 33. | Odisha | Coastal circuit | Development of Gopalpur, Barkul, Satapada and Tampara as Coastal circuit in Odisha. | 76.49 |
| 34. | Nagaland | Tribal circuit | Development of Tribal circuit (Mokokchung- Tuensang-Mon) in Nagaland | 99.67 |
| 35. | Uttarakhand | Heritage circuit | Integrated Development of Heritage Circuit in Kumaon Region - Katarmal - Jogeshwar-Bairnath- Devidhura in Uttarakhand. | 79.13 |
| 36. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Jammu-Rajouri-Shopian- Pulwama under Himalayan Circuit theme in J&K. | 96.38 |
| 37. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities under the Construction of Assets in lieu of those Destroyed in Floods in 2014 under PM Development Package for J&K | 90.96 |
| 38. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist facilities at Mantalai- Sudhmahadev- Patnitop under Himalayan Circuit Theme in J&K. | 97.82 |
| 39. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at | 96.39 |

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|------------|--------------------------------------|--------------------------|--|--------------|
| | | | Pahalgam - Daksum - Ranjit Sagar Dam under Himalayan Circuit Theme in J&K. | |
| 40. | Jammu & Kashmir | Himalayan Circuit | Integrated Development of Tourist Facilities at Gulmarg-Baramulla-Kupwara-Leh Circuit under Himalayan Circuit Theme in J&K. | 96.93 |
| 41. | Uttar Pradesh | Buddhist Circuit | Development of Buddhist Circuit - Srawasti, Kushinagar, & Kapilvastu in Uttar Pradesh. | 99.97 |
| 42. | Uttar Pradesh | Ramayana Circuit | Development of Chitrakoot and Shringverpur as Ramayana Circuit in Uttar Pradesh | 69.45 |
| 43. | Andaman & Nicobar Islands | Coastal Circuit | Development of Coastal Circuit (Long Island-Ross Smith Island- Neil Island- Havelock Island- Baratang Island-Port Blair) in Andaman & Nicobar under Coastal thematic circuit of Swadesh Darshan Scheme. | 42.19 |
| 44. | Tamil Nadu | Coastal Circuit | Development of Coastal Circuit (Chennai-Mamamallapuram - Rameshwaram - Manpadu - Kanyakumari) in Tamil Nadu under Swadesh Darshan Scheme | 99.92 |
| 45. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit (Shahjahanpur-Basti- Ahar-Aligarh- Kasgunj-Sarosi-Pratapgarh- Unnao-Kaushambi- Mirzapur-Gorakpur- Kairana- Doamriyagunj- Bagpat-Barabanki- Azamgarh) | 68.39 |
| 46. | Uttar Pradesh | Spiritual Circuit | Development of Spiritual Circuit -II(Bijnor- Meerut- Kanpur- Kanpur Dehat- | 63.77 |

| | | | | |
|------------|-------------------------|--------------------------|---|--------------|
| | | | Banda- Ghazipur- Salempur- Ghosi- Balia- Ambedkar Nagar- Aligarh- Fatehpur- Deoria- Mahoba- Sonbhadra- Chandauli- Mishrikh- Bhadohi) in Uttar Pradesh under Swadesh Darshan Scheme | |
| 47. | Uttar Pradesh | Heritage Circuit | Development of Heritage Circuit(Kalinjar Fort (Banda)- MarharDham (SantKabir Nagar)- ChauriChaura, Shaheed Sthal (Fatehpur)- Mavahar Sthal (Ghosi)- Shaheed Smarak (Meerut) in Uttar Pradesh under Swadesh Darshan Scheme | 34.82 |
| 48. | Bihar | Buddhist Circuit | Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya, Bihar | 98.73 |
| 49. | Assam | Heritage Circuit | Development of Tezpur - Majuli - Sibsagar as Heritage Circuit in Assam under Swadesh Darshan scheme | 98.35 |
| 50. | Himachal Pradesh | Himalayan Circuit | Integrated Development of Himalayan Circuit: Kiarighat, Shimla, Hatkoti, Manali, Kangra, Dharamshala, Bir, Palampur, Chamba | 86.85 |
| 51. | Mizoram | Eco Circuit | Development of Eco-Adventure Circuit Aizawl - Rawpuichhip - Khawhphawp - Lengpui - Durtlang - Chatlang- Sakawrhmutuaitlang - Muthee - Beratlawng - Tuirial Airfield - Hmuifang under Eco circuit theme of Swadesh Darshan Scheme | 99.07 |
| 52. | Rajasthan | Spiritual | Development of Spiritual Circuit Churu (Salasar | 93.90 |

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|-------------------------|------------|-------------------|---|----------------|
| | | | Balaji)- Jaipur (Shri Samode Balaji, Ghat ke Balaji, Bandhe ke Balaji)- Alwar (Pandupole Hanumanji, Bharathari)- Viratnagar (Bijak, Jainnasiya, Ambika Temple)- Bharatpur (Kaman Region)- Dholpur (Muchkund) - Mehandipur Balaji- Chittorgarh (Sanwaliyaji) in Rajasthan under Swadesh Darshan scheme | |
| 53. | Gujarat | Heritage Circuit | Development of Heritage circuit: Vadnagar- Modhera and Patan in Gujarat under Swadesh Darshan Scheme | 98.61 |
| Total of 2016-17 | | | | 3041.55 |
| 2017-18 | | | | |
| 54. | Bihar | Rural Circuit | Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia in Bihar under Rural Circuit theme of Swadesh Darshan Scheme | 44.65 |
| 55. | Goa | Coastal Circuit | Development of Coastal Circuit II: Rua De Orum Creek - Don Paula - Colva - Benaulim in Goa under Swadesh Darshan Scheme | 99.35 |
| 56. | Gujarat | Buddhist circuit | Development of Buddhist circuit: Junagadh- Gir Somnath- Bharuch-Kutch- Bhavnagar- Rajkot- Mehsana in Gujarat under Swadesh Darshan scheme | 35.99 |
| 57. | Puducherry | Heritage Circuit | Development of Heritage Circuit in Puducherry under Swadesh Darshan Scheme. | 66.35 |
| 58. | Puducherry | Spiritual Circuit | Development of Spiritual Circuit in Puducherry under Swadesh Darshan Scheme | 40.68 |
| 59. | Rajasthan | Heritage Circuit | Development of Heritage Circuit (Rajsamand | 99.60 |

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|-----|-------------------|----------------------|--|--------|
| | | | (Kumbhalgarh Fort)- Jaipur (Nahargarh Fort)- Alwar (BalaQuila)- Sawai Madhopur (Ranthambore Fort and Khandar Fort)- Jhalawar (Gagron Fort)- Chittorgarh (Chittorgarh Fort) Jaisaimer (JaisalmerFort) Hanumangarh (Kaiibangan, Bhatner Fort and Gogamedi)- Jalore (Jalore Fort)- Udaipur (Pratap Gaurav Kendra)- Dhoipur (Bagh-i-Nilofar and Purani Chawni)- Nagaur(Meera Bai Smarak) in Rajasthan under Swadesh Darshan Scheme. | |
| 60. | Telangana | Heritage Circuit | Development of Heritage Circuit: Qutub Shahi Heritage Park- Paigah Tombs- Hayat Bakshi Mosque- Raymond's Tomb in Telangana under Swadesh Darshan Scheme | 99.42 |
| 61. | Bihar | Spiritual Circuit | Development of Mandar Hill & Ang Pradesh under Spiritual Circuit theme of Swadesh Darshan Scheme. | 53.49 |
| 62. | Madhya Pradesh | Eco Circuit | Development of Gandhsagar Dam- Mandleshwar Dam- Omkareshwar Dam- Indira Sagar Dam- Tawa Dam- Bargi Dam- Bheda Ghat- Bansagar Dam- Ken River under Eco circuit theme of Swadesh Darshan Scheme | 99.62 |
| 63. | Uttar Pradesh | Ramayana Circuit | Development of Ayodhya under Ramayana Circuit theme of Swadesh Darshan Scheme | 133.31 |
| 64. | Andhra Pradesh | Buddhist Circuit | Development of Buddhist Circuit: Shallhundam- Thalukonda- Ravikonda- | 52.34 |

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|-------------------------|--------------------------|---|---|--------------|
| | | | Bojjanakonda- Amravati- Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme | |
| Total of 2017-18 | | | | 824.8 |
| 2018-19 | | | | |
| 65. | Maharashtra | Spiritual Circuit | Development of Waki- Adasa- Dhapewada- Paradsingha- Chota Taj Bagh- Telankhandi- Girad in Maharashtra | 54.01 |
| 66. | -- | Development of Wayside Amenities (Sub- Scheme) | Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Lucknow-Ayodhya- Lucknow; Gorakhpur- Kushinagar; Kushinagar- Gaya- Kushinaga in collaboration with MoRTH | 19.75 |
| 67. | Uttar Pradesh | Spiritual Circuit | Development of Jewar- Dadri-Sikandrabad-Noida- Khurja-Banda in Uttar Pradesh | 14.52 |
| 68. | Jharkhand | Eco Circuit | Development of Eco Circuit: Dalma- Chandil- Getaisud- Betla national park- Mirchaiya- Netarhat in Jharkhand | 52.72 |
| 69. | Tripura | North East circuit | Development of North East circuit: Surma Cherra- Unakoti- Jampui Hills- Gunabati-Bhunaneshwari- Matabari- Neermahai- Boxanagar- Chotta khola- Pilak- Avangcharra in Tripura | 65.00 |
| 70. | Punjab | Heritage Circuit | Development of Heritage Circuit: Anandpur Sahib - Fatehgarh Sahib - Chamkaur Sahib - Ferozpur - Amritsar - Khatkar Kalan - Kalanour - Patiala in Punjab | 99.95 |
| 71. | Kerala | Rural Circuit | Development of Rural | 80.37 |

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|------------|----------------------|---------------------------|---|---------------|
| | | | Circuit: Maianad Maiabar Cruise Tourism Project in Kerala | |
| 72. | Kerala | Spiritual Circuit | Development Sivagiri Sree Narayana Guru Ashram- Arruvipuram- Kunnumpara Sree Subrahmania- Chembazhanthi Sree Narayana Gurukulam | 69.47 |
| 73. | Kerala | Spiritual Circuit | Development of Kasaragod, Wayanad, Kannur, Kozhikode, Palakkad, Mailapuram, Thrichur, Ernakulam, Idukki, Kottayam, Allaphuza, Pathananamithitta, Kollam, Trivandrum | 85.23 |
| 74. | Meghalaya | North East Circuit | Development of West Khasi Hills (Nongkhlaw- Krem Tirot - Khudoi & Kohmang Falls - Khri River- Mawthadraishan, Shillong), Jaintia Hills (Krang Suri Falls- Shyrmang- looksi), Garo Hills (Nokrek Reserve, Katta Beel, Siju Caves) | 84.97 |
| 75. | Uttar Pradesh | Spiritual Circuit | Development of Gorakhnath Temple(Gorakhpur), Devipattan Temple (Bairampur) and Vatvashni Temple (Domariyagunj) | 21.16 |
| | | | Total of 2018-19 | 647.15 |

II. PRASHAD SCHEME

(Rs. in crores)

| Sl. No. | State | Name of the Project | Amount Sanctioned |
|---------------------|-----------------------|---|--------------------------|
| Year 2015-16 | | | |
| 1. | Andhra Pradesh | Development of Amaravati Town, Guntur District as a Tourist Destination | 28.36 |
| 2. | Assam | Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati | 30.71 |
| 3. | Bihar | Development at Patna Sahib | 41.54 |

| | | Sthal at Amritsar | |
|-------------------------|-----------------|--|---------------|
| 5. | Rajasthan | Integrated Development of Pushkar/Ajmer | 40.44 |
| 6. | Uttarakhand | Integrated Development of Kedarnath | 34.78 |
| 7. | Uttar Pradesh | Development of Varanasi | 20.40 |
| Total of 2015-16 | | | 202.63 |
| Year 2016-17 | | | |
| 8. | Gujarat | Development of Dwarka | 26.23 |
| 9. | Gujarat | Pilgrimage amenities at Somnath | 37.44 |
| 10. | Jammu & Kashmir | Development at Hazratbal, | 42.02 |
| 11. | Kerala | Development at Guruvayur Temple | 46.14 |
| 12. | Tamilnadu | Development of Kanchipuram | 16.48 |
| 13. | Tamilnadu | Development of Veliankani | 5.60 |
| 14. | West Bengal | Development of Belur | 30.03 |
| Total of 2016-17 | | | 203.94 |
| Year 2017-18 | | | |
| 15. | Madhya Pradesh | Development of Omkareshwar | 40.67 |
| 16. | Uttar Pradesh | Cruise Tourism in River Ganga, Varanasi | 10.72 |
| 17. | Maharashtra | Development of Trimbakeshwar | 37.81 |
| 18. | Uttar Pradesh | Development of Varanasi Under Prashad Scheme - II | 44.60 |
| 19. | Andhra Pradesh | Development of Srisailam Temple in Andhra Pradesh under PRASHAD scheme | 47.45 |
| Total of 2017-18 | | | 181.25 |
| Year 2018-19 | | | |
| 20. | Uttarakhand | Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham (Uttarakhand) | 39.24 |
| 21. | Gujarat | Development of Promenade at Somnath, | 44.59 |
| 22. | Uttar Pradesh | Development of Govardhan, Mathura | 39.74 |
| 23. | Jharkhand | Development of Baidyanathji Dham, Deoghar | 39.13 |
| 24. | Nagaland | Development of Piigrimage Facilities in Nagaland | 25.26 |
| Total of 2018-19 | | | 187.96 |

III. ASSISTANCE TO CENTRAL AGENCIES

(Rs. in crore)

| Sl. No. | State/UT | Name of Projects | Central Agency | Amount sanctioned |
|---------------------|----------|------------------|----------------|-------------------|
| Year 2015-16 | | | | |

| | | | | |
|-------------------------|----------------|--|--------------------------|--------------|
| | -- | -- | -- | 0.00 |
| Year 2016-17 | | | | |
| 1. | Kerala | Development of a Walkway/Promenade on Willingdon Island, Cochin, Kerala | Cochin Port Trust | 9.01 |
| 2. | Kerala | Central Financial Assistance for upgrading of Births & Backup area of Ernakulam Wharf | Cochin Port Trust | 21.41 |
| 3. | Maharashtra | Central Financial Assistance to Mumbai Port Trust for Development of KanojiAngre Lighthouse as a tourist Destination | Mumbai Port trust | 15.00 |
| 4. | Kerala | Project for Up-gradation of Golf Course at SAI Trivandrum Golf Club by the Sports Authority of India | Sport Authority of India | 24.65 |
| 5. | Telangana | Joint Development of Hyderabad Railway Station | M/o Railways | 4.41 |
| 6. | Maharashtra | Joint Development of Nanded Railway Station | M/o Railways | 5.18 |
| 7. | Andhra Pradesh | Joint Development of Tirupati Railway Station | M/o Railways | 5.75 |
| 8. | Karnataka | Joint Development of Hospet Railway station | M/o Railways | 5.41 |
| 9. | Odisha | Joint Development of Puri Railway Station | M/o Railways | 6.15 |
| Total of 2016-17 | | | | 96.97 |
| Year 2017-18 | | | | |
| 10. | Uttar Pradesh | <p>Illumination of three monuments in Varanasi, Uttar Pradesh:-</p> <p>1. Dashashwamedh Ghat to Darbanga Ghat (stretch of 300 m)</p> <p>2. Tulsi Manas Mandir</p> <p>3. Sarnath Museum</p> | CPWD | 2.94 |

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|-------------------------|----------------|--|---------------------|-------------|
| 11. | Punjab | Project for Infrastructural Development at JCP Attari | BSF | 13.12 |
| 12. | Haryana | Sound and Light Show at Yadavindra Gardens, Pinjore | ITDC | 6.00 |
| 13. | Andhra Pradesh | Sound and Light Show at Puttaparthi, Andhra Pradesh | ITDC | 7.09 |
| 14. | Delhi | Sound and Light Show at Red Fort, Delhi | ITDC | 13.70 |
| 15. | Maharashtra | Up-gradation/modernization to International Cruise terminal at Indira Dock, Mumbai. | Mumbai Port Trust | 12.50 |
| 16. | Tamii Nadu | Joint Development of Rameshwaram Railway Station | M/o Railways | 4.7 |
| 17. | Maharashtra | Joint Development of Aurangabad Railway Station | M/o Railways | 5.71 |
| 18. | West Bengal | Joint Development of Rampurhat Railway Station | M/o Railways | 3.48 |
| 19. | West Bengal | Joint Development of Tarakeshwar Railway Station | M/o Railways | 3.86 |
| 20. | Goa | Development of 3 Railway Station Konkan Railway a. Madgaon Railway Station b. Thivim Railway Station c. Karmali Railway Station | M/o Railways | 24.00 |
| Total of 2017-18 | | | | 97.1 |
| Year 2018-19 | | | | |
| 21. | Goa | Improvement of immigration facility and deepening of existing cruise berth at Mormougao | Mormugao Port trust | 13.16 |

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|-------------------------|----------------|--|--------------------------|--------------|
| 22. | Kerala | Developing infrastructure at Cochin Port Cruise Terminal. | Cochin Port Trust | 1.21 |
| 23. | Kerala | Creation of additional tourism facilities at the Cochin Port Trust Walkway | Cochin Port Trust | 4.66 |
| 24. | Andhra Pradesh | Construction of Cruise-cum-Coastal Cargo Terminal at Channel berth area in Outer Harbour of Visakhapatnam Port | Visakhapatnam Port Trust | 38.50 |
| 25. | Punjab | Restoration/ Renovation of Jallianwala Bagh Memorial at Amritsar, Punjab | ASI/ NBCC | 19.29 |
| 26. | Tamil Nadu | Joint Development of Madurai Railway Station | M/o Railways | 4.47 |
| 27. | Assam | Joint Development of Kamakhya Railway Station | M/o Railways | 4.96 |
| 28. | Assam | Joint Development of Guwahati Railway Station | M/o Railways | 4.99 |
| Total of 2018-19 | | | | 91.23 |
| Year 2019-20 | | | | |
| 29. | West Bengal | Joint Development of New Jalpaiguri Railway Station | M/o Railways | 13.16 |
| Total of 2019-20 | | | | 13.16 |

(Q. 306, 307 and 312)

माननीय अध्यक्ष : प्रश्न 306 ।

श्री प्रवीन कुमार निषाद – अनुपस्थित ।

श्री अजय निषाद – अनुपस्थित ।

...(व्यवधान)

माननीय अध्यक्ष : प्रश्न 306 और 307 को क्लब कर देते हैं ।

श्री जुगल किशोर शर्मा ।

श्री जुगल किशोर शर्मा : माननीय अध्यक्ष जी, मैं आपका आभार प्रकट करना चाहता हूँ कि आपने मुझे बहुत ही महत्वपूर्ण प्रश्न पूछने का मौका दिया । राजौरी-पुंछ की पहाड़ियों पर सात जिले हैं, ये जिले इस क्षेत्र की सुंदरता को बढ़ाते हैं । इनकी मान्यता आदिकाल और महाभारत काल से है । इन जिलों के आसपास का क्षेत्र पर्यटन और आस्था से जुड़ा हुआ है । देश भर के पर्यटक इन जिलों का आनंद उठा सकें, इसलिए मेरी मांग है कि पर्यटन के नाते इन जिलों को डैवलप किया जाए ताकि यहां के स्थानीय लोगों को रोजगार भी प्राप्त हो सके । इसके लिए मंत्री महोदय क्या कदम उठाने वाले हैं?

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, मैं माननीय सदस्य का आभार व्यक्त करता हूँ । वे एक वरिष्ठ सदस्य हैं और जम्मू-कश्मीर से आते हैं । मैं आपके माध्यम से इनसे सबसे पहले ये कहना चाहता हूँ कि पर्यटन मंत्रालय राज्य के प्रस्तावों पर विचारों करता है । उन्होंने जो कहा है, मैं उसका उत्तर दूंगा कि हम पर्यटन अवसंरचना बनाने का काम करते हैं, लेकिन राज्य के सहयोग से संवर्द्धन, मार्केटिंग एवं कौशल विकास का काम भी करते हैं । लेकिन, माननीय सदस्य ने जो प्रश्न पूछा है, मैं उनके ध्यान में लाना चाहता हूँ कि अभी वहां जो चालू योजनाएं हैं, उसमें इनको जानकारी होगी कि पीएमआरपी, 2004 के तहत प्रस्तावित 12 विकास प्राधिकरण, 3 सर्किट और 50 पर्यटक गांव की स्थापना तथा वूलर झील का संरक्षण है । आपने तालाब की बात की है । मुझे खेद के साथ कहना पड़ रहा है कि पैसे आवंटित हुए, लेकिन उस समय जो राज्य सरकार थी,

उसने इस पैसे का उपयोग नहीं किया। यू.सी. अभी वापस नहीं आया है। प्रायः भारत सरकार यह तय करती है कि जब पहली योजना पूरी हो जाए, तब किसी दूसरी योजना के लिए पैसा रिलीज करेंगे। मेरा आपके माध्यम से माननीय सदस्य से निवेदन है, मैं उनके प्रस्ताव पर जरूर विचार करूंगा। राज्य सरकार प्रस्ताव को भेजे और साथ में यूटिलाइजेशन सर्टिफिकेट भिजवाने की कोशिश करे, ताकि भारत सरकार को कोई असुविधा नहीं हो।

श्री जुगल किशोर शर्मा : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री महोदय को बताना चाहता हूँ कि प्रदेश सरकार द्वारा दो प्रोजेक्ट्स केंद्र सरकार के पास भेजे गये हैं। एक प्रोजेक्ट राजौरी में- शक्कर मार्ग, सेवेन लेक्स प्रोजेक्ट्स हैं और दूसरा प्रोजेक्ट डेवलपमेंट ऑफ गंगा घाट सुन्दरबनी है। इन प्रोजेक्ट्स में काफी विलम्ब हो चुका है। इन प्रोजेक्ट्स पर कब काम शुरू होगा ताकि इस क्षेत्र में भी पर्यटन का डेवलपमेंट हो? इससे बाहर के जो पर्यटक हैं, वे भी उस स्थान पर आएंगे तो इससे वहां के लोगों को रोजगार प्राप्त होगा।

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष जी, मैं आपके माध्यम से सदन को बताना चाहता हूँ कि जो विचाराधीन परियोजनाएं हैं, उनमें एक इको टूरिज्म का एडवेंचर एंड इको परिपथ जम्मू, जिसमें रणजीत सागर बांध, नगरौटा, सोनमर्ग, दुधपठारी है। इको टूरिज्म की दूसरी योजना, जिसमें अखनूर, सांबा, गुलाबगढ़ और सुन्दरबनी है। विरासत परिपथ में, झेलम रिवर फ्रंट, रेनवारी, और जोगी लंकार, ये तीन परियोजनाएं हमारे पास प्रस्तावित हैं। इसके अलावा हिमालयन परिपथ की पांच योजनाएं हैं। हमने राज्य सरकार को प्रस्तुत करने के लिए कहा है, लेकिन हमारे पास राज्य सरकार की तरफ से कोई डीपीआर या अन्य कोई जानकारी पूरी तरह से नहीं आई है।

श्रीमती रीती पाठक : धन्यवाद अध्यक्ष महोदय। आज मुझे पहली बार प्रश्नकाल में प्रश्न पूछने का अवसर प्राप्त हुआ है। मैं हृदय से आपके प्रति आभार व्यक्त करती हूँ। मैं प्रधान मंत्री जी को धन्यवाद देते हुए जरूर यह कहना चाहूंगी कि माननीय मंत्री जी मध्य प्रदेश से ही हैं और मेरे संसदीय क्षेत्र में उनका आना जाना अक्सर होता रहता है। इसलिए मैं बहुत आशा के साथ आज इस विषय को आपके माध्यम से यहां पर रखना चाहती हूँ।

माननीय मंत्री जी ने जो उत्तर दिया है, उस उत्तर में मैं अपने क्षेत्र की पर्यटन विकास की संभावनाओं को दूढ़ रही थी, लेकिन मुझे नहीं मिलीं। मेरा बस इतना ही निवेदन है कि मध्य प्रदेश के भिंड क्षेत्र में 10 वीं शताब्दी काल के कई मन्दिर और स्तूप स्थापित हैं। उदाहरण के तौर पर, चन्देल में भगवान शिव का मन्दिर, परडी का चतुर्भुज भगवान विष्णु का मन्दिर, जो पांचवीं शताब्दी का है, माना की गुफाएं हैं, बीरबल की अराध्य देवी चंडी मां का मन्दिर है और रीवा के गढ़ में, अध्यक्ष जी, मैं आपको भी आमंत्रित करना चाहूंगी, 37 फीट की भगवान भैरव की प्रतिमा है। मैं आपके माध्यम से माननीय मंत्री जी से इतना ही जानना चाहती हूं कि क्या इन अत्यंत पुरातन स्थलों को विशेष पर्यटन स्थल बनाकर इनके गौरव को स्थापित करने की कोई योजना है? यदि है तो क्या है और नहीं है तो कब तक संभावना है? मैं इसमें एक लाइन और भी जोड़ना चाहती हूं कि कम से कम ग्रामीण परिपथ थीम में ही इस योजना को जोड़ दिया जाए, तो मैं बहुत आभारी रहूंगी।

श्री प्रह्लाद सिंह पटेल: मैं माननीय सदस्या जी को धन्यवाद करता हूं। मध्यप्रदेश में वन्य जीव सर्किट, बौद्ध सर्किट, विरासत सर्किट और इको सर्किट चल रहे हैं। इनमें से प्रस्तावित और विचाराधीन बौद्ध सर्किट का मामला था, जो सांची और बुद्धवापी में नहीं आता, लेकिन रामायण सर्किट सतना उसमें आता है। पहले उत्तरप्रदेश में 69.48 करोड़ का प्रस्ताव स्वीकृत हुआ था, लेकिन अभी मध्यप्रदेश सरकार ने 51 करोड़ का प्रस्ताव हमें भेजा है। इसे मंत्रालय देखेगा और उस पर काम करेगा। माननीय सदस्या को मैं एक बात कहना चाहता हूं कि उनको लगे हुए हिस्से अमरकंटक का साइड सलेक्शन हुआ है और उस पर काम चल रहा है। अब मैं उनके तीसरे प्रश्न पर आता हूं।

अध्यक्ष जी, मुझे जानकारी है कि एक बहुत बड़ा खनन वहां पर ए.एस.आई. कर रही है। मुझे लगता है कि जब भी मैं कोई बात कहूंगा तो मैं उसकी जानकारी सदन को दूंगा। मुझे गर्व है कि सिंगरौली के हिस्से में 10वीं शताब्दी की जो चीज मिली है, मैं उसकी पुष्टि इसलिए नहीं कर सकता, क्योंकि जब तक ए.एस.आई. उस बारे में नहीं दे, तब तक मुझे लगता है कि सदन में इसके बारे में नहीं कहना चाहिए। लेकिन चाहे बाणभट्ट जी की जन्मभूमि हो, जहां पर मैं खुद गया था, मैंने

जिन चीजों को वहां देखा था, उसके लिए मैंने निर्देशित किया है कि उसकी पर्याप्त जानकारी आए। ए.एस.आई. उस पर काम कर रही है, जब उसके परिणाम आएंगे, तो मैं आपके माध्यम से उनको सदन के पटल पर रखूंगा।

✓ **डॉ. फारूख अब्दुल्ला :** मैं मंत्री जी से सिर्फ एक सवाल पूछना चाहता हूँ कि जम्मू, कश्मीर और लद्दाख इन तीनों जगहों पर टूरिज्म का काम बहुत ज्यादा है। हम छः मॅम्बर्स ऑफ पार्लियामेंट, जो इन तीनों क्षेत्रों से आते हैं, अगर मंत्री जी हम सबके साथ मीटिंग करें तो हम अपने टूरिज्म के मिसाइल्स सामने रख सकेंगे।

✓ **श्री प्रह्लाद सिंह पटेल :** अध्यक्ष जी, यह अच्छा सुझाव है। मैं इस पर जरूर विचार करूंगा।

माननीय अध्यक्ष : प्रश्न 312 को भी इसके साथ क्लब किया जाता है।

...(व्यवधान)

माननीय अध्यक्ष : मैं पहले व्यवस्था दे चुका हूँ।

श्री सुनील बाबूराव मेंडे : अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री जी से कहना चाहता हूँ कि मैं जिस क्षेत्र से आता हूँ वहां का 44 प्रतिशत भाग जंगल से व्याप्त है। वहां कोका और नागजीरा दो टाइगर रिजर्व फोरेस्ट भी हैं। मैं आपके माध्यम से मंत्री जी से पूछना चाहता हूँ कि पर्यटन मंत्रालय की ओर से उनके विकास करने के लिए कोई योजना है? अगर नहीं है तो वह योजना कब तक बनाने वाले हैं।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, माननीय सदस्य ने प्रश्न पूछा था, वास्तव में एक समय पीआईडीडीसी एक योजना चलती थी, और उसके बंद होने के बाद हमने उसके लिए जो राशि रिलीज की थी। उसको महाराष्ट्र सरकार ने अपना अंशदान देकर पूरा किया है। अगर सदस्य चाहेंगे, तो मैं उसकी डिटेल्स उनको दे सकता हूँ, लेकिन मुझे लगता है कि माननीय सदस्य जो बात कह रहे हैं, उसके लिए राज्य सरकार जब तक प्रस्ताव नहीं देगी, तब तक हम अपनी तरफ से कोई इनिशियेट नहीं कर सकते हैं। जो पिछली परियोजना थी, उस पर राज्य सरकार काम कर रही है। राज्य सरकार से मैंने जानकारी मांगी है और उन्होंने बकायदा डिटेल्स दी हैं कि चाहे

नवेगांव बांध हो, खम्म तालाब हो आदि, भारत सरकार की निधि के अनुसार उन्होंने पूरे किए हैं। हमारे पास जो यूटिलाइजेशन सर्टिफिकेट आया है, उससे भारत सरकार का मंत्रालय सहमत है।

श्री सुनील बाबूराव मेंढे : मैं माननीय मंत्री जी से पूछना चाहता हूँ कि मैंने जब इन्फोर्मेशन निकाली तो महाराष्ट्र राज्य की ओर से पूर्व भाग का जो डी.पी.आर. बनाया जा रहा है और जहां तक जंगल व्याप्त एरिया है और बफर जोन के जो लोग वहां रहने वाले हैं, उनके लिए रोजगार का कोई साधन नहीं है। ऐसे लोगों के लिए वहां पर सरकार अपना कुछ प्रोजेक्ट बनाना चाहती है। मैं माननीय मंत्री जी से अनुरोध रहेगा कि उसके लिए कोई निधि उपलब्ध कराई जाए, जिससे रोजगार प्राप्त हो।

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, मधु संरचना के लिए पैसा देते हैं, यह मैंने आपके माध्यम से सदन को बताया है, इसकी पूरी तरह से वन पर्यावरण मंत्रालय से स्वीकृति ली जाती है, कोई प्रोजेक्ट बनता है तो वह राज्य सरकार का मामला है। मैं माननीय सदस्य से निवेदन करूंगा कि वह कोई प्रोजेक्ट बनाकर भेजे, मैंने भी उस स्थान को व्यक्तिगत रूप से देखा है। मेरा क्षेत्र छिंदवाड़ा और सिवनी बॉर्डर से सटा है। मैं वहां गया हूँ, लेकिन मेरी कठिनाई यह है कि राज्य सरकार को प्रस्ताव देना होगा। और वे फारेस्ट एनवायरमेंट की परमिशन लेते हैं और अगर वे योजना को स्वीकृति देते हैं तो मैं उसमें पूरी मदद करूंगा।

SHRI LORHO PFOZE : Mr. Speaker, Sir, thank you for giving me this opportunity to put a supplementary question during the Question Hour.

I want to ask the Minister what projects the Government has taken up for promotion of tourism in the North-East India, especially in my parliamentary constituency, Outer Manipur.

12.00 hrs

Sir, the lack of other resources in North East, tourism development is only available resource, This is a very important issue and our Minister is very well acquainted with North-East, especially Manipur. I would like to know from him about what is being done on this account.

श्री प्रह्लाद सिंह पटेल : अध्यक्ष महोदय, मैं मणिपुर के सांसद का अभिनंदन करता हूँ। मैं मणिपुर के उन क्षेत्रों से परिचित हूँ। पिछले साढ़े तीन वर्षों में मेरा मणिपुर के उन क्षेत्रों में जाना हुआ है। मैं आपके माध्यम से उन्हें बताना चाहता हूँ कि पूर्वोत्तर परिपथ में, मणिपुर में पर्यटक परिपथ विकास के लिए इम्फाल और खोंगजोम, माननीय सदस्य के क्षेत्र में इम्फाल नहीं है, लेकिन खोंगजोम है और वह पूर्वोत्तर परिपथ का हिस्सा है। अगर उसमें उनको लगता है कि कुछ और सुझाव देने की जरूरत है तो वह दें, मैं उनकी मदद करूंगा।

माननीय अध्यक्ष : प्रश्न काल समाप्त।

Appendix - XX

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.4643
ANSWERED ON 22.07.2019**

DEVELOPMENT OF AMRAVATI TOWN

4643. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of TOURISM be pleased to state:

- (a) whether development of Amravati Town, Guntur district of Andhra Pradesh as a tourist destination was approved in 2015-16 under PRASAD Scheme and an amount of Rs.29 crore was also sanctioned for this purpose;
- (b) if so, the details thereof;
- (c) whether the State Government has submitted a project proposal and if so, the action taken by the Government on it;
- (d) whether the Government has sought any further clarification on the final DPR;
- (e) if so, the details of queries and response of the State Government thereon; and
- (f) the time by which the project is likely to be completed?

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (f): Ministry of Tourism has approved a project viz. "Development of Amaravati Town, Guntur District as a Tourist Destination" at the cost of Rs.28.36 Crore in 2015-16. The project at present is on advance stage of completion with some deviation. The State Government has submitted the deviation report to the Ministry of Tourism in the month of March 2019. The Ministry of Tourism has requested for a detailed information in the matter which are awaited from the State Government of Andhra Pradesh. The project is likely to be completed very soon.

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

Appendix - XXI

**LOK SABHA
STARRED QUESTION NO.*4
ANSWERED ON 18.11.2019**

DEVELOPMENT OF NEW TOURISM CIRCUIT

***4. SHRI VISHNU DAYAL RAM:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is planning to develop any new tourism circuit in Jharkhand like the Buddhist and tribal circuits apart from the proposed Eco-circuits under its Swadesh Darshan scheme;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the other steps taken by the Government to boost tourism in Jharkhand?**

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)

(SHRI PRAHLAD SINGH PATEL)

(a) to (c): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO.*4 ANSWERED ON 18.11.2019 REGARDING DEVELOPMENT OF NEW TOURISM CIRCUIT.

(a) and (b): The Ministry of Tourism is developing thematic circuits in the country under its scheme of Swadesh Darshan in a planned and prioritized manner. The projects for development under the scheme are identified in consultation with the State Governments/Union Territory Administrations/Central Agencies and are sanctioned subject to availability of funds, submission of suitable detailed project reports, their adherence to relevant scheme guidelines and utilization of funds released earlier.

Based on above parameter, Ministry has sanctioned the project Development of Eco Circuit: Dalma- Chandil- Getalsud- Betla National Park- Mirchaiya- Netarhat in Jharkhand for Rs.52.72 crore during 2018-19. Ministry has not received any project proposal from the State Government under Buddhist and Tribal circuit theme.

(c): Ministry has taken several initiatives to boost tourism in the country including Jharkhand, which inter-alia include:

- Deogarh and Parasnath have been identified as sites for development in Jharkhand under the PRASHAD scheme. A project for Rs.39.13 crore has been sanctioned during 2018-19 for development of Deoghar.
- Rs.25.00 lakh has been sanctioned for Itkhori Mahotsav in Jharkhand during 2017-18. Rs.50.00 lakh has been sanctioned for Bhairavnath Mahotsav & Sharad Mahotsav in Jharkhand during 2019-20.
- Extension of e- visa facility to citizens of 169 countries.
- Launch of the Incredible India 2.0 campaign with market specific promotional plans and content creation.
- Revamping of Incredible India website with the aim to provide more information about India as a tourist destination.
- Launch of 24x7 toll free multi-lingual tourist helpline in 12 International languages including Hindi and English.

- **Organisation of annual Global Tourism Mart for India in line with major international travel marts being held in countries across the world. It provides a platform for all stakeholders in tourism and hospitality industries to interact and transact business opportunities.**
- **Organisation of biennial International Buddhist Conclave.**
- **Organisation of Annual International Tourism Mart for promotion of tourism in North Eastern States.**
- **Promotional activities in tourist generating markets overseas through the India Tourism Offices abroad with active participation in travel fairs and exhibitions; organising Road Shows, "Know India" seminars & workshops.**

(Q. 4)

✓ श्री विष्णु दयाल राम : माननीय अध्यक्ष जी, झारखंड राज्य में पर्यटन की असीम संभावनाएं हैं। यहां छोटी-बड़ी अनेक पर्वत श्रृंखलाएं हैं, जल प्रपात हैं, दर्जनों खदानें हैं। उपरोक्त स्थिति में, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि क्या ईको टूरिज्म और ट्राईबल टूरिज्म के अलावा एडवेंचर टूरिज्म जैसे रॉफ्टिंग, रॉक-क्लाइंबिंग, लॉग स्लिंग रैपिलिंग है और आस्ट्रेलिया की तर्ज पर क्या माइनिंग ट्यूरिज्म को बढ़ावा देने के लिए सरकार की कोई योजना है? ... (व्यवधान) यदि है तो माननीय मंत्री जी कृपया करके उसके बारे में विस्तार से बताएं। ... (व्यवधान)

✓ श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, मैंने जो उत्तर में कहा था, वह माननीय सदस्य को मालूम भी है कि यहां पर ईको ट्यूरिज्म का काम चल रहा है, आध्यात्मिक सृजन का भी यहां पर काम चल रहा है। 'प्रसाद' योजना में देवघर भी एक बड़ा केन्द्र है। ... (व्यवधान) मैं आपके माध्यम से माननीय सदस्य से कहना चाहता हूं कि योजनाएं जब पहले पूरी हो जाएं तब हम दूसरी योजना को लेंगे। राज्य सरकार जो प्रस्ताव देगी, जो माननीय सदस्य देंगे, उस पर मैं जरूर सकारात्मक रूप से विचार करूंगा। ... (व्यवधान)

✓ श्री विष्णु दयाल राम : माननीय अध्यक्ष जी, मेरा दूसरा पूरक प्रश्न मेरे संसदीय क्षेत्र से संबंधित है। मेरे संसदीय क्षेत्र के अन्तर्गत गढ़वा जिला में वंशीधर नगर है जहां पर राधा-कृष्ण की मूर्ति मराठों के जमाने की है। ... (व्यवधान) यह मूर्ति प्योर गोल्ड की बनी हुई है और इसका वजन 32 मन है। ... (व्यवधान) इस प्रकार की कोई भी मूर्ति दुनिया में अन्यत्र नहीं है। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि क्या वंशीधर नगर को श्रीकृष्ण सर्किट से जोड़ना चाहेंगे? ... (व्यवधान)

✓ श्री प्रहलाद सिंह पटेल : माननीय अध्यक्ष जी, पहले मैं उस मूर्ति के बारे में एएसआई से जानकारी लूंगा कि वह लिस्ट में है कि नहीं है। बाकी योजनाएं जब राज्य सरकार की आएंगी, तब हम काम कर पाएंगे। ... (व्यवधान) लेकिन जो माननीय सदस्य ने कहा है, उसकी जानकारी लेकर उनको जरूर दूंगा। ... (व्यवधान)

11.39 hrs

(At this stage Shri Arvind Sawant and some other hon. Members left the House.)

डॉ. निशिकांत दुबे : माननीय अध्यक्ष महोदय, झारखंड और खासकर आन्ध्र प्रदेश जो है, वह टूरिज्म के लिए रिसर्च का एक बड़ा विषय है। एक तरफ जहां मंदार पहाड़ है, दूसरी तरफ वहां 19 करोड़ साल पुराना फौसिल है और उसी तरह से चंपापुरी ऐसा स्थान है जहां पूज्य भगवान वासु जो जैन धर्म के हुए, उन्होंने वहीं निर्वाण प्राप्त किया था। ... (व्यवधान) पारसनाथ, देवघर, तारापी, त्रिकूट और मंदार, चंपापुरी और विक्रमशिला बटेश्वर स्थान का एक सर्किट बनाने के लिए वर्षों से मांग चल रही है और इससे झारखंड का टूरिज्म विकसित होगा जिससे लोग ज्यादा रोजगार प्राप्त कर पाएंगे। ... (व्यवधान) सिंगापुर और लंदन ऐसे देश हैं जहां दिखाई दे रहा है कि टूरिज्म से उनको काफी पैसा मिल रहा है लेकिन झारखंड सरकार यूटिलाइजेशन सर्टिफिकेट नहीं दे पा रही है। ... (व्यवधान) मेरी आपके माध्यम से सरकार से मांग है कि यदि कोई राज्य टूरिज्म में इतना कंपीटेंट हो लेकिन यदि उसकी राज्य सरकार यूटिलाइजेशन सर्टिफिकेट नहीं दे पा रही है और पर्यटन विकसित नहीं हो पा रहा है तो क्या केन्द्र के पास कोई ऐसी योजना है कि डायरेक्ट वह पैसा देकर वहां के पर्यटन को बूस्ट-अप कर पाए?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, माननीय सदस्य का कहना ठीक है कि झारखंड प्राकृतिक रूप से, ऐतिहासिक रूप से बहुत महत्वपूर्ण राज्य है ।...(व्यवधान) जैसा कि मैंने मूल प्रश्न में आपको बताया है कि वहां पर लगातार योजनाएं चल रही हैं ।...(व्यवधान) यह बात साफ है ।...(व्यवधान) सरकार यह चाहती है कि योजनाओं को समय पर पूरा करें, तब हम दूसरी योजना को स्वीकृत करें ।...(व्यवधान) लेकिन ऐसा नहीं है ।...(व्यवधान) अगर कोई प्रस्ताव होगा, कभी ऐसा होगा तो उस पर जरूर विचार करेंगे ।...(व्यवधान)

श्री जगदम्बिका पाल: अध्यक्ष महोदय, मैं आपका अत्यंत आभारी हूं कि आपने हमारी सरकार के द्वारा 'स्वदेश दर्शन' और 'प्रसाद' स्कीम के अंतर्गत देश के महत्वपूर्ण, स्पेसिफिक थीम के आधार पर पर्यटन को इंटीग्रेटेड बढ़ावा देने के लिए, यह कार्यक्रम हैं ।...(व्यवधान) आपने उस पर मुझे अनुपूरक प्रश्न पूछने का अवसर दिया है ।...(व्यवधान)

अध्यक्ष महोदय, वर्ष 2014 और वर्ष 2015 में हमारी सरकार में 'स्वदेश दर्शन' और 'प्रसाद', दोनों स्कीम्स शुरू हुईं ।...(व्यवधान) उन्होंने पांच सर्किट्स स्पेसिफाइ किए हैं, उत्तर-पूर्व सर्किट, बुद्धिस्ट सर्किट, हिमालयन सर्किट, कोस्टल सर्किट और कृष्णा सर्किट ।...(व्यवधान) भारत की जीडीपी में 6.8 प्रतिशत का योगदान पर्यटन के माध्यम से, विदेशी मुद्रा के माध्यम से आता है ।...(व्यवधान)

मैं आपके माध्यम से जानना चाहता हूं कि जो बुद्धिस्ट सर्किट सबसे महत्वपूर्ण है, उसमें माननीय मंत्री जी ने अपने उत्तर में कहा है कि Organisation of Biennial International Buddhist Conclave, तो वह पिछले दिनों काशी में हुआ था ।...(व्यवधान) मैं सौभाग्य से गौतम बुद्ध की जन्म स्थली कपिलवस्तु सिद्धार्थ नगर से आता हूं ।...(व्यवधान) क्या माननीय मंत्री जी, जो अगला इंटरनेशनल बुद्धिस्ट कॉन्क्लेव होगा, उसको गौतम बुद्ध की जन्म स्थली कपिलवस्तु सिद्धार्थ नगर में करने का आश्वासन देने की कृपा करेंगे? बुद्धिस्ट सर्किट महत्वपूर्ण सारनाथ, कुशीनगर, कपिलवस्तु,

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श्रावस्ती और कौशाम्बी को जोड़ता है ।... (व्यवधान) इस बुद्धिस्ट सर्किट को आज घोषित करके इस पर पूरी कनेक्टिविटी प्रोवाइड करने के लिए फोर लेन के संबंध में भी क्या मिनिस्ट्री ऑफ सरफेस ट्रांसपोर्ट के साथ एक नई पहल शुरू होगी?... (व्यवधान)

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष महोदय, माननीय सदस्य को इस बात की पूर्व से जानकारी है कि हम ने श्रावस्ती, कुशीनगर और कपिलवस्तु के लिए लगभग 100 करोड़ रुपये आवंटित किए थे ।... (व्यवधान) यह सही है कि वहां पर बिहार और उत्तर प्रदेश का बॉर्डर है ।... (व्यवधान) वहां पर फॉरेस्ट का एरिया होने के कारण, उसके कुछ हिस्सों में काम प्रारंभ नहीं हो पाया ।... (व्यवधान) मैं उनकी बात से सहमत हूं, सरकार उस बात के लिए गंभीर है ।... (व्यवधान) जो बात उन्होंने एनएचएआई की कही है, वह भी कोशिश करें और हम भी चाहते हैं कि कनेक्टिविटी बढ़े ।... (व्यवधान) जब भी हम सर्किट पर काम करते हैं तो हमेशा महत्वपूर्ण होता है कि हम उस कनेक्टिविटी को पूरा करें ।... (व्यवधान)

उन्होंने जो दूसरी बात कही है, उसके लिए मैं सदन में इस लिए आश्वासन नहीं दे पाऊंगा, क्योंकि वास्तव में हमारे जो भी उद्देश्य हैं, हमें महाबोधि संस्थान के लोगों के साथ बैठ कर कोई स्थान और तारीख तय करनी पड़ती है ।... (व्यवधान) वह महत्वपूर्ण स्थान है ।... (व्यवधान) अगर माननीय सदस्य उसमें कोई सुझाव बाद में देंगे तो अच्छा रहेगा ।... (व्यवधान)

माननीय अध्यक्ष : श्री एम. के. राघवन - उपस्थित नहीं ।

... (व्यवधान)

माननीय अध्यक्ष : श्री टी. एन. प्रथापन - उपस्थित नहीं ।

... (व्यवधान)

माननीय अध्यक्ष : श्री प्रतापराव जाधव - उपस्थित नहीं ।

... (व्यवधान)

माननीय अध्यक्ष : डॉ. टी.आर. पारिवेन्धर - उपस्थित नहीं ।

...(व्यवधान)

SHRI B. B. PATIL: Hon. Speaker, Sir, through you, I would like to ask the hon. Minister that a concept presentation on development of spiritual tourism circuit in Sangareddy—Kamareddy—Medak districts of Telangana State was submitted in the Tourism Ministry under Swadesh Darshan Scheme in February, 2019. ...*(Interruptions)*

I would like to know as to what action has been taken in this regard as of now. ...*(Interruptions)*

I would also like to know the time-frame by which the Spiritual Tourism Circuit in Sangareddy—Kamareddy—Medak districts of Telangana State would be completed. ...*(Interruptions)*

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष महोदय, तेलंगाना राज्य में सर्किट के रूप में काम किया गया था ।...*(व्यवधान)* वहां पर पैसा आवंटित है ।...*(व्यवधान)* लेकिन प्रसाद स्कीम और उस सर्किट में कुछ काम शुरू हुए हैं ।...*(व्यवधान)* वह दूसरे चरण की अपेक्षा कर रहे हैं तो मैं उनसे कहूंगा कि पहला काम पूरा होने के बाद ही हम किसी स्वदेश दर्शन की स्कीम में पैसा दे पाएंगे ।...*(व्यवधान)* राज्य सरकार हमें यूटिलाइजेशन सर्टिफिकेट भेजेगी, तो हम नए कामों को जरूर लेंगे ।...*(व्यवधान)*

श्री राहुल कस्वां : माननीय अध्यक्ष महोदय, प्रदेश दर्शन और प्रसाद स्कीम्स हैं । ...*(व्यवधान)* जब हम इन योजनाओं को अपने जिले में इम्प्लिमेंट करते हैं तो उनकी मॉनिटरिंग का एक बहुत बड़ा इश्यू होता है । कहीं-न-कहीं यह बात देखी जाती है कि स्टेट गवर्नमेंट्स 'यूसीज' को रिलीज नहीं करती है ।...*(व्यवधान)* एक सांसद होने के नाते मैं कहना चाहता हूँ कि जो 'दिशा' कमेटी बनी हुई है, जितनी

स्कीम्स हमारे डिस्ट्रिक्ट्स में चल रही हैं, क्या उनको मॉनिटर करने के लिए हमें कोई पावर देने की बात करेंगे? ... (व्यवधान)

मेरे संसदीय क्षेत्र के तहत सालासर में 'प्रसाद' स्कीम के तहत पैसे रिलीज हुए, लेकिन यह किस काम के लिए रिलीज हुआ, यह आज तक पता नहीं चल पाया, क्या वह काम पूरा हुआ? एक सांसद होने के नाते मुझे उसकी खबर तक नहीं मिली। ... (व्यवधान)

इसलिए मेरा आपसे निवेदन है कि इसके बारे में आप कुछ बताएँ। ... (व्यवधान)

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष महोदय, भारत सरकार की जो भी स्कीम्स हैं, वे 'दिशा' की परिधि में आती हैं। ... (व्यवधान) माननीय सदस्य से मैं कहूँगा कि अगर इसमें कोई व्यवधान है, उसके बारे में वे हमें बताएँगे, तो हम निश्चित रूप से मंत्रालय की ओर से वहाँ के डीएम को सूचना भेजने की कोशिश करेंगे। ... (व्यवधान)

श्री राजेन्द्र अग्रवाल : माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि जो 'श्री कृष्ण' सर्किट है, उसमें अभी मथुरा, द्वारिका और कुरुक्षेत्र है, लेकिन उसमें हस्तिनापुर नहीं है। ... (व्यवधान) हस्तिनापुर को उसके अंदर होना चाहिए, क्योंकि हस्तिनापुर का स्थान भगवान श्री कृष्ण के सम्पूर्ण जीवन में बहुत ही महत्त्व रखता है। ... (व्यवधान)

इसलिए मेरा यह अनुरोध है और मेरा सवाल भी है कि क्या हस्तिनापुर को 'श्री कृष्ण' सर्किट में जोड़ने का विचार सरकार का है या उसे उसमें जोड़ने वाले हैं? कृपया मंत्री जी इस संबंध में उत्तर दें। ... (व्यवधान)

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष जी, माननीय सदस्य का सुझाव अच्छा है। मैं इस सुझाव पर जरूर विचार करूँगा। ... (व्यवधान)

माननीय अध्यक्ष: श्री के. नवासखनी ।

...(व्यवधान)

माननीय अध्यक्ष: श्री सुरेश नारायण धानोरकर ।

...(व्यवधान)

माननीय अध्यक्ष: माननीय वित्त मंत्री जी, आप अपना जवाब सदन में दे दें ।

...(व्यवधान)

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*4
ANSWERED ON 18.11.2019**

DEVELOPMENT OF NEW TOURISM CIRCUIT

***4. SHRI VISHNU DAYAL RAM:**

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is planning to develop any new tourism circuit in Jharkhand like the Buddhist and tribal circuits apart from the proposed Eco-circuits under its Swadesh Darshan scheme;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the other steps taken by the Government to boost tourism in Jharkhand?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO.*4 ANSWERED ON 18.11.2019 REGARDING
DEVELOPMENT OF NEW TOURISM CIRCUIT.**

(a) and (b): The Ministry of Tourism is developing thematic circuits in the country under its scheme of Swadesh Darshan in a planned and prioritized manner. The projects for development under the scheme are identified in consultation with the State Governments/Union Territory Administrations/Central Agencies and are sanctioned subject to availability of funds, submission of suitable detailed project reports, their adherence to relevant scheme guidelines and utilization of funds released earlier.

Based on above parameter, Ministry has sanctioned the project Development of Eco Circuit: Dalma- Chandil- Getalsud- Betla National Park- Mirchaiya- Netarhat in Jharkhand for Rs.52.72 crore during 2018-19. Ministry has not received any project proposal from the State Government under Buddhist and Tribal circuit theme.

(c): Ministry has taken several initiatives to boost tourism in the country including Jharkhand, which inter-alia include:

- Deogarh and Parasnath have been identified as sites for development in Jharkhand under the PRASHAD scheme. A project for Rs.39.13 crore has been sanctioned during 2018-19 for development of Deoghar.
- Rs.25.00 lakh has been sanctioned for Itkhori Mahotsav in Jharkhand during 2017-18. Rs.50.00 lakh has been sanctioned for Bhairavnath Mahotsav & Sharad Mahotsav in Jharkhand during 2019-20.
- Extension of e- visa facility to citizens of 169 countries.
- Launch of the Incredible India 2.0 campaign with market specific promotional plans and content creation.
- Revamping of Incredible India website with the aim to provide more information about India as a tourist destination.
- Launch of 24x7 toll free multi-lingual tourist helpline in 12 International languages including Hindi and English.

- **Organisation of annual Global Tourism Mart for India in line with major international travel marts being held in countries across the world. It provides a platform for all stakeholders in tourism and hospitality industries to interact and transact business opportunities.**
- **Organisation of biennial International Buddhist Conclave.**
- **Organisation of Annual International Tourism Mart for promotion of tourism in North Eastern States.**
- **Promotional activities in tourist generating markets overseas through the India Tourism Offices abroad with active participation in travel fairs and exhibitions; organising Road Shows, "Know India" seminars & workshops.**

(Q. 4)

श्री विष्णु दयाल राम : माननीय अध्यक्ष जी, झारखंड राज्य में पर्यटन की असीम संभावनाएं हैं। यहां छोटी-बड़ी अनेक पर्वत श्रृंखलाएं हैं, जल प्रपात हैं, दर्जनों खदानें हैं। उपरोक्त स्थिति में, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि क्या ईको टूरिज्म और ट्राईबल टूरिज्म के अलावा एडवेंचर टूरिज्म जैसे रॉफ्टिंग, रॉक-क्लाइंबिंग, लॉग स्लिंग रैपिलिंग है और आस्ट्रेलिया की तर्ज पर क्या माइनिंग ट्यूरिज्म को बढ़ावा देने के लिए सरकार की कोई योजना है? ...(व्यवधान) यदि है तो माननीय मंत्री जी कृपया करके उसके बारे में विस्तार से बताएं।...(व्यवधान)

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष जी, मैंने जो उत्तर में कहा था, वह माननीय सदस्य को मालूम भी है कि वहां पर ईको ट्यूरिज्म का काम चल रहा है, आध्यात्मिक सृजन का भी वहां पर काम चल रहा है। 'प्रसाद' योजना में देवघर भी एक बड़ा केन्द्र है।...(व्यवधान) मैं आपके माध्यम से माननीय सदस्य से कहना चाहता हूं कि योजनाएं जब पहले पूरी हो जाएं तब हम दूसरी योजना को लेंगे। राज्य सरकार जो प्रस्ताव देगी, जो माननीय सदस्य देंगे, उस पर मैं जरूर सकारात्मक रूप से विचार करूंगा। ...(व्यवधान)

श्री विष्णु दयाल राम : माननीय अध्यक्ष जी, मेरा दूसरा पूरक प्रश्न मेरे संसदीय क्षेत्र से संबंधित है। मेरे संसदीय क्षेत्र के अन्तर्गत गढ़वा जिला में वंशीधर नगर है जहां पर राधा-कृष्ण की मूर्ति मराठों के जमाने की है। ...(व्यवधान) यह मूर्ति प्योर गोल्ड की बनी हुई है और इसका वजन 32 मन है।...(व्यवधान) इस प्रकार की कोई भी मूर्ति दुनिया में अन्यत्र नहीं है। मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि क्या वंशीधर नगर को श्रीकृष्ण सर्किट से जोड़ना चाहेंगे?... (व्यवधान)

श्री प्रहलाद सिंह पटेल : माननीय अध्यक्ष जी, पहले मैं उस मूर्ति के बारे में एएसआई से जानकारी लूंगा कि वह लिस्ट में है कि नहीं है। बाकी योजनाएं जब राज्य सरकार की आएं, तब हम काम कर पाएंगे। ... (व्यवधान) लेकिन जो माननीय सदस्य ने कहा है, उसकी जानकारी लेकर उनको जरूर दूंगा। ... (व्यवधान)

11.39 hrs

(At this stage Shri Arvind Sawant and some other hon. Members left the House.)

डॉ. निशिकांत दुबे : माननीय अध्यक्ष महोदय, झारखंड और खासकर आन्ध्र प्रदेश जो है, वह टूरिज्म के लिए रिसर्च का एक बड़ा विषय है। एक तरफ जहां मंदार पहाड़ है, दूसरी तरफ वहां 19 करोड़ साल पुराना फौसिल है और उसी तरह से चंपापुरी ऐसा स्थान है जहां पूज्य भगवान वासु जो जैन धर्म के हुए, उन्होंने वहीं निर्वाण प्राप्त किया था। ... (व्यवधान) पारसनाथ, देवघर, तारापी, त्रिकूट और मंदार, चंपापुरी और विक्रमशिला बटेश्वर स्थान का एक सर्किट बनाने के लिए वर्षों से मांग चल रही है और इससे झारखंड का टूरिज्म विकसित होगा जिससे लोग ज्यादा रोजगार प्राप्त कर पाएंगे। ... (व्यवधान) सिंगापुर और लंदन ऐसे देश हैं जहां दिखाई दे रहा है कि टूरिज्म से उनको काफी पैसा मिल रहा है लेकिन झारखंड सरकार यूटिलाइजेशन सर्टिफिकेट नहीं दे पा रही है। ... (व्यवधान) मेरी आपके माध्यम से सरकार से मांग है कि यदि कोई राज्य टूरिज्म में इतना कंपीटेंट हो लेकिन यदि उसकी राज्य सरकार यूटिलाइजेशन सर्टिफिकेट नहीं दे पा रही है और पर्यटन विकसित नहीं हो पा रहा है तो क्या केन्द्र के पास कोई ऐसी योजना है कि डायरेक्ट वह पैसा देकर वहां के पर्यटन को बूस्ट-अप कर पाए?

श्री प्रह्लाद सिंह पटेल : अध्यक्ष जी, माननीय सदस्य का कहना ठीक है कि झारखंड प्राकृतिक रूप से, ऐतिहासिक रूप से बहुत महत्वपूर्ण राज्य है ।...(व्यवधान) जैसा कि मैंने मूल प्रश्न में आपको बताया है कि वहां पर लगातार योजनाएं चल रही हैं ।...(व्यवधान) यह बात साफ है ।...(व्यवधान) सरकार यह चाहती है कि योजनाओं को समय पर पूरा करें, तब हम दूसरी योजना को स्वीकृत करें ।...(व्यवधान) लेकिन ऐसा नहीं है ।...(व्यवधान) अगर कोई प्रस्ताव होगा, कभी ऐसा होगा तो उस पर जरूर विचार करेंगे ।...(व्यवधान)

श्री जगदम्बिका पाल: अध्यक्ष महोदय, मैं आपका अत्यंत आभारी हूं कि आपने हमारी सरकार के द्वारा 'स्वदेश दर्शन' और 'प्रसाद' स्कीम के अंतर्गत देश के महत्वपूर्ण, स्पेसिफिक थीम के आधार पर पर्यटन को इंटीग्रेटेड बढ़ावा देने के लिए, यह कार्यक्रम हैं ।...(व्यवधान) आपने उस पर मुझे अनुपूरक प्रश्न पूछने का अवसर दिया है ।...(व्यवधान)

अध्यक्ष महोदय, वर्ष 2014 और वर्ष 2015 में हमारी सरकार में 'स्वदेश दर्शन' और 'प्रसाद', दोनों स्कीम्स शुरू हुईं ।...(व्यवधान) उन्होंने पांच सर्किट्स स्पेसिफाई किए हैं, उत्तर-पूर्व सर्किट, बुद्धिस्ट सर्किट, हिमालयन सर्किट, कोस्टल सर्किट और कृष्णा सर्किट ।...(व्यवधान) भारत की जीडीपी में 6.8 प्रतिशत का योगदान पर्यटन के माध्यम से, विदेशी मुद्रा के माध्यम से आता है ।...(व्यवधान)

मैं आपके माध्यम से जानना चाहता हूं कि जो बुद्धिस्ट सर्किट सबसे महत्वपूर्ण है, उसमें माननीय मंत्री जी ने अपने उत्तर में कहा है कि Organisation of Biennial International Buddhist Conclave, तो वह पिछले दिनों काशी में हुआ था ।...(व्यवधान) मैं सौभाग्य से गौतम बुद्ध की जन्म स्थली कपिलवस्तु सिद्धार्थ नगर से आता हूं ।...(व्यवधान) क्या माननीय मंत्री जी, जो अगला इंटरनेशनल बुद्धिस्ट कॉन्क्लेव होगा, उसको गौतम बुद्ध की जन्म स्थली कपिलवस्तु सिद्धार्थ नगर में करने का आश्वासन देने की कृपा करेंगे? बुद्धिस्ट सर्किट महत्वपूर्ण सारनाथ, कुशीनगर, कपिलवस्तु,

श्रावस्ती और कौशाम्बी को जोड़ता है।... (व्यवधान) इस बुद्धिस्ट सर्किट को आज घोषित करके इस पर पूरी कनेक्टिविटी प्रोवाइड करने के लिए फोर लेन के संबंध में भी क्या मिनिस्ट्री ऑफ सरफेस ट्रांसपोर्ट के साथ एक नई पहल शुरू होगी?... (व्यवधान)

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष महोदय, माननीय सदस्य को इस बात की पूर्व से जानकारी है कि हम ने श्रावस्ती, कुशीनगर और कपिलवस्तु के लिए लगभग 100 करोड़ रुपये आबंटित किए थे।... (व्यवधान) यह सही है कि वहां पर बिहार और उत्तर प्रदेश का बॉर्डर है।... (व्यवधान) वहां पर फॉरेस्ट का एरिया होने के कारण, उसके कुछ हिस्सों में काम प्रारंभ नहीं हो पाया।... (व्यवधान) मैं उनकी बात से सहमत हूँ, सरकार उस बात के लिए गंभीर है।... (व्यवधान) जो बात उन्होंने एनएचएआई की कही है, वह भी कोशिश करें और हम भी चाहते हैं कि कनेक्टिविटी बढ़े।... (व्यवधान) जब भी हम सर्किट पर काम करते हैं तो हमेशा महत्वपूर्ण होता है कि हम उस कनेक्टिविटी को पूरा करें।... (व्यवधान)

उन्होंने जो दूसरी बात कही है, उसके लिए मैं सदन में इस लिए आश्वासन नहीं दे पाऊंगा, क्योंकि वास्तव में हमारे जो भी उद्देश्य हैं, हमें महाबोधि संस्थान के लोगों के साथ बैठ कर कोई स्थान और तारीख तय करनी पड़ती है।... (व्यवधान) वह महत्वपूर्ण स्थान है।... (व्यवधान) अगर माननीय सदस्य उसमें कोई सुझाव बाद में देंगे तो अच्छा रहेगा।... (व्यवधान)

माननीय अध्यक्ष : श्री एम. के. राघवन - उपस्थित नहीं।

... (व्यवधान)

माननीय अध्यक्ष : श्री टी. एन. प्रथापन - उपस्थित नहीं।

... (व्यवधान)

माननीय अध्यक्ष : श्री प्रतापराव जाधव - उपस्थित नहीं।

... (व्यवधान)

माननीय अध्यक्ष : डॉ. टी.आर. पारिवेन्धर - उपस्थित नहीं ।

...(व्यवधान)

SHRI B. B. PATIL: Hon. Speaker, Sir, through you, I would like to ask the hon. Minister that a concept presentation on development of spiritual tourism circuit in Sangareddy—Kamareddy—Medak districts of Telangana State was submitted in the Tourism Ministry under Swadesh Darshan Scheme in February, 2019.

...(Interruptions)

I would like to know as to what action has been taken in this regard as of now. ... (Interruptions)

I would also like to know the time-frame by which the Spiritual Tourism Circuit in Sangareddy—Kamareddy—Medak districts of Telangana State would be completed. ... (Interruptions)

श्री प्रह्लाद सिंह पटेल : माननीय अध्यक्ष महोदय, तेलंगाना राज्य में सर्किट के रूप में काम किया गया था ।... (व्यवधान) वहां पर पैसा आवंटित है ।... (व्यवधान) लेकिन प्रसाद स्कीम और उस सर्किट में कुछ काम शुरू हुए हैं ।... (व्यवधान) वह दूसरे चरण की अपेक्षा कर रहे हैं तो मैं उनसे कहूंगा कि पहला काम पूरा होने के बाद ही हम किसी स्वदेश दर्शन की स्कीम में पैसा दे पाएंगे ।... (व्यवधान) राज्य सरकार हमें यूटिलाइजेशन सर्टिफिकेट भेजेगी, तो हम नए कामों को जरूर लेंगे ।... (व्यवधान)

श्री राहुल कस्वां : माननीय अध्यक्ष महोदय, प्रदेश दर्शन और प्रसाद स्कीम्स हैं । ... (व्यवधान) जब हम इन योजनाओं को अपने जिले में इम्प्लिमेंट करते हैं तो उनकी मॉनिटरिंग का एक बहुत बड़ा इश्यू होता है । कहीं-न-कहीं यह बात देखी जाती है कि स्टेट गवर्नमेंट्स 'यूसीज़' को रिलीज नहीं करती हैं ।... (व्यवधान) एक सांसद होने के नाते मैं कहना चाहता हूँ कि जो 'दिशा' कमेटी बनी हुई है, जितनी

स्कीम्स हमारे डिस्ट्रिक्ट्स में चल रही हैं, क्या उनको मॉनिटर करने के लिए हमें कोई पावर देने की बात करेंगे? ... (व्यवधान)

मेरे संसदीय क्षेत्र के तहत सालासर में 'प्रसाद' स्कीम के तहत पैसे रिलीज हुए, लेकिन यह किस काम के लिए रिलीज हुआ, यह आज तक पता नहीं चल पाया, क्या वह काम पूरा हुआ? एक सांसद होने के नाते मुझे उसकी खबर तक नहीं मिली। ... (व्यवधान)

इसलिए मेरा आपसे निवेदन है कि इसके बारे में आप कुछ बताएँ। ... (व्यवधान)

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष महोदय, भारत सरकार की जो भी स्कीम्स हैं, वे 'दिशा' की परिधि में आती हैं। ... (व्यवधान) माननीय सदस्य से मैं कहूँगा कि अगर इसमें कोई व्यवधान है, उसके बारे में वे हमें बताएँगे, तो हम निश्चित रूप से मंत्रालय की ओर से वहाँ के डीएम को सूचना भेजने की कोशिश करेंगे। ... (व्यवधान)

श्री राजेन्द्र अग्रवाल : माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूँ कि जो 'श्री कृष्ण' सर्किट है, उसमें अभी मथुरा, द्वारिका और कुरुक्षेत्र है, लेकिन उसमें हस्तिनापुर नहीं है। ... (व्यवधान) हस्तिनापुर को उसके अंदर होना चाहिए, क्योंकि हस्तिनापुर का स्थान भगवान श्री कृष्ण के सम्पूर्ण जीवन में बहुत ही महत्त्व रखता है। ... (व्यवधान)

इसलिए मेरा यह अनुरोध है और मेरा सवाल भी है कि क्या हस्तिनापुर को 'श्री कृष्ण' सर्किट में जोड़ने का विचार सरकार का है या उसे उसमें जोड़ने वाले हैं? कृपया मंत्री जी इस संबंध में उत्तर दें। ... (व्यवधान)

श्री प्रह्लाद सिंह पटेल: माननीय अध्यक्ष जी, माननीय सदस्य का सुझाव अच्छा है। मैं इस सुझाव पर जरूर विचार करूँगा। ... (व्यवधान)

माननीय अध्यक्ष: श्री के. नवासखनी ।

...(व्यवधान)

माननीय अध्यक्ष: श्री सुरेश नारायण धानोरकर ।

...(व्यवधान)

माननीय अध्यक्ष: माननीय वित्त मंत्री जी, आप अपना जवाब सदन में दे दें ।

...(व्यवधान)

Appendix - XXIII

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO. †1328
ANSWERED ON 25.11.2019**

PROMOTION OF TOURISM IN KHAJURAHO

†1328. SHRI VISHNU DATT SHARMA:

Will the Minister of TOURISM be pleased to state:

- (a) whether Khajuraho is a world heritage in view of tourism and whether the Government has prepared any draft plan for its beautification;**
- (b) if so, the details thereof;**
- (c) whether the Government has provided any special package to promote tourism in Khajuraho; and**
- (d) if so, the details thereof and the funds allocated and expenditure incurred in this regard?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (d): Ministry of Tourism has identified Khajuraho world heritage site as one of the 17 sites for development in the country under the scheme - Development of Iconic Tourist sites. The Ministry shall be developing the Iconic Tourist Sites in collaboration with the Central Ministries, State Governments and Local Bodies, in a holistic manner. The draft masterplan for Khajuraho is being formulated by the ministry and has components of connectivity, better facilities/experience for the tourists at the site, skill development, involvement of local community, promotion & branding and for bringing private investment.

Ministry of Tourism promotes India as a holistic destination including its various tourism sites/ destinations in different states .

and Union Territories under the Incredible India brand-line. Ministry as part of its on-going activities, releases print, electronic, online and outdoor media campaigns in the international and domestic markets. Ministry has produced a short film, developed print and digital creatives on Khajuraho which have been promoted on various media platforms including Social Media.

In addition, Ministry has sanctioned following projects/ events for development and promotion of Khajuraho under its other schemes:

(Rs. in Lakhs)

| Scheme & year of sanction | Name of the project | Amount sanctioned | Funds released |
|---|--|-------------------|----------------|
| Swadesh Darshan (2016-17) | Development of Heritage circuit: Gwalior - Orchha - Khajuraho - Chanderi - Bhimbetka - Mandu in Madhya pradesh | 9977.09 | 7437.66 |
| Domestic Promotion and Publicity including Hospitality scheme (2017-18) | Khajuraho Dance Festival | 15.00 | 15.00 |
| Domestic Promotion and Publicity including Hospitality scheme (2018-19) | Khajuraho Dance Festival | 15.00 | 15.00 |

Extracts from the Manual of Parliamentary Procedures in the Government of India, Ministry of Parliamentary Affairs.

Chapter 8

Assurances

8.1 During the course of reply given to a question or a discussion, if a Minister gives an undertaking which involves further action on the part of the Government in reporting back to the House, it is called an 'assurance'. Standard list of such expressions which normally constitute assurances as approved by the Committee on Government Assurances (CGA) of the respective House, is given at Annex-3. As assurances are required to be implemented within a specified time limit, care should be taken by all concerned while drafting replies to the questions to restrict the use of these expressions only to those occasions when it is clearly intended to give an assurance on the floor of the House.

Definition

8.2 An assurance given in either House is required to be fulfilled within a period of three months from the date of the assurance. This limit has to be strictly followed.

Time limit for fulfilling an assurance

8.3 To ensure early fulfillment of assurances, entire process beginning from culling out of assurances from the proceedings of the House to the submission of Implementation Report including extension of time, dropping and transfer of assurances have been automated through a Software Application named "Online Assurances Monitoring System" (OAMS). Requests for extension of time, dropping or transfer of assurances and submission of Implementation Report through any other offline mode shall not be entertained under any circumstances.

Online Assurances Monitoring System (OAMS)

- 8.4** When an assurance is given by a Minister or when the Presiding Officer, directs the Government to furnish information to the House, it is extracted by the Ministry of Parliamentary Affairs, from the relevant proceedings and communicated to the Department concerned online through 'OAMS' normally within 20 working days of the date on which it is given on the floor of the House.
- 8.5** If the administrative Ministry/Department has any objection to treating such a statement as an assurance or finds that it would not be in the public interest to fulfill it, it may upload its request at 'OAMS' within a week of treating such statement as assurance for getting it deleted from the list of assurances. Such action will require prior approval of the Minister concerned and this fact should be clearly indicated in their communication containing the request. If such a request is made towards the end of stipulated period of three months, then it should invariably be accompanied with a request of extension of time. The department should continue to seek extension of time till the decision of the Committee on Government Assurances is conveyed through 'OAMS'. Requests received through offline mode shall not be entertained by either Rajya Sabha/Lok Sabha Secretariat or Ministry of Parliamentary Affairs.
- 8.6** If the Department finds that it is not possible to fulfill the assurance within the stipulated period of three months or within the period of extension already granted, it may seek further extension of time as soon as the need for such extension becomes apparent, indicating the reasons for delay and the probable additional time required alongwith details of action taken/progress made in the matter. All such request should be submitted at 'OAMS' for decision by CGA thereon with the approval of the concerned Minister.
- 8.7.1** The particulars of every assurance will be entered by the Parliament Unit of the Ministry/Department concerned in a register as at Annex 4 after which the assurance will be passed on to the concerned section

8.7.2 Even ahead of the receipt of communication from the Ministry of Parliamentary Affairs through 'OAMS' the section concerned should take prompt action to fulfill such assurances and keep a watch thereon in a register as at Annex 5.

8.7.3 The registers referred to in paras 8.7.1 and 8.7.2 will be maintained separately for the Lok Sabha and the Rajya Sabha assurances, entries therein being made session wise.

The Section Officer in charge of the concerned section will:

Role of Section Officer and Branch Officer

- (a) scrutinize the registers once a week;
- (b) ensure that necessary follow-up action is taken without any delay whatsoever;
- (c) submit the registers to the branch officer every fortnight if the House concerned is in session and once a month otherwise, drawing his special attention to assurances which are not likely to be implemented within the period of three months; and
- (d) review of pending assurances should be undertaken periodically at the highest level in order to minimize the delay in implementing the assurances.

8.8 The branch officer will likewise keep his higher officer and Minister informed of the progress made in the implementation of assurances, drawing their special attention to the causes of delay.

8.9.1 Every effort should be made to fulfill the assurance within the prescribed period. In case only part of the information is available and collection of the remaining information would involve considerable time, an Implementation Report(IR) containing the available information should be uploaded at 'OAMS' in part fulfillment of the assurance, within the prescribed time limit. However, efforts should continue to be made for expeditious collection of the remaining information for complete implementation of the assurance at the earliest.

Procedure for fulfillment of an assurance

8.9.2 Information to be furnished in partial or complete fulfillment of an assurance should be approved by the Minister concerned before it is uploaded at 'OAMS' in both English and Hindi versions in the prescribed pro forma as at Annex-6 , together with its enclosures. After online submission of the Report for fulfillment of the assurance partial or complete as the case may be, four hard copies each in Hindi and English version with one copy of each version duly authenticated by the officer concerned should be sent to the Ministry of Parliamentary Affairs for laying until e-laying is adopted by the concerned House.

8.9.3 The Implementation Report should be submitted at 'OAMS' only. Implementation Report sent by any other mode or sent to Rajya Sabha/Lok Sabha Secretariat directly, will not be considered for laying.

Laying of the Implementation Report on the Table of the House

8.10 The Ministry of Parliamentary Affairs, after scrutiny of the Implementation Report, will arrange to lay it on the Table of the House concerned. A copy of the Implementation Report, as laid on the Table, will be forwarded by Ministry of Parliamentary Affairs to the member(s) concerned. Details of laying of Implementation Report submitted by the Ministry/Department concerned would be made available by the Ministry of Parliamentary Affairs at 'OAMS'. The Parliament Unit of the Ministry/Department concerned and the concerned section will, on the basis of information available at 'OAMS', update their records.

Obligation to lay a paper on the Table of the House vis-à-vis assurance on the same subject

8.11 Where there is an obligation to lay any paper (rule/order/notification, etc.) on the Table of the House and for which an assurance has also been given, it will be laid on the Table, in the first instance, in fulfillment of the obligation, independent of the assurance given. After this, a formal report regarding implementation of the assurance indicating the date on which the paper was laid on the Table will be submitted at 'OAMS' in the prescribed pro forma (Annex-6) in the manner already described in para 8.9.2

8.12 Each House of Parliament has a Committee on Government Assurances nominated by the Chairman/Speaker. It scrutinizes the Implementation Reports and the time taken in the fulfillment of Government Assurances and focuses attention on the delays and other significant aspects, if any, pertaining to them. Instructions issued by Ministry of Parliamentary Affairs from time to time as available on 'OAMS' are to be followed strictly.

Committees
on Government
Assurances
RSR 211-A
LSR 323, 324

8.13 The Ministries/Departments will, in consultation with the Ministry of Parliamentary Affairs, scrutinize the reports of these two Committees for remedial action wherever called for.

Reports of the
Committees on
Government
Assurances

8.14 On dissolution of the Lok Sabha, the pending assurances do not lapse. All assurances, promises or undertakings pending implementation are scrutinized by the new Committee on Government Assurances for selection of such of them as are of considerable public importance. The Committee then submits a report to the Lok Sabha with specific recommendations regarding the assurances to be dropped or retained for implementation by the Government.

Effect on assurances
on dissolution of
the Lok Sabha

Appendix - XIV

MINUTES

COMMITTEE ON GOVERNMENT ASSURANCES
(2021-2022)
(SEVENTEENTH LOK SABHA)
SEVENTH SITTING
(08.03.2022)

The Committee sat from 1500 hours to 1600 hours in Committee Room No. 3, Extension to Parliament House Annexe, New Delhi.

PRESENT

Shri Rajendra Agrawal - **Chairperson**

MEMBERS

- 2. Shri Ramesh Chander Kaushik
- 3. Shri Kaushalendra Kumar
- 4. Shri M.K. Raghavan
- 5. Shri Chandra Sekhar Sahu

SECRETARIAT

- 1. Shri J.M. Baisakh - Joint Secretary
- 2. Shri T.S. Rangarajan - Director
- 3. Shri S.L. Singh - Deputy Secretary
- 4. Shri Vineeta Sachdeva - Under Secretary

WITNESSES

Ministry of Tourism

- 1. Shri Arvind Singh, Secretary
- 2. Shri Rakesh Kumar Verma, Additional Secretary
- 3. Ms. Anita Baghel, Additional Director General
- 4. Shri Prashant Ranjan, Director
- 5. Shri Fakhre Alam, Director

Ministry of Parliamentary Affairs

- 1. Shri P.K. Haldar - Under Secretary

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them that the sitting has been convened to (i) consider and adopt 03 Draft Reports; (ii) consider 25 Memoranda containing requests received from various Ministries/Departments for dropping of 50 pending Assurances; and (ii) take oral evidence of the representatives of the Ministry of Tourism regarding pending Assurances.

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5. Thereafter, the representatives of the Ministry of Tourism and the Ministry of Parliamentary Affairs were ushered in. Welcoming the witnesses to the sitting of the Committee, the Chairperson impressed upon them not to disclose the deliberations of the Committee to any outsider. The Committee then took oral evidence of the representatives of the Ministry of Tourism regarding pending Assurances. Considering the long pendency of a large number of Assurances of the Ministry, the Chairperson asked the Secretary, Ministry of Tourism to give an overview of the pending Assurances of the Ministry and also enquired about the internal mechanism and system of monitoring and reviewing the implementation of pending Assurances in the Ministry.

6. The Secretary, Ministry of Tourism, accordingly briefed the Committee in this regard. The Chairperson asked the representatives of the Ministry to furnish the Minutes of their review meetings for monitoring of pending Assurances.

7. The Chairperson and Members thereafter raised various queries and sought certain clarifications on the 23 pending Assurances (Annexure-III) taken up for the day. The witnesses responded to these queries and also provided clarifications. As some queries required detailed reply and inputs from various quarters, the Chairperson asked the witnesses to furnish written replies on the same in due course. The Assurance mentioned at Sl.No.1 which was also included in the 25 Memoranda taken up for consideration for dropping or otherwise the same day, was dropped by the Committee after considering the submission made by the witnesses.

8. The evidence was completed.

9. The Chairperson thanked the witnesses for deposing before the Committee and furnishing the available information on the queries raised and clarifications sought by them.

10. The witnesses, then, withdrew.

11. A verbatim record of the proceedings has been kept.

The Committee then adjourned.

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COMMITTEE ON GOVERNMENT ASSURANCES (2021-2022) LOK SABHA

Statement of pending Assurances pertaining to the Ministry of Tourism discussed during Oral Evidence held on 08.03.2022.

| S.No. | SQ/USQ No. and date | Subject |
|--------------|---|---|
| 1. | USQ No. 2356 dated 23.08.2013 | Allocation of Land |
| 2. | USQ No. 1076 dated 27.07.2015 | Formulation of New Tourism Policy |
| 3. | USQ No. 1287 dated 07.12.2015 | Inflow of Tourists |
| 4. | USQ No. 2084 dated 01.01.2018 | Development of Tourism in Islands |
| 5. | USQ No. 2255 dated 24.12.2018 | Development of Tourist Sites as Iconic Tourism Destinations |
| 6. | USQ No. 3218 dated 31.12.2018 | Tourism Circuits in Rajasthan under Swadesh Darshan Scheme |
| 7. | USQ No. 250 dated 24.06.2019 | Sanctioning of Gandhi Circuit |
| 8. | USQ No. 271 dated 24.06.2019 | Tourism Projects for Lakshadweep |
| 9. | USQ No. 276 dated 24.06.2019 | Development of Island Tourism |
| 10. | SQ No. 121 dated 01.07.2019 (Supplementary by Shri Ganesh Singh, M.P.) | Development of Tourist Places |
| 11. | SQ No. 121 dated 01.07.2019 (Supplementary by Shri Rajiv Pratap Rudy, M.P.) | Development of Tourist Places |
| 12. | SQ No. 130 dated 01.07.2019 (Supplementary by Shri Jagdambika Pal, M.P.) | Status of Buddhist Circuit Plan |
| 13. | USQ No. 1477 dated 01.07.2019 | Formation of Five Special Tourism Zones |

| | | |
|------|---|--------------------------------------|
| 14. | USQ No. 4780 dated 22.07.2019 | Setting up of Tourism Hubs |
| 15.* | SQ No. 204 dated 08.07.2019 (Supplementary by Shri Rebati Tripura, M.P.) | Religious Tourist Circuits |
| 16.* | SQ No. 204 dated 08.07.2019 (Supplementary by Smt. Hema Malini, M.P.) | Religious Tourist Circuits |
| 17. | USQ No. 2269 dated 08.07.2019 | Agreement to Promote Tourism |
| 18. | SQ No. 306 dated 15.07.2019 (Supplementary by Smt. Riti Pathak, M.P.) | Centrally Sponsored Tourism Projects |
| 19.* | SQ No. 306 dated 15.07.2019 (Supplementary by Dr. Farooq Abdullah, M.P.) | Centrally Sponsored Tourism Projects |
| 20. | USQ No. 4643 dated 22.07.2019 | Development of Amravati Town |
| 21. | SQ No. 4 dated 18.11.2019 (Supplementary by Shri Vishnu Dayal Ram, M.P.) | Development of New Tourism Circuit |
| 22. | SQ No. 4 dated 18.11.2019 (Supplementary by Shri Rajendra Agrawal, M.P.) | Development of New Tourism Circuit |
| 23. | USQ No. 1328 dated 25.11.2019 | Promotion of Tourism in Khajuraho |

* Implementation Reports of the Assurances have been laid on the Table of the House on 27.07.2022.

MINUTES
COMMITTEE ON GOVERNMENT ASSURANCES
(2021-2022)
(SEVENTEENTH LOK SABHA)
ELEVENTH SITTING
(28.07.2022)

The Committee sat from 1500 hours to 1600 hours in Room No. 216, (Chairperson's Chamber), 'B' Block, EPHA, New Delhi.

PRESENT

Shri Rajendra Agrawal - Chairperson

Members

2. Shri Nihal Chand
3. Shri Ramesh Chander Kaushik
4. Shri Kaushalendra Kumar
5. Shri Ashok Mahadeorao Nete
6. Shri Santosh Pandey
7. Shri Chandra Sekhar Sahu
8. Smt. Supriya Sule

Secretariat

- | | |
|-----------------------------|--------------------|
| 1. Shri J.M. Baisakh | - Joint Secretary |
| 2. Dr. (Smt.) Sagarika Dash | - Director |
| 3. Shri K.C. Pandey | - Deputy Secretary |
| 4. Smt. Vineeta Sachdeva | - Under Secretary |

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them regarding the day's agenda. Thereafter, the Committee considered and adopted the following Six (06) draft Reports without any amendments:-

- (i) Draft Sixty-Eighth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Acceded to)';
- (ii) Draft Sixty-Ninth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Not Acceded to)';
- (iii) Draft Seventieth Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Acceded to)'

- (iv) Draft Seventy-First Report (17th Lok Sabha) regarding 'Requests for Dropping of Assurances (Not Acceded to)';
- (v) Draft Seventy-Second Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Tourism'; and
- (vi) Draft Seventy-Third Report (17th Lok Sabha) regarding 'Review of Pending Assurances Pertaining to the Ministry of Information and Broadcasting'

2. The Committee also authorized the Chairperson to present the Reports during current session.

The Committee then adjourned.